

Sr.No.	CONTENT	Action Taken by GPCB
1	A Complaint was received by E-Mail on Dated: 15/09/2018, 16/09/2018, 17/09/2018 & 26/09/2018.	<p>Detail Surprise inspection cum monitoring was carried out by GPCB on dated:- 15/09/2018, 17/09/2018, 20/09/2018, 21/09/2018 (Annexure-1)</p> <p>Inspection Report was made covering the Inspection from 15.09.2018 till 21.09.2018. During the Inspection it was observed as follows:</p> <ul style="list-style-type: none"> • Un-authorized storage of 35-40 MT iron waste inside the premises of M/s Parshanik Chemicals A-2/12 was found and there was no leachate collection system. • During digging of at about 3.5 feet on west side of plot no. A-2/12, it was observed that black soil contaminated with iron waste was there. • During digging of at about 1.5 feet on east side of plot no. A-2/12, it was observed that black soil contaminated with iron waste was there. • There was no proper arrangement for the management of hazardous waste and serious pollution was observed.
		<ul style="list-style-type: none"> • Based on the above observations and Inspection Report, the GPCB issued Closure Orders to the M/S. Vapi Spectro Chem Pvt. Ltd & M/s. Parshanik Chemicals bearing No. GPCB/CCA/ID – 437(2)/24762/471320 (Annexure-2) and GPCB/CCA/ID – 437(2)/24762/471321(Annexure-3) on 05.10.2018 under Section 5 of Environment (Protection) Act, 1986 as a result of the violation of Hazardous & Other Waste (Management & Transboundary Movement) Rules, 2016 along with immediate closure of production process, disconnection of water supply and electricity supply.
		<ul style="list-style-type: none"> • After Closure direction units were visited on dated 11/10/2018, 26/10/2018, 27/10/2018, 15/11/2018 (Annexure-4)

2	<p>Hon'ble NGT Order (Original application: 823/2018) Dated: 18/12/2018</p> <p><i>“Let a joint Committee comprising of Central Pollution Control Board and the Gujarat State Pollution Control Board (GSPCB) furnish a report on factual aspects within one month by e-mail at ngt.filing@gmail.com to this Tribunal”</i></p>	<ul style="list-style-type: none"> • Joint inspection was carried out by Committee comprising of Central Pollution Control Board and the Gujarat State Pollution Control Board (GSPCB) on Dated: 27/12/2018 & 01/01/2019. • Joint Inspection Report was by committee submitted to Hon'ble NGT through Email on Dated: 17/01/2019.(Annexure-5) • The Joint Committee Report recommended certain recommendations.
3	<p>Telephonic Complaint was received at GPCB on Dated: 20/02/2019 regarding hazardous waste dumped in village Rata.</p>	<ul style="list-style-type: none"> • Inspection was carried out by GPCB on dated 20/02/2019 & 21/02/2019. (Annexure-6) • Upon Inspection and Investigation, it was observed that the waste of approximately 80-90 MT was lying therein. • The concerned officials of the Unit Vapi Spectrochem Pvt. Ltd were taken to the site and shown the illegally dumped waste. It is pertinent to note that the said representative of the unit admitted to the said waste belonging to unit and further undertook to dispose of the same to the TSDF site. The same was given in writing by the representative of the unit.
4	<p>Hon'ble NGT Order (Original application: 823/2018) Dated: 01/03/2019</p> <p><i>“We require the Joint Committee constituted in terms of order dated 18.12.2018 to take further appropriate</i></p>	<ul style="list-style-type: none"> • Thereafter, in compliance with the order dated 01.03.2019 of this Hon'ble Tribunal, the Joint Committee carried out a further Inspection to oversee and cross check the remedial action being taken and to ascertain the assessment of compensation to be imposed upon the Industrial Units. • Joint Committee Report for May 2019 was drawn up and was sent to the Hon'ble

	<i>action in the matter and to oversee assessment and collection of compensation for the damage caused, preventive and remedial action for restoration of environment. Compensation should be deterrent and adequate to meet the cost of restoration of environment.”</i>	<p>Tribunal for its perusal vide email dated 31.05.2019. (Annexure-7)</p> <ul style="list-style-type: none"> It is pertinent to mention herein that the Environmental compensation was calculated by the Joint Committee on the basis of the formula that has been formulated by CPCB which came to a total compensation of Rs. 13,08,000/- (Rupees Thirteen Lacs Eight Thousand Only) per Industrial Unit. Also, an Additional penalty of Rs. 2,00,000/- was to be imposed as there were two violations.(As per Section 15 of Environment (Protection) Act 1986 & CPCB Guideline “any violation may be limited to maximum of one lakh rupees per provision violated “)
		<ul style="list-style-type: none"> The Gujarat Pollution Control Board further exercised its powers and initiated criminal prosecution under Section 19 of the Environment (Protection) Act, 1986 against industry on 04.04.2019 vide Criminal Case No. 1084/2019. (Annexure-8)
5	<p>Hon’ble NGT Order (Original application: 823/2018) Dated: 02/05/2019</p> <p><i>“We may also observe that the applicants in these Miscellaneous Applications are some of the polluting units located in Vapi area. In any case, the entire matter shall be considered after the report is received. In the meanwhile the applicant is at liberty to approach the Gujarat Pollution Control Board (GPCB) for the relief sought for in the present application”</i></p>	<ul style="list-style-type: none"> Keeping in mind the recommendations given by the Joint Committee by way of the January 2019 Report, Revocations orders were issued to the industries. A Conditional Revocation Order for a period of 3 months was issued by the GPCB to M/s Vapi Spectrochem Pvt. Ltd. on 16.06.2019 (Annexure-9), with the following conditions: <ul style="list-style-type: none"> a) Unit shall carry out ground water and soil sampling on six-month basis and result shall be submitted to GPCB; b) The penalty of Rs. 2,00,000 (Rs. 2 Lacs) may be taken from the industry due to illegal dumping of waste which was violation of HoW(M&TM) Rules, 2016 under E(P) Act, 1986. c) Environment compensation of Rs. 13,08,000 (Rs. Thirteen lacs and Eight thousand only) may be taken from industry. A Revocation of Closure order dated 04.07.2019 was also issued by the GPCB to M/s Parshanik Chemicals (Annexure-10)

6	<p>Hon'ble NGT Order (Original application: 823/2018) Dated: 03/07/2019</p> <p><i>“We are unable to find the action taken by the Gujarat State PCB to be satisfactory. The report does not show the cost of restoration and adequacy of amount of compensation to meet such cost. Leaving it to polluting unit itself to carry out the sampling hardly meets the mandate of law. The regulator Board cannot avoid its statutory duty as guardian and protector of environment. The report purports to be only by the Gujarat State PCB while the order of this Tribunal was for a report to be given by the joint Committee which was also to comprise of the CPCB. We disapprove such conduct of the Gujarat State PCB. Cost of Rupees one lakh be deposited by the Gujarat State PCB with the CPCB within one month for acting against the letter and spirit of order of this Tribunal. The Gujarat State PCB is free to recover the amount from erring officer. The amount will be spent by the CPCB for restoration of the environment”</i></p>	<ul style="list-style-type: none"> • Gujarat Pollution Control Board has filed a review against the order dated 03.07.2019 passed by the Hon'ble National Green Tribunal. It is submitted herein that on the said date, the Joint Committee Report of May 2019 was on record, but, it was inadvertently not taken note off. The said Report in a detailed manner dealt with the steps of restoration of environment as well as the procedure as per which the compensation had to be been levied on the Units. • Gujarat Pollution Control Board had also submitted an Action Taken Report to Hon'ble NGT through Email (ngt.filing@gmail.com; filing.ngt@gmail.com) on Dated: 25/06/2019 & summarized whole case to Hon'ble NGT, which by mistake was considered as the Joint Committee Report which was not case. (Annexure-11) • However, in compliance of the order of Hon'ble NGT, GPCB has paid penalty of Rs. 1 lakh vide UTR No. SBIN319217290123 689726 dated 05/08/2019 in CPCB. (Annexure-12)
		<ul style="list-style-type: none"> • GPCB has carried out Inspection of the Industries on 29.07.2019 and observed from Analysis report of collected samples, that there is no contamination or illegal disposal of waste on the units anymore. Because Aniline & Tri chloro aniline was not detected, Iron is in range of 2.46 to 3.1%, which is in range of reference sample collected earlier (reference sample was collected earlier and referred in joint inspection report

		<p>Annexure-2. of May-2019)The industry has already carried out restoration and remedial actions in respect of the contaminated soil and illegally dumped hazardous waste. (Annexure-13)</p> <ul style="list-style-type: none">• It is also pertinent to note that M/s Vapi Spectrochem Pvt. Ltd. has also complied with recommendation of Joint Committee Report and has accordingly paid (1) Rs. 13,08,000/- environment compensation (Rs.10 lakhs vide RTGS No. BARBD19172302315 /21.6.2019 in Bank Account Number 10325062238, State Bank of India, Gandhinagar & Rs.3 lakhs 8 thousand vide RTGS No. BARBR22019062120206168 /21.6.2019 in Bank Account Number 10325062238, State Bank of India, Gandhinagar) & (2) Rs.2,00,000/- for illegal dumping of hazardous waste (Rs.2 Lakhs paid vide RTGS No. BARBR22019062120206169 / 21.6.2019 in Bank Account Number 10325062238, State Bank of India, Gandhinagar) penalty through RTGS. (Annexure-14)• After the expiry of the period of three months given in the conditional Revocation, the GPCB will take further action.• Joint Committee Report for August 2019 was drawn up and was sent to the Hon'ble Tribunal for its perusal vide email dated 30.08.2019 (Annexure-15). There is also a recommendation for levying the same amount of compensation on M/s Parshank Chemicals by the Joint Committee which may be realized as soon as possible.
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Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details Vapi Spectrochem Pvt.Ltd

Outward No: 41979-23/09/2018

Email : parag@hemachem.com
Telephone : 0260-6456524
PLOT NO:3A &3B,
PHASE-I, GIDC ESTATE,
GIDC Vapi - 396195
DIST : Valsad, TAL : Pardi , SIDC : Vapi

Inspection Id : 495817 (After Notice of DIR) Ro Name : Vapi

2 Type / Scale / Sector / Status : RED / SMALL / Organic Chemicals manufacturing / In Operation

3 Inspection Dt & Time : 15/09/2018 18:00 / Hazd **Person Contacted :** Shri Subhashbhai Patel - Plant I/C

4 Env Audit Detail : Sch : N.A , Not Applicable . , Year : 2011 , On Dt : 07/09/2011

Commissioned Dt : 10/09/1994 Production Start Dt : 15/10/1994 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 13.560 Dom : 5.000 **Borewells:** 0

6 Waste Water generation / Discharge (klpd) : Ind : 3.000 Dom : 3.000 **Tubewells:** 0

7 Consumer No.(Electric Meter): Source of Water Supply: GIDC

8 Disposal Mode of Industrial / Domestic : Underground Drainage System / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): GIDC Underground drainage / 0

10 Status of water consent Under the Water Act,1974: AWH-73691-16/07/2020 Last Inward:143887-25/08/2018[ONL]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Cum Equalization,P-Collection Tank,P-Nuetralization,S-Settling Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 8 , Capacity of All =

No Data
Fuel Used : Diesel,Solid Fuel
Stack Attached to : Boiler+T.F.H,D.G. Sets

14 TSDF Name : Vapi Waste & Eff Mngmt Ltd. VAPI [24763]

15 Lab Charges Pending : Rs. 2570.00 **Water Cess Charges Pending :** NIL

16 Last Env. Form V : 2015-2016 **Water Cess Return : 2016-2017** **HW Monthly Return : 2018-05**

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
13/06/2018	SCN	30/07/2018		483962	SCN	VIG	463532
11/07/2017	SCN	11/01/2018		444518	SCN	APP	441363
14/11/2017	NOT	03/01/2018	33A,,	457406	NOT	VIG	440374

Monthly Patrak Data : Last Return : 201805 **HAZD Waste Disposal : 0.000 (0 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 68103, ETP - 180, APCM - 0	Meter Reading - 0, Kilo Litre - 1198	Meter Reading - 0, Kilo Litre - 9



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	24762	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	

Haz Waste Related

a	-	Haz waste Catg confirmative with CCA	No.	
b	-	H.W generation exceeding CCA limits	Yes	
c	-	Collection, Storage, Treatmnt, Disposal Facility Adequate ??	No.	
d	-	Reusing or Recycling of Haz Waste by Industry ?	No	
e	-	LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	-	Stock of Haz-Waste @ premises/Whether EXCESS ?	As per IR	
g	-	Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	
h	-	Installed capacity of the plane based on machinery installed (Capacity of Machine,No. of Batch/Day,Annual Capacity)	-----	
i	-	Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	-	Is unit complying the conditions gives in SOP/Guidelines?	Yes	
k	-	Facility is adequate for the applied process	No.	
l	-	Passbook is maintained?	No.	
m	-	Details of PLI, if applicable	-----	
n	-	Details of safety specs provided by the facility	-----	
o	-	Seperate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	-	Quantity of Hazardous waste procured as per CCA?	Yes	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection, PCB-ID: (24762)



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

This unit is visited with reference to E-Mail received at this office regarding Iron waste dumped in Open Plot of M/s. Vapi Spectrochem Pvt. Ltd. (Plot No. 3A, 3B) & M/s. Prashanik Chemical (Plot No. A2/12). With reference to this complain this both plots are visited on Dated: 15/09/2018, Dated: 17/09/2018, Dated: 20/09/2018 and Dated: 21/09/2018. With reference to this complain through JCB make pit to observed iron waste dumped or Not. Detail investigation report is uploaded herewith in .pdf File with Photographs. Due to compress large size documents upto 500 kb, This uploaded documents not visible properly, Hence same document is sent through E-Mail to Head Office. [671]-23/09/2018

W.C Notings:

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

આપના દ્વારા કોલ સ્ટોરેજ ખુલ્લામાં કરેલ જોવા મળેલ જેને વરસાદી ઋતુને ધ્યાને રાખી સુરક્ષિત શેડમાં તાત્કાલિક ખસેડવું. એકમની મુલાકાત અત્રેની કચેરીએ ઈ-મેઇલ દ્વારા પ્લોટ નં. એ-૨/૧૨માં Iron waste land filled કરેલ એ બાબતની ફરિયાદમાં લીધેલ.

મુલાકાત સમયે એકમ 2,4,5 - Tri Chloro Anilineના ઉત્પાદન પ્રક્રિયા માટે ચાલુ જોવા મળેલ. ઉત્પાદન પ્રક્રિયા દરમિયાન જનરેટ થતાં "Iron waste" ને સંગ્રહ કરવા શેડ બનાવેલ જેમાં આશરે ૮૦ ટન જેટલો Iron waste સંગ્રહિત જોવા મળેલ પરંતુ આશરે ૫ ટન જેટલો Iron waste ખુલ્લામાં શેડ વગર રાખેલ જોવા મળેલ તેમજ Iron waste સ્ટોરેજ એરિયા માટે લીચેટ કલેક્શન ફેસિલિટી પણ જોવા મળેલ નહિં તો તે અંગે ખુલાસો કરવો અને ખુલ્લામાં રાખેલ Iron waste ને સુરક્ષિત શેડમાં ખસેડવો.

એકમ દ્વારા એકમની સામે આવેલ પ્લોટ નં. એ-૨/૧૨ (મે. પ્રસાનિક કેમીકલ) ના શેડમાં આશરે ૩૫ થી ૪૦ ટન જેટલો Iron waste સંગ્રહિત કરી રાખેલ જોવા મળેલ. આપને મળેલ કન્સેન્ટ મુજબ Iron waste TSDF Siteમાં disposed કરવાનો થતો હોઇ આમ છતાં આપના દ્વારા અનઓથોરાઇઝ્ડ રીતે એકમની બહાર કાઢી અન્ય સ્થાને (પ્લોટ નં. એ-૨/૧૨) પર સ્ટોક કરેલ જોવા મળેલ. જે બાબતે ખુલાસો કરવો.

પ્લોટ નં. એ-૨/૧૨માં કોઇ પણ લીચેટ કલેક્શન સિસ્ટમ જોવા ન મળેલ જે અંગે ખુલાસો કરવો.

Compliance Observed in this Inspections.



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1. You are instructed to submit last 3 months production data, water consumption & disposal of generated Haz. waste consumption & disposal of authentic documents.	483962(13/06/18)	Still Pending
3. You are instructed to submit the point wise compliance of pre-monsoon action plan.	483962(13/06/18)	Still Pending
2. During inspection, @ 50 to 60 MT of Iron sludge waste kept open to say & @ 4 MT of iron sludge waste kept in bags & covered with for plum sheet hence instructed to shift roofing area considering the monsoon season & submit the compliance report	483962(13/06/18)	Still Pending
4. One Ms tray kept with reddish brown colored waste in liquid form found open to say hence it is instructed to take correlative measures candidacies on urgent basis & submit the compliance.	483962(13/06/18)	Still Pending
(3) Provide proper storage shed (having impervious base & roof covered)for iron sludge instead of storing on open land.; Work is going on of storage shed, mean while we will cover the iron sludge by plastic cover. Flooring of the storage area is already constructed by RCC. (09/01/2018)	457406(14/11/17)	Partial Compliance
(2) Carry out proper treatment of Isomer material (highly alkaline) generated from crystalliser of TCA plant instead of storing in idle tank.; We have already taken isomer material in process from idle tank and enclosed herewith photograph of the empty idle tank. (09/01/2018)	457406(14/11/17)	Pending !! Reminded AGAIN
(5) Submit details (for last 3 months) about production w/w discharged in CETP, stock & disposal of Haz. Waste etc.; Production data -- Aug 17-- product -- 2,4,5 TCA -- 20000 Kgs., W.W sent to CETP -- 140 KI, Haz Waste sent -- 00,, ,Sept-17 --- Product--2,4,5 TCA--20000 Kgs, , W.W sent to CETP -- 158 KI, Haz Waste sent -- 00,, , ,Oct-17 --- Product--2,4,5 TCA--20000 Kgs, , W.W sent to CETP -- 149 KI, Haz Waste sent -- 00,, , , Stock of iron sludge about approx. 100 M.T. @# (09/01/2018)	457406(14/11/17)	Fully Complied
(1) Raise boundary well (as provided at ground level) of TCA flex cooling tower recirculation tank, to prevent its overflowing leading outside premises .Sample of same is collected.; we have raised height of boundary wall to prevent overflowing water of cooling tower out side the premises. Photograph of the raised wall enclosed herewith in "000". (09/01/2018)	457406(14/11/17)	Partial Compliance
(4) Provide proper removal mechanism for sludge from primary treatment in ETP and operate it regularly & efficiently.; Our effluent is coming slightly alkaline and we are neutralising the same by caustic lye so there is no generation of ETP sludge, even though we are removing iron sludge from ETP tank manually and dried the same and mixed with iron waste for sending the waste side. (09/01/2018)	457406(14/11/17)	Fully Complied
(૩) એકમ ની હદમાં સંગ્રહ થયેલ આશરે ૭૦ MT આર્યન સ્લજ પૈકીનો આશરે ૨૦ MT સ્લજ ખુલ્લામાં સંગ્રહ થયેલ છે તેને સુરક્ષીત સંગ્રહ સ્થાને શીફ્ટ કરવો.; Regarding 20mt Sludge,It was not sludge but intermediate generated during the process of Reduction and distillation which was lying in open.Normally we are storing the same in plant only as we are using the same regularly.We had used all the 20mt intermediate in the same month.Now onwards we will store intermediate in plant/godown only. (23/01/2018)	444518(11/07/17)	Pending !! Reminded AGAIN
(૨) હાઉસ કીપીંગ સુધારવું.; Our Housing is Good & Keep Good regularly. (23/01/2018)	444518(11/07/17)	Partial Compliance
(૧) છેલ્લા ત્રણ માસના ઉત્પાદનની વિગત ER-1 ની નકલ સાથે તેમજ પાણી વપરાશની વિગત તેમજ હેઝાર્ડસ વેસ્ટ ડીસપોઝલ અંગેની માહિતી રજુ કરવી.; ER-1 Submitting Hear with Copy of ER-1 for the Month of December -16, January-17 & Febraury-17 (23/01/2018)	444518(11/07/17)	Fully Complied



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (24762)

A Sample Details

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler+T.F.H	11		YES	N.A	Solid Fuel	250 Kg/Hr.	agro waste briquett fuel,yes with apcm found in operation.
2	D.G. Sets	9	240 KVA	YES	N.A	Diesel	40 Lit/Hr.	stand by

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds	I -26.1	162.000-M.T	COL,STO,DST,TRA
2	Used or Spent Oil	I -5.1	0.020-M.T	COL,DSS,CYC,STO,TRA
3	Chemical sludge from waste water treatment	I -35.3	1.000-M.T	COL,STO,DST,TRA
4	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	2.460-M.T	COL,STO,RRE

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	2,4,5 trichloro aniline	0.000	20.000 - M.T	0.000	
2	Iron Oxide (Black & Red),Manganese Ore,Gypsum,Kaolin,Mica,Phosphate,Silica,Calcium Carbonate,Quartz and Talc	1000.000	1000.000 - M.T	1000.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	2,4,5 trichloronitrobenzene	0.000 - M.T
2	acetic acid	0.000 - M.T
3	caustic lye	0.000 - M.T
4	Ferric Oxide	0.000 - M.T
5	iron powder	0.000 - M.T
6	Lumps or pellets of Manganese Ore, Gypsum, Kaolin, Mica, Phosphate, Silica, Calc	0.000 - M.T
7	thiourea	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 18.560	WWG : 6.000	Water Source	Remark
1	Boiler Feed	3.240	0.000	SIDC	
2	Cooling Water	2.160	0.000	SIDC	
3	Domestic Purpose	5.000	3.000	SIDC	
4	Mnfg Process	2.160	0.300	SIDC	
5	Others	2.500	0.000	SIDC	
6	Wash Water	3.500	0.000	SIDC	

H Solid Waste

Inspection Team : S.B.Patel,SO - Patel lateshkumar A, AEE

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(S.B.Patel,SO)

ફરિયાદ તપાસ અહેવાલ

વિષય: મે. પ્રસાનિક કેમીકલ, જીઆઈડીસી વાપી અને મે. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી. બંસ તેમના ખાલી પ્લોટમાં આયર્ન વેસ્ટ ડમ્પ કર્યા હોવાની અત્રેની કચેરીને ઇ-મેઇલ બંસ તા. ૧૫/૦૯/૨૦૧૮ ના દિને મળેલ ફરિયાદ.

સંદર્ભ: તા. ૧૫/૦૯/૨૦૧૮ ના દિને અત્રેની કચેરીએ મળેલ ઇ-મેઇલ.

મુલાકાતની તારીખ: તા. ૧૫/૦૯/૨૦૧૮, તા. ૧૭/૦૯/૨૦૧૮, તા. ૨૦/૦૯/૨૦૧૮ અને તા. ૨૧/૦૯/૨૦૧૮.

મુલાકાતનું સ્થળ: મે. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી., પ્લોટ નં. ૩એ, ૩બી અને મે. પ્રસાનિક કેમીકલ, પ્લોટ નં. ઓ-૨/૧૨.

ઉપરોક્ત વિષય અને સંદર્ભ અન્વયે અમો નીચે સહી કરનાર તા. ૧૫/૦૯/૨૦૧૮ ના રોજ સાંજે ૧૮:૦૦ કલાકે ફરિયાદીથી ઉલ્લેખ કરેલ પ્લોટ નં. ૩એ, ૩બી પર તપાસ કરેલ. સદર પ્લોટ ઉપર મે. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી. કાર્યરત જણાયેલ. સદર એકમ ર.જ.પ ટ્રાઇ ક્લોરો એનિલિનના ઉત્પાદન પ્રક્રિયા સાથે સંકળાયેલ જોવા મળેલ.

એકમની મુલાકાત સમયે શોપ્રથમ એકમની તમામ હદની તપાસણી કરેલ. એકમના હદો પર નજર કરતાં પ્રાથમિક દ્રષ્ટિએ કોઇ પણ સ્થાને આયર્ન વેસ્ટ ડમ્પ કરેલ હોઇ જોવા જણાયેલ નહિ. ત્યારબાદ એકમની તપાસ કરતાં એકમમાં આશરે ૮૦ મેટ્રીક ટન જેટલો આયર્ન વેસ્ટ સંગ્રહ કરીને રાખેલ જોવા મળેલ. જેમાં ૫ મેટ્રીક ટન જેટલો આયર્ન વેસ્ટ ખુલ્લામાં સંગ્રહિત થયેલ જોવા મળેલ. એકમ બંસ આયર્ન વેસ્ટના સંગ્રહિત સ્થાને કોઇ લીચેટ કલેક્શન સિસ્ટમ પણ બનાવેલ જોવા મળેલ નહિ. જે બાબતે એકમને સદર આયર્ન વેસ્ટને સુરક્ષિત સ્થાને સંગ્રહિત કરવા તેમજ લીચેટ કલેક્શન સિસ્ટમની વ્યવસ્થા કરવા જણાવેલ. (મુલાકાત સમયે લીધેલ તસ્વીરી આ સાથે સામેલ છે.)

એકમની વધુ બાબત તપાસ કરતાં જણાયેલ કે ઓલ સ્ટોરેજ માટે પણ કોઇ સ્ટોરેજ શેડની કુસિલિટી જણાયેલ નહિ, જેને એકમની પ્રિમાઇસિસમાં ખુલ્લામાં સંગ્રહિત રાખેલ જોવા મળેલ. આથી સદર બાબતે એકમને વરસાદી ઋતુને ધ્યાને રાખી સુરક્ષિત સ્થાને રાખવાં સૂચના આપેલ. (મુલાકાત સમયે લીધેલ તસ્વીરી આ સાથે સામેલ છે.)

વધુમાં પ્લોટ નં. ઓ-૨/૧૨ (મે. પ્રસાનિક કેમીકલ) બાબતે એકમના જવાબદાર વ્યક્તિને પૂછપરછ કરતાં તેમણે જણાવેલ કે સદર પ્લોટ ઉપર મે. પ્રસાનિક કેમીકલ નામનું એકમ કાર્યરત હતું, હાલ આ પ્લોટ મે.

વાપી સ્પેક્ટ્રોકેમ પ્રા. લી.ના હસ્તક છે. જેથી સદર પ્લોટ નં. એ-૨/૧૨ (મે. પ્રસાનિક કેમીકલ) ની વધુ તપાસ અર્થે મુલાકાત લીધેલ.

મુલાકાત સમયે પ્લોટ નં. એ-૨/૧૨ (મે. પ્રસાનિક કેમીકલ) પર બનાવેલ ઇન્ડસ્ટ્રીઅલ શેડમાં આશરે ૩૫ થી ૪૦ ટન જેટલો આયર્ન વેસ્ટને સંગ્રહિત કરીને રાખેલ જોવા મળેલ. આ બાબતે એકમના જવાબદાર વ્યક્તિને પૂછપરછ કરતાં તેમણે જણાવેલ કે આ શેડમાં અમો દ્વારા અમારા એકમ મેં વાપી સ્પેક્ટ્રોકેમ પ્રા. લી. દ્વારા આયર્ન વેસ્ટને સંગ્રહ કરવા માટેની જગ્યા ઓછી હોવાથી અમો દ્વારા આ વેસ્ટ આ પ્લોટ નં. એ-૨/૧૨ પર મુકવામાં આવેલ છે. એકમ દ્વારા આયર્ન વેસ્ટના સંગ્રહિત સ્થાને કોઇ લીચેટ કલેક્શન સિસ્ટમ પણ બનાવેલ જોવા મળેલ નહિં.

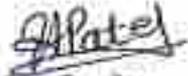
પ્લોટ નં. એ-૨/૧૨ની ખુલ્લી જગ્યામાં તેમજ પ્લોટની વરસાદી ઋતુને કારણે જંગલ થઇ ગયેલ હોવાથી સત્રી સમયમાં વધુ તપાસ થઇ શકેલ નહિં. જેથી પ્લોટની વધુ તપાસ અર્થે તા. ૧૭/૦૯/૨૦૧૮ ના રોજ ફરી મુલાકાત કરેલ. મુલાકાત દરમિયાન પ્લોટ નં. એ-૨/૧૨ (કુલ ક્ષેત્રફળ: ૪,૧૦૦ ચોરસ મીટર) છે. જેના ૨,૧૦૦ ચોરસ મીટર પર ઇન્ડસ્ટ્રીઅલ શેડ બનાવેલ જોવા મળેલ અને બાકીની જગ્યા ખુલ્લા પ્લોટ તરીકે જોવા મળેલ.

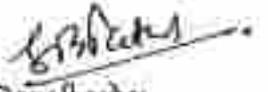
પ્લોટની ખુલ્લી જગ્યામાં ફરીયાદી દ્વારા કરેલ ફરિયાદના અનુસંધાને આયર્ન વેસ્ટને ડમ્પ કરેલ છે કે નહિં તે હેતુથી એકમના જવાબદાર વ્યક્તિઓ તેમજ વાપી ગ્રીન એન્વાયરો લીમીટેડના સભ્યો સાથે પ્લોટની પશ્ચિમ દિશામાં ખોદકામ કરવા જણાવેલ. (જે બાબતનું પંચનામું અત્રે બિડેલ છે). સદર સ્થાને ખોદકામ કરતાં આશરે ૩.૫ ફૂટ સુધી ખોદકામ કરતાં પણ કાળી માટી સાથે આયર્ન વેસ્ટ કોન્ટામિનેટેડ થયેલ હોઇ એમ જોવા મળેલ. જેથી સદર બાબતે ૩.૫ ફૂટ કરતાં પણ વધુ ડમ્પીંગ થયેલ હોઇ એવું કહી શકાય. વધુમાં એકમની પૂર્વ દિશામાં ખોદકામ દરમિયાન આશરે ૧.૫ ફૂટ સુધી કાળી માટી સાથે આયર્ન વેસ્ટ કોન્ટામિનેટેડ થયેલ હોઇ એમ જોવા મળેલ. જેથી સમગ્ર ખુલ્લા પ્લોટ ઉપર ડમ્પિંગ કરેલ હોવાનું કહી શકાય. સદર ખોદકામ દરમિયાન સદર સ્થાને આયર્ન વેસ્ટના કારણે જમીન કોન્ટામિનેટેડ થઇ હોઇ તેમ ક્રિમિકલ ઓબ્ઝર્વેશન ઉપરથી જણાય છે. સદર સ્થાનેથી એક નમૂનો પૃથક્કરણ અર્થે એકત્રિત કરેલ અને સદર સ્થાનેથી સમગ્ર કોન્ટામિનેટેડ થયેલ માટીનો અલગ સંગ્રહ કરી ટી.એસ.ડી.એફ. સાઇટ ખુલ્લે સુરક્ષિત યોગ્ય નિકાલ કરવા સુચના આપેલ. સદર બાબતનું કરેલ પંચનામું આ સાથે બિડેલ છે. મુલાકાત સમયે લીધેલ તસ્વીરો આ સાથે બિડેલ છે.

ત્યારબાદ તા. ૨૦/૦૯/૨૦૧૮ ના રોજ મે. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી, પ્લોટ નં. ૩એ-૩બી ની મુલાકાત લીધેલ. એમના ખુલ્લા પ્લોટની જગ્યામાં જે.સી.બી. દ્વારા ૬ થી ૮ ફૂટ સુધી અલગ - અલગ જગ્યાએ ૧૬ જેટલા ખાડાઓ ખોદેલ અને દરેક ખાડાઓમાંથી એક - એક નમૂનો પૃથક્કરણ અર્થે એકત્રિત કરવામાં આવેલ. એકમના પ્લોટનો ૨૬ સ્કેચ તેમાં ખોદેલ ખાડાઓના સાંકેતિક વર્ણન સાથે આ સાથે બિડેલ છે. તા. ૨૦/૦૯/૨૦૧૮ ના રોજ કરેલ પંચનામાની નકલ અને દરેક ખાડાઓના વર્ણન તેમજ લીધેલ ફોટોગ્રાફ્સ સાથે આ સાથે બિડેલ છે.

ત્યારબાદ તા. ૨૧/૦૯/૨૦૧૮ ના રોજ મે. પ્રસાનિક કેમીકલ, પ્લોટ નં. એર/૧૨ ની મુલાકાત લીધેલ. એમના ખુલ્લા પ્લોટની જગ્યામાં જે.સી.બી. દ્વારા ૯ ફૂટ સુધી અલગ - અલગ જગ્યાએ ૧૫ જેટલા ખાડાઓ ખોદેલ અને દરેક ખાડાઓમાંથી એક - એક નમૂનો પૃથક્કરણ અર્થે એકત્રિત કરવામાં આવેલ. એકમના પ્લોટનો ૨૬ સ્કેચ તેમાં ખોદેલ ખાડાઓના સાંકેતિક વર્ણન સાથે આ સાથે બિડેલ છે. તા. ૨૧/૦૯/૨૦૧૮ ના રોજ કરેલ પંચનામાની નકલ અને દરેક ખાડાઓના વર્ણન તેમજ લીધેલ ફોટોગ્રાફ્સ સાથે આ સાથે બિડેલ છે.

મુલાકાત લેનાર અધિકારીઓની સહી:


એલ.એ.પટેલ
(મ.પ.ઇ)


એસ.બી.પટેલ
(વિમાનિક અધિકારી)

પંચનામ

તા: ૧૭/૦૯/૨૦૧૮

સોમવાર

સમય: ૧૪:૦૦ કલાકથી

૧૭:૦૦ કલાક સુધી

વિષય: મે. પ્રસાનિક કેમીકલ, પ્લોટ નં: A2/12, જુઆઈડીસી વાપીના ખુલ્લા પ્લોટમાં "Irron waste dump" કચેલ હોવાની જીપીસીબી વાપી અધીરમ્ તા: ૧૫/૦૯/૨૦૧૮ ના દિને મળેલ કચિયાદ.

ઉપરોક્ત વિષય અનુસંધાને અમારો નીચો સહી ઉચ્ચાર સદર પ્લોટની મુલાકાત લીધેલ. સદર પ્લોટ મે. વાપી સ્પેક્ટ્રોડેમ પ્રા. લી., પ્લોટ નં: 3A, 3B, જુઆઈડીસી વાપીના હસ્તકમાં છે. પ્લોટ નં: A2/12 નું કુલ ક્ષેત્રફળ ૪,૨૦૦ m² અને ૪,૨૦૦ m² માં ૨,૧૦૦ m² પર ઈન્ડસ્ટ્રીયલ શેડ છે (જે મે. વાપી સ્પેક્ટ્રોડેમ પ્રા. લી. Irron waste ના સંગ્રહ માટે ગોડાઉન તરીકે વાપરે છે) જે શેડમાં આશરે ૩૫ થી ૪૦ મેટ્રિક ટન જેટલો Irron waste સંગ્રહિત જણાયેલ બાકીના ૨,૧૦૦ m² ખુલ્લા પ્લોટ ઉપર પ્લોટની પશ્ચિમ દિશામાં ખાડો કરેલ (આશરે ૩૫ ફૂટ). ખાડો કરતાં માટી ડાળા એવાની તિમજ Irron waste Contaminated જણાયેલ. પશ્ચિમ દિશાના આ ખાડામાં ૩૫ ફૂટ ખાડો કરતાં પણ ડાળી માટી Irron waste Contaminated હોવાની શક્યતા છે. વધુમાં સદર ખુલ્લા પ્લોટની પૂર્વ દિશામાં ખાડો કરતાં આશરે ૧૫ ફૂટ સુધી Irron waste Contaminated માટી લે જણાયેલ. સદર માટીમાં પ્રાથમિક દ્રષ્ટિએ Irron waste ની માત્રા હોવાની જ્યાલ ના આવવા સદર સ્થાનેથી એક નમૂનો

પુદ્ધાકરણ અર્થે એકીકૃત કરેલ સદર પુદ્ધા પ્લોટની સ્થળ વપાસ દરમિયાન સમગ્ર પુદ્ધા પ્લોટ ઈજા વાસ્તે થી ઈન્ડામીનિટેડ હોવાનું કહી શકાય.

વધુમાં સદર પ્લોટના ^{આબહાર વ્યાપ્તિ} કોર્ટ (એ. વાપી સ્પેક્ટ્રોલોજી પ્રા. લી.) ના જણાવેલ કે "સદર પ્લોટમાંથી ઈજા વાસ્તે Contaminated માટી અગાં દ્વારા સદર પ્લોટમાંથી કાઢી સુરક્ષિત સ્થાને યોગ્ય સંગ્રહ કરી TSDF સાંતે પુદ્ધા નિયમ મુજબ યોગ્ય નિશાલ કરીશું."

ઉપરોક્ત બાબત હકીકતલક્ષી છે તેમજ આ બાબત સ્થળ વપાસ રીતે સંપૂર્ણ સલામત સ્થાવરસ્થાનાં ખાતરી સાથે સમીક્ષા કરી શકાય છે.

સહીઓ:

(૧) શ્રી સુભાષભાઈ બી. પટેલ - પ્લોટ ઈન્જીનિયર <sup>VARDI SPECTROCHEM PVT. LTD.
Plot No. 148 SE, Phase-1,
G.I.D.C., VAPI - 396 195.</sup>

(૨) શ્રી મહુકાંતભાઈ સુવાળ્યા - ટેકનીકલ હેડ. *S. V. V.*

(૩) શ્રી પ્રભાવભાઈ પાલક - VGEL (TSDF ઇલ) *જી*

(૪) શ્રી રત્નેશભાઈ પટેલ - VGEL (Monitoring Dept) *જી*

(૫) શ્રી રાજરાગ બાબર - VGEL (Monitoring Dept) *જી*

(૬) શ્રી એસ. બી. પટેલ - વૈજ્ઞાનિક અધિકારી, વાપી સી. ઈ. ડી. ^{સી. ઈ. ડી.}

(૭) શ્રી અલ. એ. પટેલ - અ. પ. ઈ. વાપી સી. ઈ. ડી. ^{સી. ઈ. ડી.}

પેરનામું

તા: ૨૦-૦૯-૨૦૧૮

વાર: ગુરુવાર.

સમય: સવારે ૦૯:૩૦ કલાકથી

સાંજે ૦૫:૩૦ કલાક સુધી.

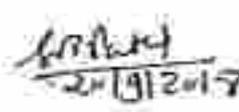
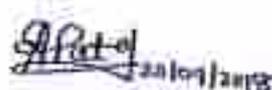
વિષય: મે. પ્રસાનિડ કોમ્પ્લેક્સ પ્લોટ નં: A2/12 અને મે વાપી સ્પેક્ટ્રોટેક પ્રા. લી. પ્લોટ નં: ૩A, ૩B એકમો દ્વારા લેમના પ્લોટની ખુલ્લી જગ્યામાં આર્થન વેસ્ટ કમ્પ કરેલ હોવાની GPCB, વાપી ઉચ્ચેશને મળેલ સુચિયા.

ઉપરોક્ત વિષય અનુસંધાને આજ રોજ અમો નીચે સહી કરનાર મે વાપી સ્પેક્ટ્રોટેક પ્રા. લી. પ્લોટ નં: ૩A, ૩B ની ખુલ્લી જગ્યામાં તપાસ થયેલ. તપાસ દરમિયાન પ્લોટની ખુલ્લી જગ્યામાં જેની દ્વારા અલગ-અલગ સ્થાને ખાડાઓ ખોદવામાં આવેલ જેની વિગતવાર માહિતી એકમના પ્લોટના ૨૬ સ્કેચ અને દરેક ખાડાઓની વિગતવાર માહિતી અત્રે ઉડેલ છે. ખોદવામાં આવેલ ૨૬ ખાડાઓમાંથી એક-એક નમૂનો મુશ્કેલીથી અર્થ એકત્રિત કરવામાં આવેલ.

સદર સ્થળ તપાસ બાદ આ સ્થાને (મે. સ્પેક્ટ્રોટેક પ્રા. લી. પ્લોટ નં: ૩A, ૩B ની ખુલ્લી જગ્યામાં) કરેલી જગ્યામાં આર્થન વેસ્ટ કમ્પ કરાયેલ છે જેની એક્સ માહિતી આ સ્થાને સમગ્ર આર્થન વેસ્ટની ઉપાડ બાદ અંગ્રહિત બંદે જ મળી શકાય.

ઉચ્ચેશ બાબત ઉકેલવાની છે તેમ જ આ બાબત સ્થળ તપાસ કરીને સંપૂર્ણ સલામ અવસ્થામાં ખાવરી સહી અમોને સહીઓ કરેલ છે.

સહીઓ:

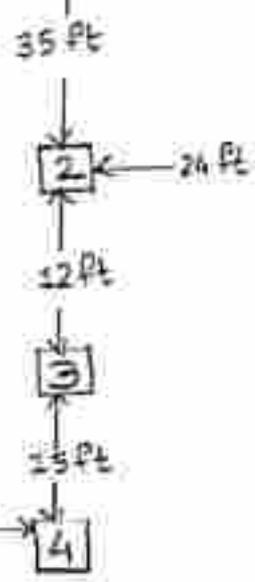
- (૧) સુભાષભાઈ બી. પટેલ - પ્લાન્ટ મેનેજર. 
- (૨) પરમજીવદાસ નાયક - પરચેસ મેનેજર. 
- (૩) એસ.બી. પટેલ - લેનાનિડ સુધારી/ઉપસાધી વાપી.  ૨૦/૦૯/૨૦૧૮
- (૪) એલ.એ. પટેલ - મેનેજીંગ પર્યાવરણ ઇન્જીનિયર/વાપી.  ૨૦/૦૯/૨૦૧૮

Boiler
HOUSE

HAZARDOUS
WASTE
STORAGE
AREA

RAW MATERIAL
STORAGE
TANKS

SCRAP YARD



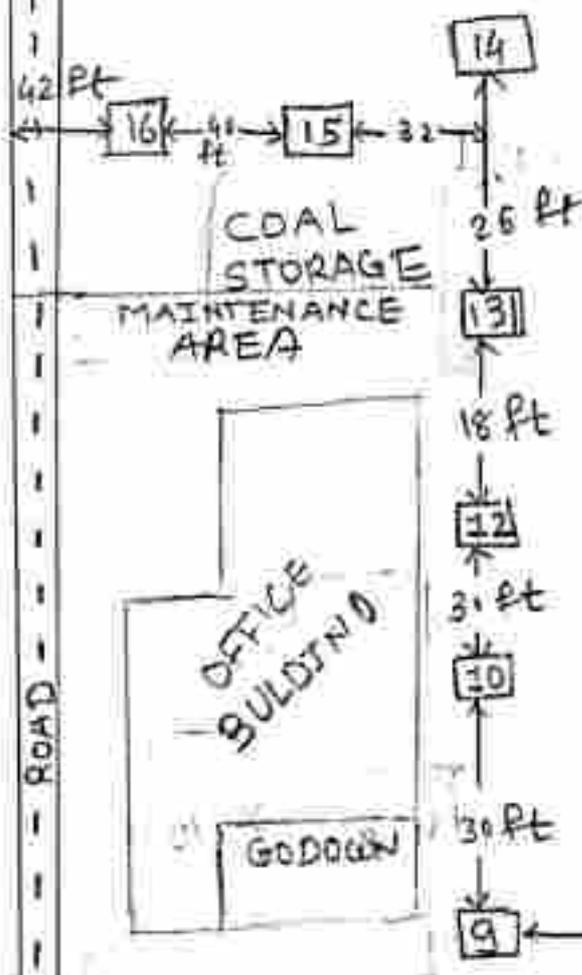
7

6

5

RAW
MATERIAL
STORAGE
TANKS

INDUSTRIAL PLANT

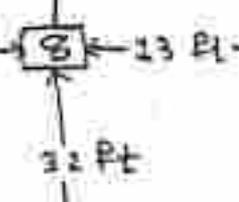


COAL
STORAGE
MAINTENANCE
AREA

OFFICE
BUILDING

GODOWN

ROAD



ENTRY

75 M

પ્રકાર સ્તર કોઈ પણ પ્રકાર	પોલિમર ક્રમ સંખ્યા (ક્રમ)	પોલિમર ક્રમ સંખ્યા અથવા સ્તર સંખ્યા	પોલિમર ક્રમ (બેલ પાલમ ૭૫૧-૭૬૧) ઉત્પાદન કોઈ પણ સ્તરના પ્રકારનું પર્લમ	રિમાર્ક
૭	૭-૭	૭	<ul style="list-style-type: none"> - ઉપરથી ૦.૪ ફૂટ સુધી કાચીનું સ્તર - ત્યારબાદ નીચે આશરે ૪ ફૂટ સુધી પીલા રંગની ગોચર જેવું સ્તર - ત્યારબાદ નીચે આશરે ૨ ફૂટ સુધી આચર્ક સ્તરનું સ્તર - ત્યારબાદ ઘાટી અને ગાલી 	આચર્ક સ્તરનું ૨ ફૂટનું સ્તર કોઈ મળેલ.
૭	૭-૮	૭	<ul style="list-style-type: none"> - ઉપરથી ૦.૫ ફૂટ સુધી કાચીનું સ્તર - ત્યારબાદ નીચે આશરે ૩ ફૂટ સુધી પીલા રંગની ગોચર જેવું સ્તર - ત્યારબાદ નીચે આશરે ૪.૦ ફૂટ સુધી આચર્ક સ્તરનું સ્તર - ત્યારબાદ ઘાટી અને ગાલી 	આચર્ક સ્તરનું ૪.૦ ફૂટનું સ્તર કોઈ મળેલ.
૮	૭-૮	૮	<ul style="list-style-type: none"> - ઉપરથી ૦.૩ ફૂટ સુધી પીલા રંગની ગોચર જેવું સ્તર - ત્યારબાદ નીચે આશરે ૫ ફૂટ સુધી આચર્ક સ્તરનું (HOPE BOSS કાચી)નું સ્તર - ત્યારબાદ ઘાટી. 	આચર્ક સ્તરનું ૫ ફૂટનું સ્તર કોઈ મળેલ.
૯	૭-૮	૯	<ul style="list-style-type: none"> - ઉપરથી ૦.૨ ફૂટ સુધી પીલા રંગની ગોચર જેવું સ્તર - ત્યારબાદ નીચે આશરે ૫ ફૂટ સુધી આચર્ક સ્તરનું (HOPE BOSS કાચી)નું સ્તર - ત્યારબાદ ઘાટી 	આચર્ક સ્તરનું ૫ ફૂટનું સ્તર કોઈ મળેલ.

ખાદેશના સરકારી માસિક કામ	ખાદેશના સરકારી ખાસતી ઉદ્યોગ (ફૂર)	ખાદેશના સરકારી મિલકતો માટે/સર્વાધિકારી સંસ્થાના સંપર્કિત સંસ્થાના નામ	ખાદેશના સરકારી બેંકના પાયાના કુલ-કુલ ઉદ્યોગો તેવા બેંકના વ્યાજના પ્રકારનું વર્ણન	વિગતો
૧૦	૬-૭	૧૦	<ul style="list-style-type: none"> - ઉપરથી ૦.૩ ફૂર સુધી પાયાના બેંકના કોરમ હેતુ સ્તર - ત્યારબાદ બીજા બેંકને ૩ ફૂર સુધી આધાર સ્તર (HOPE ઇન્ડેક્સ)નું સ્તર - ત્યારબાદ બીજા બેંકની કોરમ હેતુ સ્તર 	આધાર સ્તરનું ૩ ફૂરનું સ્તર બેંક બંધાયેલ.
૧૧	૬-૭	૧૧	<ul style="list-style-type: none"> - ઉપરથી ૦.૨ ફૂર સુધી પાયાના બેંકની કોરમ હેતુ સ્તર - ત્યારબાદ બીજા બેંકને ૫ ફૂર સુધી આધાર સ્તર (HOPE ઇન્ડેક્સ)નું સ્તર - ત્યારબાદ બીજા બેંકની કોરમ હેતુ સ્તર 	આધાર સ્તરનું ૫ ફૂરનું સ્તર બેંક બંધાયેલ.
૧૨	૬-૮	૧૨	<ul style="list-style-type: none"> - ઉપરથી ૦.૨ ફૂર સુધી પાયાના બેંકની કોરમ હેતુ સ્તર - ત્યારબાદ બીજા બેંકને ૩ ફૂર સુધી આધાર સ્તર (HOPE ઇન્ડેક્સ)નું સ્તર - ત્યારબાદ બીજા બેંકની કોરમ હેતુ સ્તર 	આધાર સ્તરનું ૩ ફૂરનું સ્તર બેંક બંધાયેલ.
૧૩	૬-૭	૧૩	<ul style="list-style-type: none"> - ઉપરથી ૦.૨ ફૂર સુધી પાયાના બેંકની કોરમ હેતુ સ્તર - ત્યારબાદ બીજા બેંકને ૩ ફૂર સુધી આધાર સ્તર (HOPE ઇન્ડેક્સ)નું સ્તર - ત્યારબાદ બીજા બેંકની કોરમ હેતુ સ્તર 	આધાર સ્તરનું ૩ ફૂરનું સ્તર બેંક બંધાયેલ.

પંચનામું

તા: ૨૧-૦૯-૨૦૧૮
વાર: સુક્રવાર
સમય: સવારે ૧૦:૩૦ કલાકથી
સાંજે ૦૪:૦૦ કલાક સુધી

વિષય: મે. પ્રસાનિડ કેમીકલ પ્લોટ નં: A2/12 અને મે વાપી સ્પેક્ટ્રોડેમ પ્રા. લી. પ્લોટ નં: 3A, 3B એકમો દ્વારા લેખના પ્લોટની ખુલ્લી જગ્યામાં આયર્ન વેસ્ટ ડમ્પ કરેલ હોવાની GPCB, Vapi કમ્પ્લેન્ટ મળેલ ફરિયાદ.

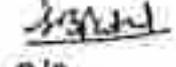
ઉપરોક્ત વિષય અનુસંધાને આજ રોજ અમો નીચે સહી કરનાર મે. પ્રસાનિડ કેમીકલ પ્લોટ નં: A2/12 (કે જે મે વાપી સ્પેક્ટ્રોડેમ પ્રા. લી. પ્લોટ નં: 3A, 3B ના હસ્તક છે) ના ખુલ્લા પ્લોટની તપાસ હાથ દરેલ. પ્લોટ નં: A2/12 ના પ્લોટ એરિયા અને ખુલ્લી જગ્યા તેમજ ખુલ્લી જગ્યામાં ખોદેલ ખાડાનું માર્કિંગ બતાવતો સ્કેચ આ સાથે બાંધેલ છે. બાંધેલ સ્કેચ મુજબ પ્લોટ નં: A2/12 ની ખુલ્લી જગ્યામાં અલગ-અલગ સ્થાને ખોદેલ ખાડાઓનું વર્ણન આ સાથે બાંધેલ માર્કિંગ મુજબનું છે. દરેક ખાડાઓમાંથી અગ્રીમ લાકરીમાં એક-એક નમૂનો પુસ્તકચરણ અર્થે એકાંત્રિત કરવામાં આવેલ.

પ્લોટ નં: A2/12 ઉપર અને બાંધેલ સ્કેચમાં દર્શાવેલ સ્થાને મોરખના ટગલાઓ નાંખેલ ગેવા મળેલ.

સદર પ્લોટ (નં: A2/12) ની તપાસ બાદ સદર પ્લોટમાં આયર્ન વેસ્ટ દરમિલ માલુમ પડેલ જેના જથ્થા અંગેની ચોક્કસ માર્કિંગ આયર્ન વેસ્ટના નિજાલ બાદ સંગ્રહિત કરે જ અગી આગળ.

ઉપરોક્ત બાબત હરીજલલગી છે તેમજ આ બાબત સ્થળ તપાસ કરીને સંપૂર્ણ સલામ અવસ્થામાં ખાતરી સાથે અમીઓ સહીઓ કરેલ છે.

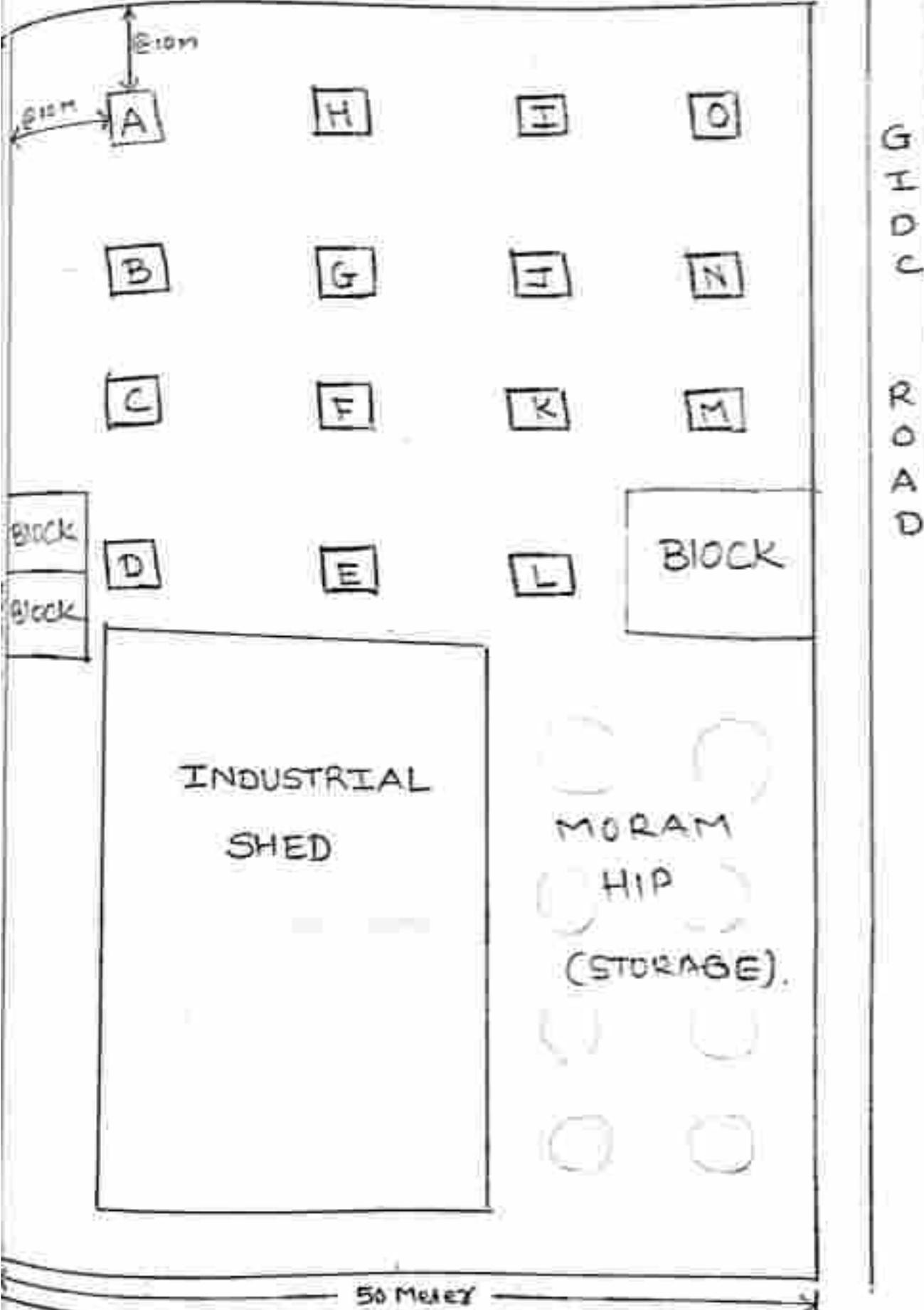
સહીઓ:

- (૧) સુભાષભાઈ. બી. પટેલ - પ્લાન્ટ મેનેજર - 
- (૨) પરમજીવદાસ નાથર - પરચેસ મેનેજર - 
- (૩) એસ.બી. પટેલ - ટેકનિકલ સુપરવાઈઝર, GPCB Vapi. - 
- (૪) એલ.એ. પટેલ - ઇ.પ.ઈ. ઇન્સ્પેક્ટર, વાપી - 

M/s. Prashantik Chemical
Plot No: A2/12.

↑
NORTH

GIDC ROAD



પોલિથાઇન બેગ્સની કુલ સંખ્યા	પોલિથાઇન બેગ્સની કોડ (ક્રમ)	પોલિથાઇન બેગ્સની મિલિટ મટી/કમ્પોઝિટ સ્વચ્છતા સંખ્યા	પોલિથાઇન બેગ્સની કુલ કુદી કોડ/કોડનું મેલ મેલ સ્વચ્છતા પ્રકારનું વર્ણન	ટિપ્પણી
૧	૧-૬	A	<ul style="list-style-type: none"> - ઉપરથી ૧ કુદી સુધી મેલ મેલ મોટા અને મોટા મિલિટ સ્વચ્છ - વચ્ચેથી નીચે ૧ કુદી સુધી આયર્ન વેસ્ટ (HDPE Bagg સાથે) સ્વચ્છ - વચ્ચેથી મોટા વાળી મોટા અને પાણી 	આયર્ન વેસ્ટનું ૫ કુદનું સ્વચ્છ મેલ મેલ.
૨	૧-૬	B	<ul style="list-style-type: none"> - ઉપરથી ૧ કુદી સુધી મેલ મેલ મોટા અને મોટા મિલિટ સ્વચ્છ - વચ્ચેથી નીચે આયર્ન ૧ કુદી સુધી આયર્ન વેસ્ટ (HDPE Bagg સાથે) સ્વચ્છ - વચ્ચેથી મોટા વાળી મોટા અને પાણી 	આયર્ન વેસ્ટનું ૧ કુદનું સ્વચ્છ મેલ મેલ.
૩	૧-૬	C	<ul style="list-style-type: none"> - ઉપરથી ૧ કુદી સુધી મોટા અને મોટા મિલિટ સ્વચ્છ - વચ્ચેથી નીચે આયર્ન ૧ કુદી સુધી આયર્ન વેસ્ટ (HDPE Bagg સાથે) સ્વચ્છ - વચ્ચેથી મોટા વાળી મોટા અને પાણી 	આયર્ન વેસ્ટનું ૧ કુદનું સ્વચ્છ મેલ મેલ.
૪	૧-૬	D	<ul style="list-style-type: none"> - ઉપરથી ૧ કુદી સુધી મોટા અને મોટા મિલિટ સ્વચ્છ - વચ્ચેથી નીચે આયર્ન ૧ કુદી સુધી આયર્ન વેસ્ટ (HDPE Bagg સાથે) સ્વચ્છ - વચ્ચેથી મોટા વાળી મોટા અને પાણી. 	આયર્ન વેસ્ટનું ૧ કુદનું સ્વચ્છ મેલ મેલ.

क्रमांक पुस्तक संख्या पृष्ठ संख्या	पुस्तक नाम (शुद्ध)	पुस्तक के लेखक/संपादक/संस्था/संस्था का पता	पुस्तक के विषय/विषय वर्गीकरण	श्रेणी
4	9-3	E	- उपरोक्त 0.6 पुस्तक का नाम है 'आर्य समाज' - व्याख्या: नीचे 'आर्य समाज' पुस्तक का नाम देकर - व्याख्या: 'आर्य समाज' का नाम पाली	आर्य समाज पुस्तक 9-3 पुस्तक का नाम देकर देना होगा.
5	9-4	F	- उपरोक्त 2 पुस्तक का नाम है 'आर्य समाज' - व्याख्या: नीचे '9-3 पुस्तक का नाम देकर - व्याख्या: 'आर्य समाज' का नाम पाली	आर्य समाज पुस्तक 9-4 पुस्तक का नाम देकर देना होगा.
9	12-5	G	- उपरोक्त 2 पुस्तक का नाम है 'आर्य समाज' - व्याख्या: नीचे '9-3 पुस्तक का नाम देकर - व्याख्या: 'आर्य समाज' का नाम पाली	आर्य समाज पुस्तक 9-5 पुस्तक का नाम देकर देना होगा.
2	9-9	H	- उपरोक्त 12-5 पुस्तक का नाम है 'आर्य समाज' - व्याख्या: नीचे '9-3 पुस्तक का नाम देकर - व्याख्या: 'आर्य समाज' का नाम पाली	आर्य समाज पुस्तक 9-9 पुस्तक का नाम देकर देना होगा.
1	8-4	I	- उपरोक्त 2 पुस्तक का नाम है 'आर्य समाज' - व्याख्या: नीचे '9-3 पुस्तक का नाम देकर - व्याख्या: 'आर्य समाज' का नाम पाली	आर्य समाज पुस्तक 8-4 पुस्तक का नाम देकर देना होगा.

ਸੰਖਿਆ ਦੀ ਸਮੱਗਰੀ ਦੀ ਪਾਇ	ਮਾਸਟਰ ਅੰਕ ਮਾਸਟਰ (ਫ਼ੋਟੋ)	ਮਾਸਟਰ ਸੇਟ ਨੀਡਲ ਗਰੀਬ/ਮਾ ਕਾਮਰਿ ਰੋਸਟ ਅਮੋਲਿਟ ਕੇਸਟ ਗੀਟ	ਮਾਸਟਰ ਅੰਕ ਅਤੇ ਮਾਸਟਰ ਕੋਲਰੀਕ ਡੀ.ਐਮ. ਕੇਸਟ ਪੇਪਰ	ਰਿਮਾਰਕ.
੧੦	੪-੫	J	- ਡਿਪਟੀ ੧੨ ਫ਼ੋਟੋ ਸੁਧੀ ਮਾਸਟਰ ਅਤੇ ਮਾਸਟਰ ਕੇਸਟ. - ਮਾਸਟਰ-ਮੀਟ ੩-੪ ਫ਼ੋਟੋ ਸੁਧੀ ਮਾਸਟਰ ਕੇਸਟ - ਮਾਸਟਰ ਮੋਡਿਫਾਈ ਮਾਸਟਰ ਅਤੇ ਪੇਪਰ	ਮਾਸਟਰ ਕੇਸਟ ੩-੪ ਫ਼ੋਟੋ ਸੁਧੀ ਕੇਸਟ ਡੀ.ਐਮ. ਕੇਸਟ.
੧੧	੪-੫	K	- ਡਿਪਟੀ ੧੫ ਫ਼ੋਟੋ ਸੁਧੀ ਮਾਸਟਰ ਅਤੇ ਮਾਸਟਰ ਕੇਸਟ. - ਮਾਸਟਰ-ਮੀਟ ੩-੪ ਫ਼ੋਟੋ (HDFE ਮੋਡਿਫਾਈ) ਮਾਸਟਰ ਕੇਸਟ - ਮਾਸਟਰ ਮੋਡਿਫਾਈ ਮਾਸਟਰ ਅਤੇ ਪੇਪਰ	ਮਾਸਟਰ ਕੇਸਟ ੩-੪ ਫ਼ੋਟੋ ਸੁਧੀ ਕੇਸਟ ਡੀ.ਐਮ. ਕੇਸਟ.
੧੨	੪-੫	L	- ਡਿਪਟੀ ੧੬ ਫ਼ੋਟੋ ਸੁਧੀ ਮਾਸਟਰ ਅਤੇ ਮਾਸਟਰ ਕੇਸਟ. - ਮਾਸਟਰ-ਮੀਟ ੩ ਫ਼ੋਟੋ ਅਤੇ ਮਾਸਟਰ ਕੇਸਟ - ਮਾਸਟਰ ਮੋਡਿਫਾਈ ਮਾਸਟਰ ਅਤੇ ਪੇਪਰ	ਮਾਸਟਰ ਕੇਸਟ ੩ ਫ਼ੋਟੋ ਕੇਸਟ ਡੀ.ਐਮ. ਕੇਸਟ.
੧੩	੩-੪	M	- ਡਿਪਟੀ ੩-੪ ਫ਼ੋਟੋ ਸੁਧੀ ਮਾਸਟਰ ਅਤੇ ਮਾਸਟਰ ਕੇਸਟ. - ਮਾਸਟਰ-ਮੀਟ ੩ ਫ਼ੋਟੋ ਅਤੇ ਮਾਸਟਰ ਕੇਸਟ - ਮਾਸਟਰ ਮੋਡਿਫਾਈ ਮਾਸਟਰ ਅਤੇ ਪੇਪਰ	ਮਾਸਟਰ ਕੇਸਟ ਕੇਸਟ ਡੀ.ਐਮ. ਕੇਸਟ.
੧੪	੪-੫	N	- ਡਿਪਟੀ ੪-੫ ਫ਼ੋਟੋ ਸੁਧੀ ਮਾਸਟਰ ਅਤੇ ਮਾਸਟਰ ਕੇਸਟ. - ਮਾਸਟਰ-ਮੀਟ ੩ ਫ਼ੋਟੋ ਅਤੇ ਮਾਸਟਰ ਕੇਸਟ - ਮਾਸਟਰ ਮੋਡਿਫਾਈ ਮਾਸਟਰ ਅਤੇ ਪੇਪਰ	ਮਾਸਟਰ ਕੇਸਟ ਕੇਸਟ ਡੀ.ਐਮ. ਕੇਸਟ.
੧੫	੩-੪	O	- ਡਿਪਟੀ ੩-੪ ਫ਼ੋਟੋ ਸੁਧੀ ਮਾਸਟਰ ਅਤੇ ਮਾਸਟਰ ਕੇਸਟ. - ਮਾਸਟਰ-ਮੀਟ ੩ ਫ਼ੋਟੋ ਅਤੇ ਮਾਸਟਰ ਕੇਸਟ - ਮਾਸਟਰ ਮੋਡਿਫਾਈ ਮਾਸਟਰ ਅਤੇ ਪੇਪਰ	ਮਾਸਟਰ ਕੇਸਟ ਕੇਸਟ ਡੀ.ਐਮ. ਕੇਸਟ.

M/s. Vapi Spectrochem Pvt. Ltd, Plot No. 3A, 3B, 1st Phase, GIDC Vapi [GPCB ID – 24762]



Behind the M/s. Vapi Spectrochem Pvt. Ltd, Open Land & Grass is observed due to Monsoon



Iron Waste Stored Openly without proper storage & without leachate collection system



Coal Stored Openly without proper storage

M/s. Prashanik Chemical, Plot No. A2/12, GIDC Vapi



Iron Sludge Stored in Industrial Shed of M/s. Prashanik Chemical



Open Plot of M/s. Prashanik Chemical



Making Hole at West of the Open Plot



Making Hole at West of the Open Plot

M/s. Vapi Spectrochem Pvt. Ltd, Plot No. 3A, 3B, 1st Phase, GIDC Vapi, Dated: 20/09/2018



Photographs Taken during making pit through JCB at Plot No. 3A-3B



Photographs Taken during making pit through JCB at Plot No. A2/12

Complaint Investigation Report

Subject: Complaint received through E-mail regarding M/s. Percynic Chemical, GIDC Vapi & M/s. Vapi Spectrochem Pvt. Ltd. had Dumped iron waste in their open Plot.

Reference: E-mail received to this office on Dated: 15/09/2018.

Date of Visit: Dated: 15/09/2018, Dated: 17/09/2018, Dated: 20/09/2018, Dated: 21/09/2018.

Place of visit: M/s. Vapi Spectrochem Pvt. Ltd., Plot No. 3A, 3B & M/s. Percynic Chemical, Plot No. A2/12.

With reference to above subject & reference we undersigned inspection was carried out on Dated: 15/09/2018, 18:00 PM at plot No. 3A & 3B. During visit M/s. Vapi Spectrochem Pvt. Ltd was found in operation on Plot No. 3A, 3B. This unit was observed in engaged in manufacturing of 2, 4, 5 Tri Chloro Aniline.

First investigation carried within premises of unit. While preliminary observation there was no any dumped iron waste observed. After Further investigation there was @80 MT iron waste observed stored within premises and out of @80 MT; @5 MT iron waste was observed stored in open to sky. Unit has not provided any leachate collection system for this stored iron waste area. Hence unit has instructed to stored hazardous waste in safe place with proper leachate collection system. (Photographs taken during inspection is attached herewith).

After further investigation within factory premise it was observed that, Unit has not provided proper coal storage facility and unit has stored coal open to sky within premises of unit. Hence instruction given to unit to provide proper storage facility for coal storage. (Photographs taken during inspection is attached herewith).

In addition, while inquired to responsible person of unit regarding M/s. Percynic Chemical, Plot No. A2/12, GIDC Vapi, He informed that previously on this plot No. A2/12 M/s. Percynic Chemical was running but now this plot is under ownership of M/s. Vapi Spectrochem Pvt. Ltd. Hence further investigation carried out on plot No. A2/12.

During inspection on Plot No. A2/12 (i.e. M/s. Percynic Chemical) there was @35 – 40 MT iron waste observed into industrial shed. While inquired regarding the same with responsible person of the unit, he stated that “They have not enough space to stored iron waste in M/s. Vapi Spectrochem Pvt. Ltd hence they have stored these iron waste in this plot.” Unit has not provided leachate collection system for this iron waste storage area.

Due to monsoon season there was observed dense grass in open plot area of Plot No. A2/12 hence due to Night hours further investigation could not be carried out. Hence for further investigation of this plot

we visited this plot on Dated: 17/09/2018. During inspection observed that Total Area of Plot No. A2/12 is 4100 Sq. meter, out of 4100 Sq. meter industrial shed construct on 2100 Sq. meter and other area observed open.

In presence of member of Vapi Green Enviro Limited and responsible person of the unit we started digging work in west side of the plot of M/s. Percynic Chemical to verify there was iron waste dumped or not. (Panchnamu attached herewith). Manual Digging work was carried out upto 3.5 feet and iron waste contaminated black soil was observed; hence it can be say that iron waste may dumped more than 3.5 foot depth. Further digged at east side of the plot upto 1.5 feet and also observed iron waste contaminated black coloured soil. Hence from the preliminary observation it can be say that unit has dumped iron waste in entire open plot of M/s. Percynic Chemical, Plot No. A2/12. During inspection soil samples are collected for analysis purpose. Written instruction given to unit to remove all contaminated soil and dispose it into TSDF site. (Panchnamu carried out during inspection and Photographs taken during inspection is attached herewith).

Further investigation was carried out on Dated: 20/09/2018 of M/s. Vapi Spectrochem Pvt. Ltd., Plot No. 3A, 3B. With the help of JCB within open area of the unit carried out 16 Nos. of pit having 6 to 8 feet depth and soil samples are collected from every pit for analysis purpose. Ruff sketch showing digged pit attached herewith. Panchnamu carried out on Dated: 20/09/2018 and description of every pit with photographs taken during inspection is attached herewith.

Investigation carried out on Dated: 21/09/2018 at M/s. Percynic Chemical, Plot No. A2/12, GIDC Vapi and with the help of JCB carried out 15 Nos. of Pit having 9 feet depth at different place of Open plot and soil samples are collected from every pit for analysis purpose. Panchnamu carried out on Dated: 21/09/2018 and description of every pit with photographs taken during inspection is attached herewith.

Inspection By:



L. A. Patel
(AEE)

S. B. Patel
(SO)

પંચનામું

તા: ૧૭/૦૯/૨૦૧૮

સોમવાર

સમય: ૧૪:૦૦ કલાકથી
૧૭:૦૦ કલાક સુધી

વિષય: મે. પ્રસાનિક કેમિકલ, પ્લોટ નં: A2/12, જુઆઈડીસી
વાપીના ખુલ્લા પ્લોટમાં "Iજળ વ્વસ્ટ સમ્પ"
કરેલ હોવાની જીપીસીબી વાપી અધીશરે
તા: ૧૫/૦૯/૨૦૧૮ ના દિને મળેલ કિરિયાદ.

ઉપરોક્ત વિષય અનુસંધાને અમારો નીચે સહી
કરનાર સદર પ્લોટની મુલાકાત લીધેલ. સદર પ્લોટ
મે. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી., પ્લોટ નં: 3A, 3B, જુઆઈડીસી
વાપીના હસ્તકમાં છે. પ્લોટ નં: A2/12 નું કુલ ક્ષેત્રફળ
૪,૨૦૦ મ² અને ૪,૨૦૦ મ² માં ૨,૧૦૦ મ² પર
ઈન્કસ્ટ્રીયલ શેડ છે (જે મે. વાપી સ્પેક્ટ્રોકેમ પ્રા.
લી. Iજળ વ્વસ્ટ ના સંગ્રહ માટે ગોડાઉન તરીકે
વાપરે છે.) જે શેડમાં આશરે ૩૫ થી ૪૦ મેટ્રિક ટન
જેટલા Iજળ વ્વસ્ટ સંગ્રહિત જણાવેલ. બાકીના
૨,૧૦૦ મ² ખુલ્લા પ્લોટ ઉપર પ્લોટની પશ્ચિમ
દિશામાં ખાડો કરેલ (આશરે ૩.૫ ફૂટ). ખાડો
કરતાં માટી કાળા રંગની તેમજ Iજળ વ્વસ્ટ
Contaminated જણાવેલ. પશ્ચિમ દિશાના આ
ખાડામાં ૩.૫ ફૂટ ખાડો કરતાં પણ કાળી માટી
Iજળ વ્વસ્ટ Contaminated હોવાની શક્યતા
છે. વધુમાં સદર ખુલ્લા પ્લોટની પૂર્વ દિશામાં
ખાડો કરતાં આશરે ૧.૫ ફૂટ સુધી Iજળ વ્વસ્ટ
Contaminated માટી જણાવેલ. સદર માટીમાં
પ્રાથમિક ટ્રિપ્લે Iજળ વ્વસ્ટ ની માત્રા હોવાની
જ્યાલ ના આવતા સદર સ્થાનેથી એક નમૂનો

પુદ્ધાકરણ અર્થે એકત્રિત કરેલ. સદર ખુલ્લ
 પ્લોટની સ્થળ તપાસ દરમિયાન સમગ્ર ખુલ્લા
 પ્લોટ ઈજમ વાસ્તે ધી કોન્ટામિનેટ્ડ હોવાનું કહી
 શકાય.

વધુમાં સદર પ્લોટના જાબદાર વ્યક્તિ (મો. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી.) આ જણાવેલ કે "સદર પ્લોટમાંથી ઈજમ વાસ્તે Contaminated માટી અમો દ્વારા સદર પ્લોટમાંથી કાઢી સુરક્ષિત સ્થળે યોગ્ય સંગ્રહ કરી TSDF સાંતે ખુલ્લે અિથમ મુજબ યોગ્ય નિકાલ કરીશું."

ઉપરોક્ત બાબત હકીકતલગ્ની છે તેમજ આ બાબત સ્થળ તપાસ કરીને સંપૂર્ણ સલાખ અવસ્થામાં ખાતરી સાથે અમોએ સહીઓ કરેલ છે.

સહીઓ:

- (૧) શ્રી સુભાષભાઈ બી.પટેલ - પ્લોટ ઈન્ચાર્જ VARI SPECTROCHEM PVT. LTD.
Plot No. 3A & 3B, Phase-1,
G.I.D.C., VAPI - 396 195.
- (૨) શ્રી મધુકાંતભાઈ સુવાગ્યા - ટેકનીકલ હેડ. S. V. V.
- (૩) શ્રી પ્રભાતભાઈ પાઠક - VGEL (TSDF ઈ.સી.)
- (૪) શ્રી રાજેશભાઈ પટેલ - VGEL (Monitoring Dept.)
- (૫) શ્રી રામરામ બાબર - VGEL (Monitoring Dept.)
- (૬) શ્રી એસ.બી. પટેલ - વૈજ્ઞાનિક અધિકારી, જીપીસીબી, વાપી
- (૭) શ્રી એલ.એ. પટેલ - અ.પ.ઈ. જીપીસીબી, વાપી. 17/11/2018

પંચનામું

તા: ૨૦-૦૮-૨૦૧૮

વાર: ગુરુવાર.

સમય: સવારે ૦૯:૩૦ કલાકથી

સાંજે ૦૫:૩૦ કલાક સુધી.

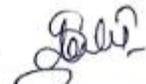
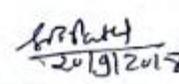
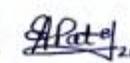
વિષય: મે. પ્રસાનિક કેમિકલ પ્લોટ નં: A2/12 અને મે. વાપી સ્પેક્ટ્રોકેમ પ્રા.લી. પ્લોટ નં: ૩A, ૩B એકમો દ્વારા લેમના પ્લોટની ખુલ્લી જગ્યામાં આયર્ન વેસ્ટ કમ્પ કરેલ હોવાની GPCB, Vapi કચેરીને મળેલ ફરિયાદ.

ઉપરોક્ત વિષય અનુસંધાને આજ રોજ અમો નીચે સહી કરનાર મે. વાપી સ્પેક્ટ્રોકેમ પ્રા.લી. પ્લોટ નં: ૩A, ૩B ની ખુલ્લી જગ્યામાં તપાસ થયેલ. તપાસ દર્શાવેલ પ્લોટની ખુલ્લી જગ્યામાં જેસીબી દ્વારા અલગ-અલગ સ્થાને ખાડાઓ ખોદવામાં આવેલ જેની વિગતવાર માહિતી એકમના પ્લોટના ૨૩ સ્કેચ અને દરેક ખાડાઓની વિગતવાર માહિતી અત્રે ળકિલ છે. ખોદવામાં આવેલ ૧૬ ખાડાઓમાંથી એક-એક નમૂનો પૃથક્કરણ અર્થે એકત્રિત કરવામાં આવેલ.

સદર સ્થળ તપાસ બાદ આ સ્થાને (મે. સ્પેક્ટ્રોકેમ પ્રા.લી. પ્લોટ નં: ૩A, ૩B ની ખુલ્લી જગ્યામાં) કિરલી જગ્યામાં આયર્ન વેસ્ટ કમ્પ કરાયેલ છે જેની એકલસ માહિતી આ સ્થાને સમગ્ર આયર્ન વેસ્ટને ઉપાડ બાદ સંગ્રહિત બાદે જ મળી શકાય.

ઉપરોક્ત બાબત હકિકતલક્ષી છે તથા આ બાબત સ્થળ તપાસ કરીને સંપૂર્ણ સલામ અવસ્થામાં આવરી સાથે અમોને સહીઓ કરેલ છે.

સહીઓ:

- (૧) સુભાષલાઈ બી. પટેલ - પ્લાન્ટ મેનેજર. 
- (૨) પરમેશ્વર નાયક - પરચેસ મેનેજર. 
- (૩) એસ.બી. પટેલ - વૈજ્ઞાનિક અધિકારી, ગુપ્તસીબી વાપી. 
- (૪) એલ.એ. પટેલ - મદદનીશ પર્યાવરણ ઈન્જિનિયર, ગુપ્તસીબી વાપી. 

M/s. Vapi Spectrochem, Plot NO. 3A, 3B, GIDC VAPI



Boiler
HOUSE

HAZARDOUS
WASTE
STORAGE
AREA

7

35 ft

2

24 ft

12 ft

3

15 ft

RAW MATERIAL
STORAGE
TANKS

6

SCRAP YARD

5

22 ft

4

INDUSTRIAL PLANT

RAW
MATERIAL
STORAGE
TANKS

42 ft

16

40 ft

15

32 ft

14

COAL
STORAGE

26 ft

MAINTENANCE
AREA

13

18 ft

12

31 ft

10

OFFICE
BUILDING

GODOWN

30 ft

9

11

28 ft

8

12 ft

13 ft

32 ft

ENTRY

75 M

Digged Pit Number	Dept of Digged pit	Taken Sample Number	Description of Pit	Remarks
1	6 – 7	1	<ul style="list-style-type: none"> • Upto 1 ft Kapachi & Soil Layer observed • Further upto 2 ft Yellowish Moram Layer observed • Further upto 3 ft dumped Iron waste layer observed • Than After Soil & Water found. 	2 ft thinner dumped Iron waste layer observed in this pit.
2	7 - 8	2	<ul style="list-style-type: none"> • Upto 0.8 ft Kapachi & Soil Layer observed • Further upto 2 ft Yellowish Moram Layer observed • Further upto 3.2 ft dumped Iron waste layer observed • Than After Soil & Water found. 	2 ft thinner dumped Iron waste layer observed in this pit.
3	7 - 8	3	<ul style="list-style-type: none"> • Upto 0.8 ft Kapachi & Soil Layer observed • Further upto 2.3 ft Yellowish Moram Layer observed • Further upto 3.0 ft dumped Iron waste layer observed • Than After Soil & Water found. 	3 ft thinner dumped Iron waste layer observed in this pit.
4	7 - 8	4	<ul style="list-style-type: none"> • Upto 0.5 ft Kapachi & Soil Layer observed • Further upto 4.0 ft Yellowish Moram Layer observed • Further upto 2.0 ft dumped Iron waste layer observed • Than After Soil & Water found. 	2 ft thinner dumped Iron waste layer observed in this pit.
5	7 - 8	5	<ul style="list-style-type: none"> • Upto 0.3 ft Kapachi & Soil Layer observed • Further upto 5.0 ft Yellowish Moram Layer observed • Than After Soil & Water found. 	No dumped iron waste observed in this plot
6	6 – 7	6	<ul style="list-style-type: none"> • Upto 0.4 ft Kapachi Layer observed • Further upto 4.0 ft Yellowish Moram Layer observed • Further upto 2.0 ft dumped Iron waste layer observed • Than After Soil & Water found. 	2 ft thinner dumped Iron waste layer observed in this pit.
7	7 - 8	7	<ul style="list-style-type: none"> • Upto 0.5 ft Kapachi Layer observed • Further upto 3.0 ft Yellowish Moram Layer observed • Further upto 4.9 ft dumped Iron waste layer observed • Than After Soil & Water found. 	4.9 ft thinner dumped Iron waste layer observed in this pit.
8	7 - 8	8	<ul style="list-style-type: none"> • Upto 3.0 ft Yellowish Moram Layer observed 	5.0 ft thinner dumped Iron waste

			<ul style="list-style-type: none"> • Further upto 5.0 ft dumped Iron waste (with HDPE Bags) layer observed • Than After Soil. 	layer observed in this pit.
9	7 - 8	9	<ul style="list-style-type: none"> • Upto 2.0 ft Yellowish Moram Layer observed • Further upto 5.0 ft dumped Iron waste (with HDPE Bags) layer observed • Than After Soil. 	5.0 ft thinner dumped Iron waste layer observed in this pit.
10	6 - 7	10	<ul style="list-style-type: none"> • Upto 0.3 ft Yellowish Moram Layer observed • Further upto 3.0 ft dumped Iron waste (with HDPE Bags) layer observed • Than After Yellowish Soil observed. 	3.0 ft thinner dumped Iron waste layer observed in this pit.
11	6 - 7	11	<ul style="list-style-type: none"> • Upto 0.2 ft Yellowish Moram Layer observed • Further upto 5.0 ft dumped Iron waste (with HDPE Bags) layer observed • Than After Soil observed. 	5.0 ft thinner dumped Iron waste layer observed in this pit.
12	7 - 8	12	<ul style="list-style-type: none"> • Upto 0.2 ft Yellowish Moram Layer observed • Further upto 4.0 ft dumped Iron waste (with HDPE Bags) layer observed • Than After Soil observed. 	4.0 ft thinner dumped Iron waste layer observed in this pit.
13	6 - 7	13	<ul style="list-style-type: none"> • Upto 0.1 ft Yellowish Moram Layer observed • Further upto 3.0 ft dumped Iron waste (with HDPE Bags) layer observed • Than After Soil observed. 	3.0 ft thinner dumped Iron waste layer observed in this pit.
14	6 - 7	14	<ul style="list-style-type: none"> • Upto 0.3 ft Kapachi Layer observed • Further upto 4.0 ft Yellowish Moram Layer observed • Further upto 0.3 ft dumped Iron waste layer with Blackish coloured Soil observed • Than After Soil & Water found. 	0.3 ft thinner dumped Iron waste layer with blackish coloured soil observed in this pit.
15	7 - 8	15	<ul style="list-style-type: none"> • Upto 0.2 ft Blackish coloured soil Layer observed • Further upto 1.0 ft Yellowish Moram Layer observed • Further upto 4.0 ft dumped Iron waste layer (with HDPE Bags) observed • Than After Soil found. 	4.0 ft thinner dumped Iron waste layer observed in this pit.
16	7 - 8	16	<ul style="list-style-type: none"> • Upto 3.0 ft Blackish coloured soil and Yellowish Moram Layer observed • Further upto 1.5 ft dumped Iron waste layer (with HDPE Bags) observed • Than After Soil found. 	1.5 ft thinner dumped Iron waste layer observed in this pit.

પંચનામ

તા: ૨૧-૦૯-૨૦૧૮.

વાર: શુક્રવાર

સમય: સવારે ૧૦:૩૦ કલાકથી

સાંજે ૦૪:૦૦ કલાક સુધી

વિષય: મે. પ્રસાનિક કેમિકલ પ્લોટ નં: A2/12 અને મે. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી. પ્લોટ નં: 3A, 3B એકમો દ્વારા લેખના પ્લોટની ખુલ્લી જગ્યામાં આયર્ન વેસ્ટ ડમ્પ કરેલ હોવાની GPCB, Vapi કમ્પ્લાઇન્સ મળેલ સ્થિતિ.

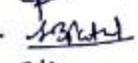
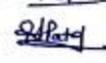
ઉપરોક્ત વિષય અનુસંધાને આજ રોજ અમો નીચે સહી કરનાર મે. પ્રસાનિક કેમિકલ પ્લોટ નં: A2/12 (કે જે મે. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી. પ્લોટ નં: 3A, 3B ના હસ્તક છે.) ના ખુલ્લા પ્લોટની તપાસ હાથ ધરેલ. પ્લોટ નં: A2/12 ના પ્લોટ એરિયા અને ખુલ્લી જગ્યા તેમજ ખુલ્લી જગ્યામાં ખોદેલ ખાડાનું માર્કિંગ બતાવતો સ્કેચ આ સાથે બીડેલ છે. બીડેલ સ્કેચ મુજબ પ્લોટ નં: A2/12 ની ખુલ્લી જગ્યામાં અલગ-અલગ સ્થાને ખોદેલ ખાડાઓનું વર્ણન આ સાથે બીડેલ માર્કિંગ મુજબનું છે. દરેક ખાડાઓમાંથી અભીન હાજરીમાં એક-એક નમૂનો પૃથક્કરણ અર્થે એન્ટ્રીગલ કરવામાં આવેલ.

પ્લોટ નં: A2/12 ઉપર આજે બીડેલ સ્કેચમાં દર્શાવેલ સ્થાને સીરમના ટગલાઓ નાંખેલ કોવા મળેલ.

સદર પ્લોટ (નં: A2/12) ની તપાસ બાદ સદર પ્લોટમાં આયર્ન વેસ્ટ દરમિયાન આવું પડેલ જેના જથ્થા અંગેની ચોક્કસ માર્કિંગ આયર્ન વેસ્ટના નિહાલ બાદ સંગ્રહિત કર્યું જ રાખી શકાય.

ઉપરોક્ત બાબત હકીકતલક્ષી છે તેમજ આ બાબત સ્થળ તપાસ કરીને સંપૂર્ણ સલામ અવસ્થામાં ખાતરી સાથે અભીન સહીઓ કરેલ છે.

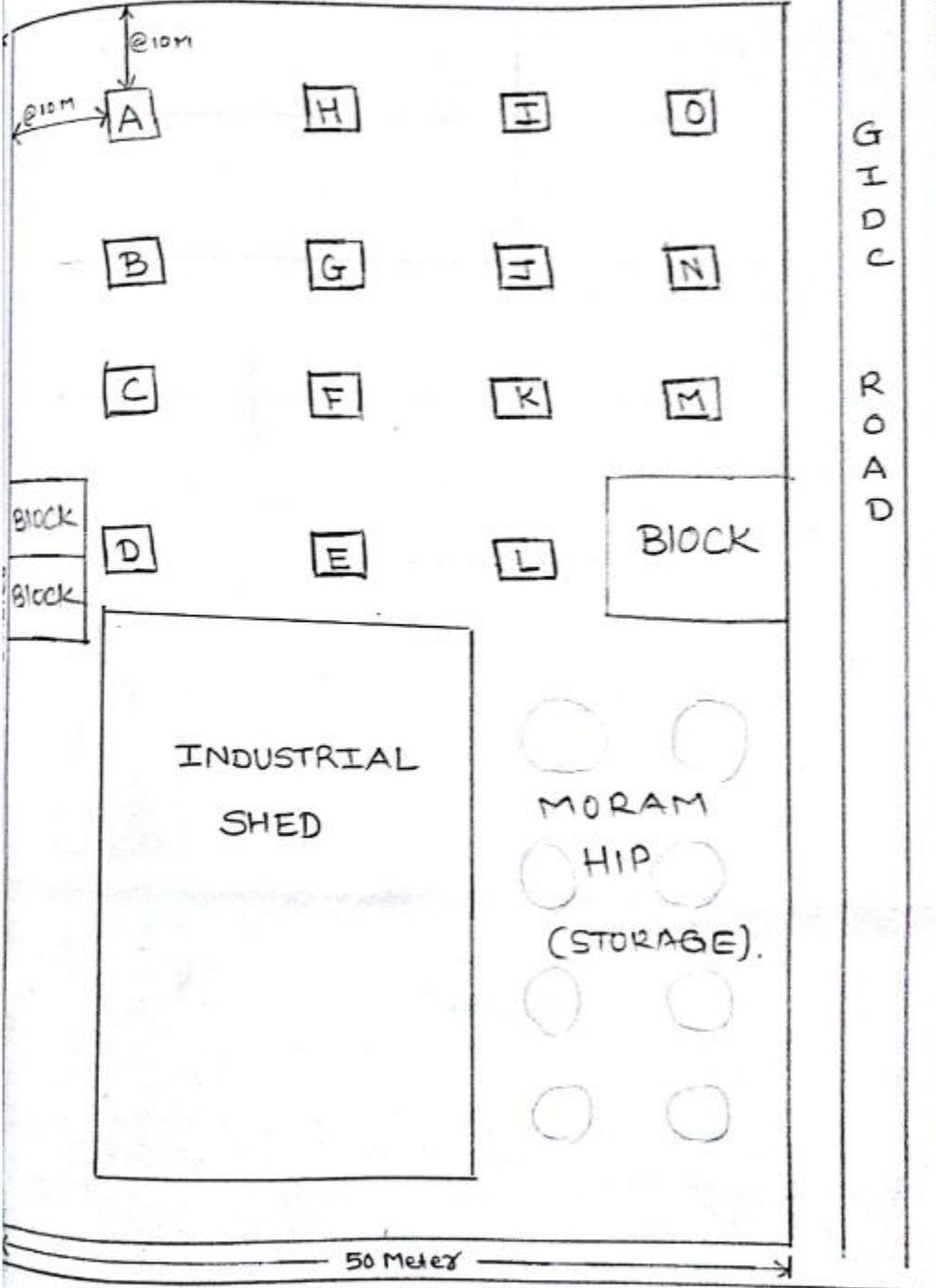
સહીઓ:

- (૧) સુભાષભાઈ. બી. પટેલ - પ્લાન્ટ મેનેજર. - 
- (૨) પરમજીવર નાથર - પરચેસ મેનેજર. - 
- (૩) એસ.બી. પટેલ - પૈસાનિક અધિકારી GPCB Vapi. - 
- (૪) એલ.એ. પટેલ - ગ.પ.ઈ. ડાયરેક્ટોર, વાપી - 

M/S. Prashantik Chemical
Plot NO: A2/12.

↑
NORTH

GIDC ROAD



Digged Pit Number	Dept of Digged pit	Taken Sample Number	Description of Pit	Remarks
1	8 - 9	A	<ul style="list-style-type: none"> • Upto 1 ft Yellowish Moram mixed with soil Layer observed • Further upto 5 ft Iron waste (With HDPE Bags) Layer observed • Than After Soil with Moram & Water found. 	5 ft thinner dumped Iron waste layer observed in this pit.
2	8 - 9	B	<ul style="list-style-type: none"> • Upto 1 ft Yellowish Moram mixed with soil Layer observed • Further upto 7 ft dumped Iron waste layer (With HDPE Bags) observed • Than After Soil with Moram & Water found. 	7 ft thinner dumped Iron waste layer observed in this pit.
3	8 - 9	C	<ul style="list-style-type: none"> • Upto 1.2 ft Moram mixed with soil Layer observed • Further upto 6.0 ft dumped Iron waste (With HDPE Bags) layer observed • Than After Soil with Moram & Water found. 	6 ft thinner dumped Iron waste layer observed in this pit.
4	7 - 8	D	<ul style="list-style-type: none"> • Upto 1.1 ft Moram mixed with soil Layer observed • Further upto 6.0 ft dumped Iron waste (With HDPE Bags) layer observed • Than After Soil with Moram & Water found. 	6 ft thinner dumped Iron waste layer observed in this pit.
5	6 - 7	E	<ul style="list-style-type: none"> • Upto 1.1 ft Moram mixed with soil Layer observed • Further upto 4 to 5 ft dumped Iron waste layer observed • Than After Soil with Moram & Water found. 	4-5 ft thinner dumped Iron waste layer observed in this pit.
6	7 - 8	F	<ul style="list-style-type: none"> • Upto 2.0 ft Moram mixed with soil Layer observed • Further upto 5 to 6 ft dumped Iron waste layer observed • Than After Soil with Moram & Water found. 	5-6 ft thinner dumped Iron waste layer observed in this pit.
7	5 - 6	G	<ul style="list-style-type: none"> • Upto 1.0 ft Moram mixed with soil Layer observed • Further upto 4 to 5 ft dumped Iron waste layer observed • Than After Soil with stone found. 	4-5 ft thinner dumped Iron waste layer observed in this pit.
8	6 - 7	H	<ul style="list-style-type: none"> • Upto 1.5 ft Yellowish Moram with soil Layer observed • Further upto 4 - 5 ft dumped Iron waste layer observed • Than After Soil with Moram & Water found 	4 -5 ft thinner dumped Iron waste layer observed in this pit.
9	4 - 5	I	<ul style="list-style-type: none"> • Upto 1.0 ft Yellowish Moram with soil Layer observed • Further upto 4 ft dumped Iron waste (with 	4.0 ft thinner dumped Iron waste layer

			<p>HDPE Bags) layer observed</p> <ul style="list-style-type: none"> • Than After Soil with Moram & Stone found 	observed in this pit.
10	4 - 5	J	<ul style="list-style-type: none"> • Upto 1.5 ft Moram with soil Layer observed • Further upto 3 - 4 ft dumped Iron waste layer observed • Than After Soil with Moram & Stone found 	3 to 4 ft thinner dumped Iron waste layer observed in this pit.
11	4 - 5	K	<ul style="list-style-type: none"> • Upto 1.5 ft Moram with soil Layer observed • Further upto 3 - 4 ft dumped Iron waste (with HDPE Bags) layer observed • Than After Soil with Stone found 	3 to 4 ft thinner dumped Iron waste layer observed in this pit.
12	4 - 5	L	<ul style="list-style-type: none"> • Upto 1.3 ft Moram with soil Layer observed • Further upto 4 ft dumped Iron waste layer observed • Than After Soil with Moram & Stone found 	4 ft thinner dumped Iron waste layer observed in this pit.
13	3 - 4	M	<ul style="list-style-type: none"> • Upto 3 - 4 ft dumped Iron waste (minor quantity) layer observed • Than After Soil with Moram & Stone observed. 	Minor quantity of Iron waste layer observed in this pit.
14	4 - 5	N	<ul style="list-style-type: none"> • Upto 4 - 5 ft dumped Iron waste (minor quantity) layer observed • Than After Soil with Moram & Stone observed. 	Minor quantity of Iron waste layer observed in this pit.
15	3 - 4	O	<ul style="list-style-type: none"> • Upto 3 - 4 ft Soil with Moram & Stone Layer observed 	No iron waste observed in this Pit

M/s. Vapi Spectrochem Pvt. Ltd, Plot No. 3A, 3B, 1st Phase, GIDC Vapi [GPCB ID – 24762]



Behind the M/s. Vapi Spectrochem Pvt. Ltd, Open Land & Grass is observed due to Monsoon



Iron Waste Stored Openly without proper storage & without leachate collection system



Coal Stored Openly without proper storage

M/s. Prashanik Chemical, Plot No. A2/12, GIDC Vapi



Iron Sludge Stored in Industrial Shed of M/s. Prashanik Chemical



Open Plot of M/s. Prashanik Chemical



Making Hole at West of the Open Plot



Making Hole at West of the Open Plot

M/s. Vapi Spectrochem Pvt. Ltd, Plot No. 3A, 3B, 1st Phase, GIDC Vapi, Dated: 20/09/2018



Photographs Taken during making pit through JCB at Plot No. 3A-3B



Photographs Taken during making pit through JCB at Plot No. A2/12



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board, Vapi
C5/124, GIDC Vapi,
Near Hotel Pritam,
Vapi - 396 195
Tele:(0260) 2432089

Sample ID:242960 - Analysis Completion:04/10/2018

Organic Chemicals manufacturing / LAB Inward : 46834

TEST REPORT

Test Report No. : 46834

Date: 04/10/2018

1. Name of the Customer : Vapi Spectrochem Pvt.Ltd - 24762
2. Address : 3A &3B,PHASE-I,GIDC ESTATE
GIDC Vapi-396195, Taluka : Pardi, District : Valsad, GIDC : Vapi
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : S.B.Patel,SO
5. Quantity of Sample Received : 5 ltr
6. Code No. of the Sample : 242960
7. Date & Time of Collection & Inwarding : 20/09/2018 , (0935 to 0935) & 22/09/2018
8. Date of Start & Completion of Analysis : 22/09/2018 & 04/10/2018
9. Sampling Point : From Final outlet of the ETP ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : Into CETP through GIDC u/g drain
12. Ultimate Receiving Body : 0
13. Temperature on Collection : 30 & pH Range on pH Strip :@ 7 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Light Brown
15. Water Consumption & W.W.G (KLPD) : Ind :13.560 , Dom :5.000 & Ind :3.000 , Dom :3.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	7.46
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	20
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methoc	10 – 200000 mg/L	378
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methoc	2 – 10000 mg/L	04
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	7.56
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	130
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	15
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	670
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	174

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 04/10/2018


J.D.OZA, Lab Head

Field Observation :

Note :

- * - These parameters are NOT covered under the scope of NABL.
- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 22nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board, Vapi
C5/124, GIDC Vapi,
Near Hotel Pritam,
Vapi - 396 195
Tele:(0260) 2432089

Sample ID:242961 - Analysis Completion:04/10/2018

Organic Chemicals manufacturing / LAB Inward : 46835

TEST REPORT

Test Report No. : 46835

Date: 04/10/2018

1. Name of the Customer : Vapi Spectrochem Pvt.Ltd - 24762
2. Address : 3A &3B,PHASE-I,GIDC ESTATE
GIDC Vapi-396195, Taluka : Pardi, District : Valsad, GIDC : Vapi
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : S.B.Patel,SO
5. Quantity of Sample Received : 5 ltr
6. Code No. of the Sample : 242961
7. Date & Time of Collection & Inwarding : 20/09/2018 , (0940 to 0940) & 22/09/2018
8. Date of Start & Completion of Analysis : 22/09/2018 & 04/10/2018
9. Sampling Point : From Collection tank of ETP ~
10. Flow Details (Remarks) : ---
11. Mode of Disposal : Into ETP for further treatment
12. Ultimate Receiving Body : 0
13. Temperature on Collection : 32 & pH Range on pH Strip :9-10 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Grey
15. Water Consumption & W.W.G (KLPD) : Ind :13.560 , Dom :5.000 & Ind :3.000 , Dom :3.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	32
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd edi.2012	1 – 14 pH value As or	9.04
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	10
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methoc	10 – 200000 mg/L	2228
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methoc	2 – 10000 mg/L	760
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	39.71
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1050
8	Sulphate	mg/l	APHA(22nd edi)4500 SO4 E	2-40mg/l	67
9	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	89
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	2.4
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	12

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 04/10/2018

J.D.OZA, Lab Head

Field Observation :

Note :

- * - These parameters are NOT covered under the scope of NABL.
- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
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- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 22nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

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Website : www.gpcb.gov.in

BY RPAD

જોખમી તથા અન્ય કચરાઓ (વ્યવસ્થાપન અને સીમાપાર હેરફેર) નિયમો-2016ના ભંગ બદલ પર્યાવરણ (સુરક્ષા) અધિનિયમ-1986 ની કલમ 5 હેઠળ ઉદ્યોગ બંધ કરવાનો હુકમ.

૧) આપ વાપી સ્પેક્ટ્રોકેમ પ્રા.લી., પ્લોટ નં. ૩એ & ૩બી, ફેઝ-૧, જીઆઇડીસી એસ્ટેટ, વાપી-૩૯૬૧૯૫, તા: પારડી, જી. વલસાડ ઠેકાણે ઉદ્યોગ ચલાવો છો અને કેમિકલ્સનું ઉત્પાદન કરો છો.

૨) આપને જણાવવામાં આવે છે કે, બોર્ડના સીસીએ હુકમ નંબર: AWH-૭૩૬૯૧ થી આપને ઉદ્યોગ ચલાવવા માટે મંજૂરી આપેલ છે. જેની મુદત તા. ૧૬/૦૭/૨૦૨૦ સુધીની છે.

૩) આપને જણાવવાનું કે આપના ઉદ્યોગની તા: ૧૫/૦૯/૨૦૧૮, ૧૭/૦૯/૨૦૧૮, ૨૦/૦૯/૨૦૧૮ અને ૨૧/૦૯/૨૦૧૮ નાં રોજ પર્યાવરણ (સુરક્ષા) અધિનિયમ 1986ની કલમ 10 હેઠળ બોર્ડના અધિકારીઓએ મુલાકાત લીધેલ ત્યારે નીચે મુજબની વિગતો જાણવા મળેલ હતી.

૧] આપના દ્વારા ૮૦ MT જેટલો આર્યન વેસ્ટ સ્ટોરેજમાં સંગ્રહ કરેલ જોવા મળેલ.

૨] આપના દ્વારા મે. પ્રસાનિક કેમિકલ, પ્લોટ નં. એ-૨/૧૨, ફેઝ-૧, જીઆઇડીસી એસ્ટેટ, વાપી-૩૯૬૧૯૫, તા: પારડી, જી. વલસાડ ની જગ્યા પર ૩૫ MT થી ૪૦ MT જેટલો આર્યન વેસ્ટ બિન અધિકૃત રીતે સંગ્રહ કરેલ હતો. આર્યન વેસ્ટના સંગ્રહિત સ્થાને કોઇ લીચેટ કલેક્શન સીસ્ટમ બનાવેલ જોવા મળેલ નહિ.

૩] પ્લોટ નં. એ-૨/૧૨ પશ્ચિમ દિશામાં આશરે ૩.૫ ફૂટ સુધી ખોદકામ કરતા કાળી માટી સાથે આર્યન વેસ્ટ કોન્ટામીનેટેડ થયેલ જાણવા મળેલ.

૪] મે. પ્રસાનિક કેમિકલ ની પૂર્વ દિશામાં આશરે ૧.૫ ફૂટ સુધી ખોદકામ કરતા કાળી માટી સાથે આર્યન વેસ્ટ કોન્ટામીનેટેડ થયેલ જાણવા મળેલ.

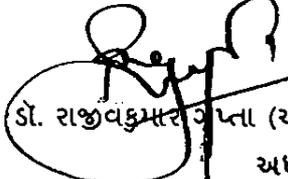
આપના દ્વારા જોખમી ઘન કચરાનાં વ્યવસ્થાપન માટે યોગ્ય વ્યવસ્થા કરેલ નથી. આપને ત્યાં જોવા મળેલ પ્રદૂષણ ગંભીર જણાયેલ છે.

ઉપરોક્ત સંજોગોમાં હું ડૉ. રાજીવકુમાર ગુપ્તા (આઇ.એ.એસ) અધ્યક્ષ, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પર્યાવરણ (સુરક્ષા) અધિનિયમ-1986ની કલમ-૫ હેઠળ મને મળેલ સત્તાની રૂચે નીચે મુજબની સૂચના આપું છું

Outward No. 471320/510/2018

- 1) તાત્કાલિક અસરથી આપના એકમની ઉત્પાદન પ્રક્રિયા બંધ કરશો.
- 2) જો આપની પ્રક્રિયા આપના પોતાના (કેપ્ટીવ) પાવર પ્લાન્ટ કે ડી.જી. સેટથી ચાલતી હોય તો તે પણ બંધ કરશો.
- 3) તાત્કાલિક અસરથી આપના ઉદ્યોગનો વીજ પુરવઠો વીજ કંપનીએ તથા પાણી પુરવઠો જી.આઇ.ડી.સી અથવા સ્થાનિક સત્તાવાળાઓ દ્વારા જ્યાં સુધી બીજો હુકમ ન થાય ત્યાં સુધી કાપી નાખવો.

જો ઉપરના હુકમનું તાત્કાલિક પાલન નહીં કરવામાં આવે તો આપ અને આપના જવાબદાર અધિકારીઓ પર્યાવરણ સુરક્ષા અધિનિયમની કલમ-(૧૫) મુજબ કોર્ટમાં ફરીયાદ કરવાને પાત્ર ઠરશો.


 ડૉ. રાજીવકુમાર ગુપ્તા (આઇ.એ.એસ)
 અધ્યક્ષ

નં:- જીપીસીબી/સીસીએ/આઇ ડી- ૪૩૭(૨)/૨૪૭૬૨/

તા:

પ્રતિ,

મેસર્સ વાપી સ્પેક્ટ્રોકેમ પ્રા.લી.,

પ્લોટ નં. ૩એ & ૩બી, ફેઝ-૧,

જીઆઇડીસી એસ્ટેટ, વાપી- ૩૯૬૧૯૫,

તા: પારડી, જી. વલસાડ

નકલ રવાના:-

૧) પ્રતિ ચેરમેનશ્રી,

દક્ષિણ ગુજરાત વીજ કંપની લીમીટેડ,

જી. આઇ. ડી. વાપી પેટા વિભાગીય કચેરી,

જી. આઇ. ડી. સી., વાપી,

- ઉપર જણાવેલ ઉદ્યોગનો ઔદ્યોગિક (સિંગલ ફેઝ નહિ) વીજ પૂરવઠો દિન તાત્કાલિક અસરથી કાપી નાંખશો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરશો

Outward No. 4130/20/2018



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- ૨) પ્રતિ નાયબ ઇજનેર (સં અને નિ),
દક્ષિણ ગુજરાત વીજ કંપની લીમીટેડ,
જી. આઇ. ડી. વાપી પેટા વિભાગીય કચેરી,
જી. આઇ. ડી. સી., વાપી,
- ઉપર જણાવેલ ઉદ્યોગનો ઔદ્યોગિક (સિંગલ ફેઝ નહિ) વીજ પૂરવઠો દિન તાત્કાલિક અસરથી કાપી નાંખશો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરશો
- ૩) પ્રતિ વાઇસ ચેરમેન અને મેનેજીંગ ડિરેક્ટર,
જી.આઇ.ડી.સી., ઉદ્યોગ ભવન, ઘ-૪,
ગાંધીનગર.
- ઉપર જણાવેલ ઉદ્યોગનો ઔદ્યોગિક પાણી પૂરવઠો દિન તાત્કાલિક અસરથી કાપી નાંખશો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરશો.
- ૪) પ્રાદેશિક અધિકારી શ્રી, જીપીસીબી,
- આથી તમોને જણાવવામાં આવે છે કે, ઉપર જણાવેલ એકમની મુલાકાત લઈ ઉપર જણાવેલ સૂચનો ની પુર્તતા કરેલ છે કે કેમ તે અંગેનો વિગતવાર અહેવાલ અત્રેની કચેરી ને જમા કરાવવાનો થાય છે.
- ૫) તકેદારી અધિકારી શ્રી, જીપીસીબી,
- આથી તમોને જણાવવામાં આવે છે કે, ઉપર જણાવેલ એકમની મુલાકાત લઈ ઉપર જણાવેલ સૂચનો ની પુર્તતા કરેલ છે કે કેમ તે અંગેનો વિગતવાર અહેવાલ અત્રેની કચેરી ને જમા કરાવવાનો થાય છે.
- ૬) કાયદાકીય શાખા. જીપીસીબી,
- જાણ સારું

Outward No: 471320, 05/11/2018

(Gujarati to English)

CLOSURE DIRECTION UNDER SECTION-5 OF ENVIRONMENT (PROTECTION) ACT- 1986 FOR THE VIOLATIONS OF THE HAZARDOUS & OTHER WASTE (MANAGEMENT & TRANSBOUNDARY MOVEMENT) RULES- 2016 TO UNIT.

- 1) You M/S Vapi Spectrochem Pvt. Ltd, Plot No.3A & 3B, Phase-1, GIDC estate, Vapi-396195, Ta: Pardi, Dis:Valsad are operating industrial plant and manufacturing of chemicals.
- 2) AND WHEREAS Gujarat Pollution Control Board has granted Consolidated Consent and Authorization (CC&A), AWH -73691, valid up to 16/07/2020.
- 3) Your industry visited on dated: 15/09/2018, 17/09/2018, 20/09/2018 and 21/09/2018 By GPCB official under section 10 of Environment (Protection) Act 1986 and observations were as under;
 1. You have stored 80 MT of iron waste in to storage area.
 2. 35 MT to 40 MT of iron waste found stored. There is no any leachate collection system provided at storage area of iron waste at premises of M/S Percynic Chemical, Plot No:A-2/12, Phase-1, GIDC Estate, Vapi-396195, Ta: Pardi, Dis:Valsad.
 3. Up to 3.5 ft excavation at west direction of the plot no. A-2/12 there is contamination of iron waste with black soil is found.
 4. Up to 1.5 ft excavation at east direction of M/S Percynic Chemical there is contamination of iron waste with black soil is found.

You have not provided proper arrangement for the management of Hazardous waste. Pollution observed at your site found serious.

UNDER THE CIRCUMSTANCES, I Dr. Rajiv Gupta (IAS), Chairman of Gujarat Pollution Control Board in exercise of the power conferred under Section (5) of the Environment (Protection) Act -1986, issue the Directions as under following,

- 1) You shall stop production with immediate effect.
- 2) To prohibit any kind of manufacturing activities through Captive power plant and/or D.G. Set.
- 3) The concerned authorities DGVCL shall disconnect supply of Electricity and GIDC/Notified Area Authority shall disconnect water supply with the immediate effect from the issue date of this order until further order.

IF the above directions are not complied, you are liable for prosecution under Section 15 of the Environment (Protection) Act -1986.

Dr. Rajiv Gupta (IAS)

(Chairman)

NO: GPCB/CCA/ID-437(2)/24762/471320 Dt:05/10/2018

Issued To,

M/S Vapi Spectrochem Pvt. Ltd.
Plot No: 3A &3B, Phase-1,
GIDC Estate, Vapi-396195,
Ta: Pardi, Dis:Valsad.

Copy To,

1) The Chairman,
Dakshin Gujarat Vij Company Ltd.,
GIDC Sub-division, DGVCL, GIDC,
Vapi, Dist: Valsad.

With a request to disconnect the supply of Electricity (except single phase) with the immediate effect from issue date of this order of the industrial plant and intimate to us accordingly in writing.

2) The Dy. Engineer (O&M)
Dakshin Gujarat Vij Company Ltd.,
GIDC Sub-division, DGVCL, GIDC,
Vapi, Dist: Valsad.

With a request to disconnect the supply of Electricity (except single phase) with the immediate effect from issue date of this order of the industrial plant and intimate to us accordingly in writing.

3)The Vice Chairman & Managing Director,
GIDC, Udhog Bhavan, D-4,
Gandhinagar.

With a request to disconnect the supply of Water with the immediate effect from the issue date of this order of the industrial and intimate to us accordingly in writing.

4)The Regional Officer, G.P.C.B.

You are directed to carried out inspection above mention unit, verify all directions given and then send detail report to this office.

5)The Vigilance Officer, G.P.C.B.

You are directed to carried out inspection above mention unit, verify all directions given and then send detail report to this office.

6)The Legal Officer, G.P.C.B.

-For information.



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BY RPAD

જોખમી તથા અન્ય કચરાઓ (વ્યવસ્થાપન અને સીમાપાર હેરફેર) નિયમો-2016ના લંગ બદલ પર્યાવરણ (સુરક્ષા) અધિનિયમ-1986 ની કલમ 5 હેઠળ ઉદ્યોગ બંધ કરવાનો હુકમ.

૧) આપ પ્રસાનિક કેમીકલ, પ્લોટ નં. એ-૨/૧૨, ફેઝ-૧, જીઆઇડીસી એસ્ટેટ, વાપી- ૩૯૬૧૯૫, તા: પારડી, જી. વલસાડ હેઠળે ઉદ્યોગ ચલાવો છો અને કેમીકલ્સનું ઉત્પાદન કરો છો.

૨) આપના દ્વારા બોર્ડની જરૂરી મંજૂરી લેવામાં આવેલ નથી.

૩) આપને જણાવવાનું કે આપના ઉદ્યોગની તા: ૧૫/૦૯/૨૦૧૮, ૧૭/૦૯/૨૦૧૮, ૨૦/૦૯/૨૦૧૮ અને ૨૧/૦૯/૨૦૧૮ નાં રોજ પર્યાવરણ (સુરક્ષા) અધિનિયમ 1986ની કલમ 10 હેઠળ બોર્ડના અધિકારીઓએ મુલાકાત લીધેલ ત્યારે નીચે મુજબની વિગતો જાણવા મળેલ હતી.

૧] ૩૫ MT થી ૪૦ MT જેટલો આર્થન વેસ્ટ સંગ્રહ કરેલ જોવા મળેલ. આર્થન વેસ્ટના સંગ્રહિત સ્થાને કોઇ લીચેટ કલેક્શન સીસ્ટમ બનાવેલ જોવા મળેલ નહિ.

૨] પ્લોટની પશ્ચિમ દિશામાં આશરે ૩.૫ ફૂટ સુધી ખોદકામ કરતા કાળી માટી સાથે આર્થન વેસ્ટ કોન્ટામીનેટેડ થયેલ જાણવા મળેલ.

૩] એકમની પૂર્વ દિશામાં આશરે ૧.૫ ફૂટ સુધી ખોદકામ કરતા કાળી માટી સાથે આર્થન વેસ્ટ કોન્ટામીનેટેડ થયેલ જાણવા મળેલ.

આપના દ્વારા જોખમી ધન કચરાનાં વ્યવસ્થાપન માટે યોગ્ય વ્યવસ્થા કરેલ નથી. આપને ત્યાં જોવા મળેલ પ્રદુષણ ગંભીર જણાયેલ છે.

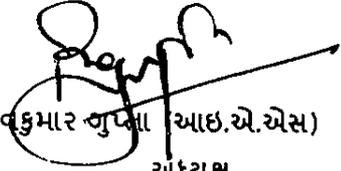
ઉપરોક્ત સંજોગોમાં હું ડૉ. રાજીવકુમાર ગુપ્તા (આઇ.એ.એસ) અધ્યક્ષ, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, પર્યાવરણ (સુરક્ષા) અધિનિયમ-1986ની કલમ-૫ હેઠળ મને મળેલ સત્તાની રૂએ નીચે મુજબની સૂચના આપું છું

૧) તાત્કાલિક અસરથી આપના એકમની ઉત્પાદન પ્રક્રિયા બંધ કરશો.

૨) જો આપની પ્રક્રિયા આપના પોતાના (કેપ્ટીવ) પાવર પ્લાન્ટ કે ડી.જી. સેટથી ચાલતી હોય તો તે પણ બંધ કરશો.

૩) તાત્કાલિક અસરથી આપના ઉદ્યોગનો વીજ પુરવઠો વીજ કંપનીએ તથા પાણી પુરવઠો જી.આઇ.ડી.સી અથવા સ્થાનિક સત્તાવાળાઓ દ્વારા જ્યાં સુધી બીજો હુકમ ન થાય ત્યાંસુધી કાપી નાખવો.

જો ઉપરના હુકમનું તાત્કાલિક પાલન નહીં કરવામાં આવે તો આપ અને આપના જવાબદાર અધિકારીઓ પર્યાવરણ સુરક્ષા અધિનિયમની કલમ-(૧૫) મુજબ કોર્ટમાં ફરીયાદ કરવાને પાત્ર ઠરશે.


ડૉ. રાજીવકુમાર ગુપ્તા (આઇ.એ.એસ)
અધ્યક્ષ

નં:- જીપીસીબી/સીસીએ/આઇ ડી- ૪૩૭(૨)/૨૪૭૬૨/
પ્રતિ,
મેસર્સ પ્રસાનિક કેમીકલ,
પ્લોટ નં. એ-૨/૧૨, ફેઝ-૧,
જીઆઇડીસી એસ્ટેટ, વાપી- ૩૯૬૧૯૫,
તા: પારડી, જી. વલસાડ

તા:

નકલ રવાના:-

૧) પ્રતિ ચેરમેનશ્રી,

દક્ષિણ ગુજરાત વીજ કંપની લીમીટેડ,
જી. આઇ. ડી. વાપી પેટા વિભાગીય કચેરી,
જી. આઇ. ડી. સી., વાપી,

- ઉપર જણાવેલ ઉદ્યોગનો ઔદ્યોગિક (સિંગલ ફેઝ નહિ) વીજ પૂરવઠો દિન તાત્કાલિક અસરથી કાપી નાંખશે અને તેની જાણ લેખિત પત્રથી બોર્ડને કરશે

૨) પ્રતિ નાયબ હજનેર (સં અને નિ),

દક્ષિણ ગુજરાત વીજ કંપની લીમીટેડ,
જી. આઇ. ડી. વાપી પેટા વિભાગીય કચેરી,
જી. આઇ. ડી. સી., વાપી,



GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

- ઉપર જણાવેલ ઉદ્યોગનો ઔદ્યોગિક (સિંગલ ફેઝ નહિ) વીજ પૂરવઠો દિન તાત્કાલિક અસરથી કાપી નાંખશો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરશો

૩) પ્રતિ વાઇસ ચેરમેન અને મેનેજીંગ ડીરેક્ટર,
જી.આઇ.ડી.સી., ઉદ્યોગ ભવન, ધ-૪,
ગાંધીનગર.

- ઉપર જણાવેલ ઉદ્યોગનો ઔદ્યોગિક પાણી પૂરવઠો દિન તાત્કાલિક અસરથી કાપી નાંખશો અને તેની જાણ લેખિત પત્રથી બોર્ડને કરશો.

૪) પ્રાદેશિક અધિકારી શ્રી, જીપીસીબી,

- આથી તમોને જણાવવામાં આવે છે કે, ઉપર જણાવેલ એકમની મુલાકાત લઈ ઉપર જણાવેલ સૂચનો ની પુર્તતા કરેલ છે કે કેમ તે અંગેનો વિગતવાર અહેવાલ અત્રેની કચેરી ને જમા કરાવવાનો થાય છે.

૫) તકેદારી અધિકારી શ્રી, જીપીસીબી,

- આથી તમોને જણાવવામાં આવે છે કે, ઉપર જણાવેલ એકમની મુલાકાત લઈ ઉપર જણાવેલ સૂચનો ની પુર્તતા કરેલ છે કે કેમ તે અંગેનો વિગતવાર અહેવાલ અત્રેની કચેરી ને જમા કરાવવાનો થાય છે.

૬) કાયદાકીય શાખા, જીપીસીબી,

- જાણ સારું

Outward No: 471321, 05/10/2018

Clean Gujarat Green Gujarat

(Gujarati to English)

CLOSURE DIRECTION UNDER SECTION-5 OF ENVIRONMENT (PROTECTION) ACT- 1986 FOR THE VIOLATIONS OF THE HAZARDOUS & OTHER WASTE (MANAGEMENT & TRANSBOUNDARY MOVEMENT) RULES- 2016 TO UNIT.

- 1) You M/S Percynic Chemical, Plot No.A-2/12, Phase-1, GIDC estate, Vapi-396195, Ta: Pardi, Dis:Valsad are operating industrial plant and manufacturing of chemicals.
- 2) You had not obtain prior permission of the board.
- 3) Your industry visited on dated: 15/09/2018, 17/09/2018, 20/09/2018 and 21/09/2018 By GPCB official under section 10 of Environment (Protection) Act 1986 and observations were as under;
 1. 35 MT to 40 MT of iron waste found stored. There is no any leachate collection system provided at storage area of iron waste.
 2. Up to 3.5 ft excavation at west direction of the said plot there is contamination of iron waste with black soil is found.
 3. Up to 1.5 ft excavation at east direction of the said plot there is contamination of iron waste with black soil is found.

You have not provided proper arrangement for the management of Hazardous waste. Pollution observed at your site found serious.

UNDER THE CIRCUMSTANCES, I Dr. Rajiv Gupta (IAS), Chairman of Gujarat Pollution Control Board in exercise of the power conferred under Section (5) of the Environment (Protection) Act -1986, issue the Directions as under following,

- 1) You shall stop production with immediate effect.
- 2) To prohibit any kind of manufacturing activities through Captive power plant and/or D.G. Set.
- 3) The concerned authorities DGVCL shall disconnect supply of Electricity and GIDC/Notified Area Authority shall disconnect water supply with the immediate effect from the issue date of this order until further order.

IF the above directions are not complied, you are liable for prosecution under Section 15 of the Environment (Protection) Act -1986.

Dr. Rajiv Gupta (IAS)

(Chairman)

NO: GPCB/CCA/ID-437(2)/24762/471321 Dt:05/10/2018

Issued To,

M/S Percynic Chemical,
Plot No:A-2/12, Phase-1,
GIDC Estate, Vapi-396195,
Ta: Pardi, Dis:Valsad.

Copy To,

1) The Chairman,
Dakshin Gujarat Vij Company Ltd.,
GIDC Sub-division, DGVCL, GIDC,
Vapi, Dist: Valsad.

With a request to disconnect the supply of Electricity (except single phase) with the immediate effect from issue date of this order of the industrial plant and intimate to us accordingly in writing.

2) The Dy. Engineer (O&M)
Dakshin Gujarat Vij Company Ltd.,
GIDC Sub-division, DGVCL, GIDC,
Vapi, Dist: Valsad.

With a request to disconnect the supply of Electricity (except single phase) with the immediate effect from issue date of this order of the industrial plant and intimate to us accordingly in writing.

3)The Vice Chairman & Managing Director,
GIDC, Udhog Bhavan, D-4,
Gandhinagar.

With a request to disconnect the supply of Water with the immediate effect from the issue date of this order of the industrial and intimate to us accordingly in writing.

4)The Regional Officer, G.P.C.B.

You are directed to carried out inspection above mention unit, verify all directions given and then send detail report to this office.

5)The Vigilance Officer, G.P.C.B.

You are directed to carried out inspection above mention unit, verify all directions given and then send detail report to this office.

6)The Legal Officer, G.P.C.B.

-For information.



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details Vapi Spectrochem Pvt.Ltd

Outward No: 42196-23/10/2018

Email : nishith@hemachem.com PLOT NO:3A &3B,
 Telephone : 0260-6456524 PHASE-I, GIDC ESTATE,
 GIDC Vapi - 396195
 DIST : Valsad, TAL : Pardi , SIDC : Vapi

Inspection Id : 499732 (After Direction) Ro Name : Vapi

2 Type / Scale / Sector / Status : RED / SMALL / Organic Chemicals manufacturing / In Operation

3 Inspection Dt & Time : 11/10/2018 15:30 / Hazd Person Contacted : Mr. Subhash B. Patel - Plant I/C

4 Env Audit Detail : Sch : N.A , Not Applicable . , Year : 2011 , On Dt : 07/09/2011

Commissioned Dt : 10/09/1994 Production Start Dt : 15/10/1994 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 13.560 Dom : 5.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 3.000 Dom : 3.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: GIDC

8 Disposal Mode of Industrial / Domestic : Underground Drainage System / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): GIDC Underground drainage / 0

10 Status of water consent Under the Water Act,1974: AWH-73691-16/07/2020 Last Inward:143887-25/08/2018[ONL]

11 Effluent Treatment plant (ETP) : Units, if provided and status :
ETP Details : P-Collection Cum Equalization,P-Collection Tank,P-Nuetralization,S-Settling Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 8 , Capacity of All =

No Data
Fuel Used : Diesel,Solid Fuel
Stack Attached to : Boiler+T.F.H,D.G. Sets

14 TSDF Name : Vapi Waste & Eff Mngmt Ltd. VAPI [24763]

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2015-2016 Water Cess Return : 2016-2017 HW Monthly Return : 2018-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
20/09/2018	DIR	05/10/2018	EPA,IMM,	496605	DIR	OTH	471321
15/09/2018	DIR	05/10/2018	EPA,IMM,	495817	DIR	NOT	471320
13/06/2018	SCN	30/07/2018		483962	SCN	VIG	463532

Monthly Patrak Data : Last Return : 201808 HAZD Waste Disposal : NO DATA

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 66270, ETP - 810, APCM - 0	Meter Reading - 0, Kilo Litre - 999	Meter Reading - 0, Kilo Litre - 9



Gujarat Pollution Control Board

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(Inspection Report) - Air,Water,Hazardous

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One Time Updatations

p	- On North Direction of the location of the Company	OPEN SPACE	
e	- Electric Company Name (Power Supply)	DGVCL	
o	- Production since (Date) or Proposed	15/10/1994	
p	- On South Direction of the location of the Company	COAL STORAGE	
p	- On East Direction of the location of the Company	OPEN SPACE	
o	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
p	- On West Direction of the location of the Company	FILTRATION PLANT	
j	- Name & Address of MAIN Re-Cycler	-----	
i	- Recyclable Hazd Waste Disposal to	O/s State	
l	- CETP Name	VWE-Vapi Waste & Effluent Management Co.Ltd. (VAL-24764)	
k	- Recycler Registration Valid ??	Yes	
h	- Regd with T.S.D.F	VAP-Vapi Waste & Eff Mngmt Ltd. VAPI [24763]	
f	- Display Board Provided at the Entrance ?	Yes	

General Observation

a	- R.O File No	24762	
a	- Is the Industry in Operation ??	Yes	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	Yes	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	No.	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Not At All	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	as per crux	
g	- Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	
h	- Installed capacity of the plane based on machinery installed (Capacity of Machine,No. of Batch/Day,Annual Capacity)	---	
i	- Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	- Is unit complying the conditions gives in SOP/Guidelines?	Yes	
k	- Facility is adequate for the applied process	Yes	
l	- Passbook is maintained?	Yes	
m	- Details of PLL, if applicable	---	
n	- Details of safety spectrs provided by the facility	---	
o	- Seperate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	- Quantity of Hazardous waste procured as per CCA?	Yes	



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (24762)

This unit is inspected w.r.to closure direction vide HO letter no. GPCB/CCA/ID: 437(2)/24762 Outward no. 471320, dtd.05/10/18 & 471321, dated 05/10/18 and reason are stated their in. During visit unit is found not in operation. During visit it is observed that DGVCL had disconnected power supply on dated 10/10/18. DGVCL letter is uploaded h/w. Single phase power supply is found working during inspection for utility purpose. DGVCL meter reading observed 1139002 KWH during inspection. During visit it is observed that water supply line is not disconnected by the respective authority till the date of visit. However unit has submitted letter regarding water disconnection on dated 15/10/18 by GIDC, which is uploaded h/w. During visit unit is found not in operation. Work of removal of Iron waste & stacking (which was deep burial illegally) is going on by JCB from the plot No A2/12(M/s. Percynic chemicals), Plot no. 3A & 3B. Area size in which work of removal of iron waste is going on are as below – in M/s. Vapi Spectrochem Pvt.Ltd , plot 3A from two pits observed & its size (56*12*3 feet ,56*14*3.6feet), in plot 3B two pits observed & its size (106*30*2feet &90*20*2feet) , in plot No A2/12(M/s. Percynic chemicals) three pits are observed (103*36*3feet,73*40*2.6feet & 90*43*3feet). Point wise compliance as per the closure direction is uploaded h/w in the PDF. File. [576]-22/10/2018

W.C Notings:

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

- એકમની હદમાં પ્લોટ ન અ-૨/૧૨ (પ્રસનિક કેમીકલ) પ્લોટ નં. ૩-બી અને ૩-ચે માં ખોદકામ કરી આર્થન વેસ્ટ કાઢી એકત્ર કરવાની કામગીરી પ્રગતિમાં છે તો આ કામગીરીનું સંપૂર્ણ વિડીયોગ્રાફી ફોટોગ્રાફી કરી અત્રેની કચેરી તેમજ વડી કચેરીને રજુ કરવી.
- મુલાકાત સમયે એકમનો વીજ પુરવઠો DGVCL દ્વારા ડીસકનેક્ટ કરેલ છે પરંતુ એકમનો પાણી પુરવઠાનું કનેક્શન ડીસકનેક્ટ થયેલ નથી તો તે ડીસકનેક્ટ કરાવી બોર્ડને જાણ કરવી.
- આપના એકમને GPCB દ્વારા ઇશ્યુ કરવામાં આવેલ તારીખ ૦૫/૧૦/૨૦૧૮ ના ક્લોઝર ડાયરેક્શનનું ચુસ્તપણે પાલન કરવું.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
આ સ્ટોરેજ ટેન્કનું વેસ્ટ વોટર ઇટીપી કલેક્શન ટેન્ક આગળ અપર ગ્રાઉન્ડ રાખેલ સ્ટોરેજ ટેન્કમાં લાવવામાં આવે છે આ સ્ટોરેજ ટેન્કની બોટમમાં વાલ્વ રાખેલ છે જેમાં Flexible pipe જોડાઈ તેવી સિસ્ટમ જોવા મળેલ.; We are storing effluent containing Amonical Nitrogen in the tank and we have removed the system of flexible pipe line and provided fixed line. (16/10/2018)	497575(27/09/18)	Still Pending
ઉપરોક્ત બાબતોની પૂર્તતા દિન-૩માં અત્રેની કચેરીએ કરવી તેમજ Online XGN માં અપલોડ કરવું.	497575(27/09/18)	---
મુલાકાત સમયે ઇટીપી આઉટલેટ ડિસ્ચાર્જ જોવા મળેલ નહીં.; At the time of visit there was no enough effluent so no discharge (16/10/2018)	497575(27/09/18)	---

23/10/2018

3/6 (Through XGN)

N I C



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

એકમની મુલાકાત અત્રેની કચેરીએ તારીખ ૧૫/૦૯/૨૦૧૮ અને તારીખ ૨૬/૦૯/૨૦૧૮ ના રોજ ઇ-મેઇલ દ્વારા મળેલ ફરિયાદના અનુસંધાને કરવામાં આવેલ.	497575(27/09/18)	Compliance NOT Required
એકમની મુલાકાત સમયે એકમના ખુલ્લા પ્લોટ નં 3B ઉપર જેસીબી દ્વારા ખોદકામ કરવામાં આવેલ જે બાબતનું પંચનામું કરવામાં આવેલ અને ખોદકામ દરમિયાન દરેક ખાડાઓમાંથી એક-એક નમુનાઓ પૃથ્થકરણ અર્થે એકત્રિત કરવામાં આવેલ.; Copy of panchnama received "iron oxide lying in our plot 3B is very old and its an open unguarded plot. We believe that the material is non hazardous, however we will dispose off the same as per the undertaking given. (16/10/2018)	497575(27/09/18)	Pending !! Reminded AGAIN
વધુમાં એકમના ઇનવર્ડ-આઉટવર્ડ રજીસ્ટર જોતાં એકમમાં OC07 એટલે કે "2-chloro 1,4 Di-Methoxy Benzene" લાવવામાં આવેલ તેમજ આ મટીરીયલ આપની હયાત ઉત્પાદન પ્રક્રિયાનો ભાગ નથી જે અંગે ખુલાસો કરવો.; We had brought the material 2 cl-1.4 dmb only for the purpose of storage. (16/10/2018)	497575(27/09/18)	Still Pending
મુલાકાત સમયે "Iron Oxide" નું ઉત્પાદન કાર્યરત જોવા મળેલ જે ઉત્પાદન પ્રક્રિયા માટે આપના દ્વારા CCA મેળવેલ નથી, જે અંગે ખુલાસો કરવો.; At the time of visit we were manufacturing Iron Oxide as we have already obtained NOC for the manufacturing Iron Oxide. Copy of the NOC is enclosed herewith for your kind reference. We have also applied for the consent to manufacture iron oxide. (16/10/2018)	497575(27/09/18)	Still Pending
એકમમાંથી જનરેટ થતું એમોનિકલ નાઇટ્રોજન વાળું વેસ્ટ વોટરની સ્ટોરેજ ટેન્કમાંથી એક નમુનો પૃથ્થકરણ અર્થે એકત્રિત કરવામાં આવેલ.; Generation effluent of Amonical Nitrogen is very little quantity which at present we are diluting with the domestic and boiler blow down water. (16/10/2018)	497575(27/09/18)	Compliance NOT Required
એમોનિકલ નાઇટ્રોજન ધરાવતાં વેસ્ટ વોટરની કોઇ ટ્રિટમેન્ટ ફેસિલિટી જોવા મળેલ નહિ. હાલમાં એમોનિકલ નાઇટ્રોજન ધરાવતાં વેસ્ટ વોટરનો આખરી નિકાલ કેવી રીતે કરો છો? જે બાબતે સ્પષ્ટતા કરવી.; Effluent containing of Amonical Nitrogen, at present we are diluting the small quantity of effluent containing Amonical Nitrogen with domestic and boiler blow down water. we are a member of CMEE so if required we will send this effluent to CMEE. (16/10/2018)	497575(27/09/18)	---
આપના દ્વારા કોલ સ્ટોરેજ ખુલ્લામાં કરેલ જોવા મળેલ જેને વરસાદી ઋતુને ધ્યાને રાખી સુરક્ષિત શેડમાં તાત્કાલિક ખસેડવું.; We have shifted all the coal stored in open to coal storage shed. (01/10/2018)	495817(15/09/18)	Still Pending
એકમની મુલાકાત અત્રેની કચેરીએ ઇ-મેઇલ દ્વારા પ્લોટ નં. એ-૨/૧૨માં Iron waste land filled કરેલ એ બાબતની ફરિયાદમાં લીધેલ.; Percynic Chemicals, Shed No. A2/12 is a separate unit which we have bought more than 5 years ago, all other material may be prior to our purchase, we have only levelled the land with moram. (01/10/2018)	495817(15/09/18)	Still Pending
મુલાકાત સમયે એકમ 2,4,5 - Tri Chloro Anilineના ઉત્પાદન પ્રક્રિયા માટે ચાલુ જોવા મળેલ. ઉત્પાદન પ્રક્રિયા દરમિયાન જનરેટ થતાં "Iron waste" ને સંગ્રહ કરવા શેડ બનાવેલ જેમાં આશરે ૮૦ ટન જેટલો Iron waste સંગ્રહિત જોવા મળેલ પરંતુ આશરે ૫ ટન જેટલો Iron waste ખુલ્લામાં શેડ વગર રાખેલ જોવા મળેલ તેમજ Iron waste સ્ટોરેજ અરિયા માટે લીચેટ કલેક્શન ફેસિલિટી પણ જોવા મળેલ નહિ તો તે અંગે ખુલાસો કરવો અને ખુલ્લામાં રાખેલ Iron waste ને સુરક્ષિત શેડમાં ખસેડવો.; We have provided shed for the storage of iron oxide and stored iron oxide in the shed. Now we have shifted all the iron oxide about 5 M.T. lying outside the shed at the time of visit in the shed area. Photograph of the stored area is attached herewith. We have also provided underground tank for leachate collection about 4x4 and about 7 feet deep. At the time of visit it was not clean which we have cleaned now. Photograph of the same is attached herewith (01/10/2018)	495817(15/09/18)	Still Pending



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

એકમ દ્વારા એકમની સામે આવેલ પ્લોટ નં. એ-૨/૧૨ (મે. પ્રસાનિક કેમીકલ) ના શેડમાં આશરે ૩૫ થી ૪૦ ટન જેટલો Iron waste સંગ્રહિત કરી રાખેલ જોવા મળેલ. આપને મળેલ કન્સેન્ટ મુજબ Iron waste TSDF Siteમાં disposed કરવાનો થતો હોય આમ છતાં આપના દ્વારા અનઓથોરાઇઝ્ડ રીતે એકમની બહાર કાઢી અન્ય સ્થાને (પ્લોટ નં. એ-૨/૧૨) પર સ્ટોક કરેલ જોવા મળેલ. જે બાબતે ખુલાસો કરવો.; Due to monsoon season TSDF site was closed hence we have stored about 35 to 40 M.T. iron oxide in the shed of unit Percynic Chemicals. We will dispose off the same as per enclosed undertaking. (01/10/2018)	495817(15/09/18)	Still Pending
પ્લોટ નં. એ-૨/૧૨માં કોઈ પણ લીચેટ કલેક્શન સિસ્ટમ જોવા ન મળેલ જે અંગે ખુલાસો કરવો.; In shed A2/12 we have temporarily stored about 34 to 40 ton iron oxide only for the monsoon season and it was in shed area that is why we have not provided leaching collection system. (01/10/2018)	495817(15/09/18)	Still Pending



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (24762)

A Sample Details

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler+T.F.H	11		YES	N.A	Solid Fuel	250 Kg/Hr.	agro waste briquett fuel,yes with apcm found in operation.
2	D.G. Sets	9	240 KVA	YES	N.A	Diesel	40 Lit/Hr.	stand by

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds	I -26.1	162.000-M.T	COL,STO,DST,TRA
2	Used or Spent Oil	I -5.1	0.020-M.T	COL,DSS,CYC,STO,TRA
3	Chemical sludge from waste water treatment	I -35.3	1.000-M.T	COL,STO,DST,TRA
4	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	2.460-M.T	COL,STO,RRE

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	2,4,5 trichloro aniline	0.000	20.000 - M.T	0.000	
2	Iron Oxide (Black & Red),Manganese Ore,Gypsum,Kaolin,Mica,Phosphate,Silica,Calcium Carbonate,Quartz and Talc	1000.000	1000.000 - M.T	1000.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	2,4,5 trichloronitrobenzene	0.000 - M.T
2	acetic acid	0.000 - M.T
3	caustic lye	0.000 - M.T
4	Ferric Oxide	0.000 - M.T
5	iron powder	0.000 - M.T
6	Lumps or pellets of Manganese Ore, Gypsum, Kaolin, Mica, Phosphate, Silica, Calc	0.000 - M.T
7	thiourea	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 18.560	WWG : 6.000	Water Source	Remark
1	Boiler Feed	3.240	0.000	SIDC	
2	Cooling Water	2.160	0.000	SIDC	
3	Domestic Purpose	5.000	3.000	SIDC	
4	Mnfg Process	2.160	0.300	SIDC	
5	Others	2.500	0.000	SIDC	
6	Wash Water	3.500	0.000	SIDC	

H Solid Waste

Inspection Team : Rachana M. Kantharia, SO - N.M.Kavar,SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Rachana M. Kantharia, SO)

M/s.Vapi Spectrochem Pvt.Ltd**As per HO letter no. GPCB/CCA/ID: 437(2)/24762 Outward no. 471320, dtd.05/10/18**

Sr.No	Points of direction order	Observation during visit	Remarks
1	80 MT storage of Iron waste is found within premises	This Iron waste disposal is not carried out till the date of visit	Area size in which work of removal of iron waste is going on are as below – in M/s. Vapi Spectrochem Pvt.Ltd , plot 3A from two pits observed & its size (56*12*3 feet ,56*14*3.6feet), in plot 3B two pits observed & its size (106*30*2feet &90*20*2feet) , in plot No A2/12(M/s. Percynic chemicals) three pits are observed (103*36*3feet,73*40*2.6feet & 90*43*3feet).
2	In plot no-a2/12 , M/s. Percynic chemicals, 35-40 MT iron waste stock observed illegally without any leachate connection system	Work of removal of Iron waste & stacking (which was deep burial illegally) is going on by JCB from the plot No A2/12(M/s. Percynic chemicals), Plot no. 3A & 3B.	
3	In plot A2/12 , iron waste is observed in west direction	Work of removal of Iron waste & stacking (which was deep burial illegally) is going on by JCB from the plot No A2/12(M/s. Percynic chemicals), Plot no. 3A & 3B.	
4	M/s. Percynic chemicals, iron waste is observed in east direction	Work of removal of Iron waste & stacking (which was deep burial illegally) is going on by JCB from the plot No A2/12(M/s. Percynic chemicals), Plot no. 3A & 3B.	

HO letter no. GPCB/CCA/ID: 437(2)/24762 Outward no. 471321, dated 05/10/18

Sr.No	Points of direction order	Observation during visit	Remarks
1	@35-40 MT iron waste stock is observed without without any leachate connection system	This Iron waste disposal is not carried out till the date of visit	Area size in which work of removal of iron waste is going on are as below – in M/s. Vapi Spectrochem Pvt.Ltd , plot 3A from two pits observed & its size (56*12*3 feet ,56*14*3.6feet), in plot 3B two pits observed & its size (106*30*2feet &90*20*2feet) , in plot No A2/12(M/s. Percynic chemicals) three pits are observed (103*36*3feet,73*40*2.6feet & 90*43*3feet).
2	In west direction iron waste obs. by @3.5 feet depth	Work of removal of Iron waste & stacking (which was deep burial illegally) is going on by JCB from the plot No A2/12(M/s. Percynic chemicals), Plot no. 3A & 3B.	
3	In east direction iron waste obs. by @3.5 feet depth	Work of removal of Iron waste & stacking (which was deep burial illegally) is going on by JCB from the plot No A2/12(M/s. Percynic chemicals), Plot no. 3A & 3B.	

Sd/-

Date & Place – 11/10/2018, Vapi

(N.M.Kavar(SSA))

Sd/-

(R.M.Kantharia(SO))

MFRS & SUPPLIERS OF IRON OXIDE PIGMENTS

Corporate Office : Unit # 111, 1st Floor, Hubtown Solaris, N.S. Phadke Marg, Near East - West Flyover, Andheri (East), Mumbai - 400 069. | Tel.: +91-22-6163 9999 | Fax: +91-22-6163 9825
CIN # U24110GJ1990PTC013343

Factory : Plot # 3A/3B, Phase - I, G.I.D.C., Vapi - 396 195, Gujarat.
Tel.: +91-260-6456524 | www.vapispectrochem.com

To.

Date : 15.10.2018

Gujarat Pollution Control Board,

Paryavaran Bhavan,

Sector 10-A,

I.D.No. 24762.

Gandhinagar-382 010.

Sub : R.O. Office visit Dt. 11.10.2018.

Dear Sir,

With reference to the above subject, we are submitting herewith our point wise reply as under.

1. We will strictly observe of closure direction issued by GPCB on 05.10.2018.
2. We are enclosing herewith power disconnection certificate of DGVCL of Dt. 11.10.2018 and also submitting herewith water disconnection certificate form GIDC Dt. 15.10.2018.
3. Work of removal of iron waste from the area of plot No. A2/12 (Percynic Chemicals) Plot No. 3B and 3A is in progress and will continue the same. We are submitting herewith CD of photographs and videography of the removal of iron waste from the starting up to the 12.10.2018.

Kindly receive the above in order & do the needful & oblige.

Thanking you,

Yours faithfully,

For Vapi Spectrochem Pvt.Ltd.,

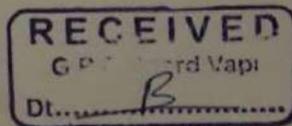
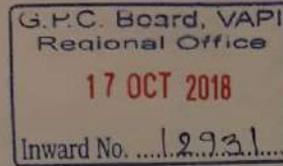
Suvagia M.V.

(Authorised Signatory)

Madhukant Suvagia.

Encl : (1) Photographs & (2) C.D.

✓ C.C. to. The Regional Officer, GPCB Office, GIDC. Vapi.



15/10/18

Jig
RMK.
table CD and keep safely

	DAKSHIN GUJARAT VIJ COMPANY LIMITED CIN:U0102G32003SG0042909 Regd. & Corporate office- "Ujja Sadan", Nana Varschna Road, SURAT 395008 GIDC SUB-DIVISION OFFICE, No. GIDC HOST OFFICE, CHAR RASTA, VAPI- 396195 Phone- 9879201022	
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DE/DGVCL/GIDC/VAPI/TECH/GPCB/4400

DT: 11.10.2018

To,
The Environmental Engineer,
Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10-A,
Gandhinagar-382010.

SUB- DISCONNECTION OF H.T. POWER SUPPLY OF M/S. VAPI SPECTROCHEM PVT LTD, PLOT NO. 3A & 3B, 1st PHASE GIDC VAPI.

REF: - GPCB/CCA-/ID:437(2)/24762/471320 DT: 05.10.2018.

With reference to the above subject please find enclosed here with reading of H.T. Connection which is disconnected (ONE PHASE DISCONNECTED) on dated 10/10/2018, Details are as under,

CONSUMER NO: 38393

READING
KWH: 1138998
KVAh: 376781
KVAH: 1221643
MD : 66.422

Dy. Engineer (O & M),
DGVCL,
GIDC Vapi S/Dn.

Copy Forwards to,
(1) The Executive Engineer,
DGVCL, Ind Division,
Balitha,
Vapi
(2) The Regional Officer
Gujarat Pollution Control Board
GIDC—VAPI

નોટીફાઇડ એરીયા ઓફીસ,

જી.આઇ.ડી.સી.એડમીનીસ્ટ્રેટીવ ઓફીસ, બીજા માળે,

પ્લોટ નં. સીપ/૧૦૧, ચાર રસ્તા,

વાપી-૩૯૬૧૯૫.જિ.વલસાડ.

ફોન નં. ૨૪૨૧૫૯૬, ૨૪૩૨૬૭૦, ફેક્સ નં. ૨૪૨૦૫૦૨, ગ્રામ : નોટીફાઇડ

E-Mail Address : Chiefofficer.naovapi@yahoo.in

નં જીઆઇડીસી/ચીઓ/વાપી ૧૧૦મ

તા. ૧૬/૧૦/૧૮

પ્રતિ,

પર્યાવરણ ઇજનેરશ્રી,

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,

સેક્ટર-૧૦/ઓ,

ગાંધીનગર-૩૮૨૦૧૦.

વિષય : પાણીનું જોડાણ કાપવા બાબત.

સંદર્ભ : નં. જીપીસીબી/સીસીએ/આઇડી-૪૩૭(૨)/૨૪૮૬૨/૪૭૧૩૨૦ તા.૧૫/૧૦/૨૦૧૮.

ઉપરોક્ત વિષય અને સંદર્ભ અન્વયે જણાવવાનું કે, મે.મેસર્સ વાપી સ્પેક્ટ્રોકેમ પ્રા.લી., પ્લોટ/શેડ નં.૩એ & ૩બી, ફેઝ-૧

એરીયાનું પાણીનું જોડાણ તા.૧૫/૧૦/૨૦૧૮ના રોજે કાપી નાંખવામાં આવેલ છે. જે આપની જાણ સારૂ.

નાયબ કાર્યપાલક ઇજનેર(પા/પૂ),
નિર્દિષ્ટ વિસ્તાર, જીઆઇડીસી, વાપી.

નકલ સાદર રવાના :

- ૧). નાયબ મુખ્ય ઇજનેરશ્રી, ઉદ્યોગ ભવન, જીઆઇડીસી, ગાંધીનગર. ...જાણ સારૂ.
- ૨). કાર્યપાલક ઇજનેરશ્રી, (P/H), જીઆઇડીસી, ગાંધીનગર. ...જાણ સારૂ.
- ૩). અધિક્ષક ઇજનેરશ્રી, જીઆઇડીસી, ગાંધીનગર. ...જાણ સારૂ.
- ૪). પ્રમુખ અધિકારીશ્રી, નોટીફાઇડ એરીયા, વાપી. ...જાણ સારૂ.
- ૫). કાર્યપાલક ઇજનેરશ્રી, જીઆઇડીસી, વાપી. ...જાણ સારૂ.
- ૬). મે.મેસર્સ વાપી સ્પેક્ટ્રોકેમ પ્રા.લી., પ્લોટ/શેડ નં.૩એ & ૩બી, ફેઝ-૧. ...જાણ સારૂ.

જીઆઇડીસી, વાપી

...જાણ સારૂ.

Photographs taken during the visit on dated 11/10/18





Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details Vapi Spectrochem Pvt.Ltd

Outward No: 42365-18/11/2018

Email : nishith@hemachem.com PLOT NO:3A &3B,
 Telephone : 0260-6456524 PHASE-I, GIDC ESTATE,
 GIDC Vapi - 396195
 DIST : Valsad, TAL : Pardi , SIDC : Vapi

Inspection Id : 503079 (After Direction) Ro Name : Vapi

2 Type / Scale / Sector / Status : RED / SMALL / Organic Chemicals manufacturing / In Operation

3 Inspection Dt & Time : 15/11/2018 17:35 / Air , Water , Hazd Person Contacted : Mr. Paragbhai Patel

4 Env Audit Detail : Sch : N.A , Not Applicable , Year : 2011 , On Dt : 07/09/2011

Commissioned Dt : 10/09/1994 Production Start Dt : 15/10/1994 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 13.560 Dom : 5.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 3.000 Dom : 3.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: GIDC

8 Disposal Mode of Industrial / Domestic : Underground Drainage System / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): GIDC Underground drainage / 0

10 Status of water consent Under the Water Act,1974: AWH-73691-16/07/2020 Last Inward:143887-25/08/2018[ONL]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Cum Equalization,P-Collection Tank,P-Nuetralization,S-Settling Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 8 , Capacity of All =

No Data

Fuel Used : Diesel,Solid Fuel

Stack Attached to : Boiler+T.F.H,D.G. Sets

14 TSDF Name : Vapi Waste & Eff Mngmt Ltd. VAPI [24763]

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2015-2016 Water Cess Return : 2016-2017 HW Monthly Return : 2018-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
20/09/2018	DIR	05/10/2018	EPA,IMM,	496605	DIR	OTH	471321
15/09/2018	DIR	05/10/2018	EPA,IMM,	495817	DIR	NOT	471320
13/06/2018	SCN	30/07/2018		483962	SCN	VIG	463532

Monthly Patrak Data : Last Return : 201808 HAZD Waste Disposal : NO DATA

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 66270, ETP - 810, APCM - 0	Meter Reading - 0, Kilo Litre - 999	Meter Reading - 0, Kilo Litre - 9



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updatons

p	- On South Direction of the location of the Company	COAL STORAGE	
p	- On West Direction of the location of the Company	FILTRATION PLANT	
p	- On North Direction of the location of the Company	OPEN SPACE	
e	- Electric Company Name (Power Supply)	DGVCL	
o	- Production since (Date) or Proposed	15/10/1994	
0	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
p	- On East Direction of the location of the Company	OPEN SPACE	
g	- Nos of Stacks (Flue Gas & Process)	2, 0	
h	- Regd with T.S.D.F	VAP-Vapi Waste & Eff Mngmt Ltd. VAPI [24763]	
f	- Display Board Provided at the Entrance ?	Yes	
k	- Recycler Registration Valid ??	N.A	
j	- Name & Address of MAIN Re-Cycler	---	
i	- Recyclable Hazd Waste Disposal to	N.A	
l	- CETP Name	VWE-Vapi Waste & Effluent Management Co.Ltd. (VAL-24764)	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	1, 0, 1	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	

General Observation

a	- R.O File No	24762	
a	- Is the Industry in Operation ??	No.	DGVCL has disconnected power supply as per issued Directions by the Board
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	Yes	
e	- SMF availability	Not Reqd	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	

Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Partially	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	as per crux	



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

g	-	Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	
h	-	Installed capacity of the plant based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	--	
i	-	Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	-	Is unit complying the conditions given in SOP/Guidelines?	Yes	
k	-	Facility is adequate for the applied process	Yes	
l	-	Passbook is maintained?	Yes	
m	-	Details of PLL, if applicable	--	
n	-	Details of safety specs provided by the facility	--	
o	-	Separate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	-	Quantity of Hazardous waste procured as per CCA?	Yes	

Water Parameter

b	-	Source of Water Supply	GIDC	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	0	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection, PCB-ID: (24762)

M/S Vapi spectrochem p. ltd & M/s. Percynic Chemicals visited with reference to closure direction dated 05/10/18 issued by the Board. Detailed inspection report is uploaded here with in doc file with photographs. [246]-17/11/2018

W.C Notings: -----[246-LSO]~

Specific Instructions given to Industry at the time of visit, for Pt to Pt Compliance

- તા. ૦૫/૧૦/૨૦૧૮ ના રોજ બોર્ડ દ્વારા આપવામાં આવેલ ક્લોઝર ડાયરેક્શન નું ચુસ્તપણે પાલન કરવું.
- મુલાકાત સમયે આપના દ્વારા મે. પ્રસાનિક કેમિકલ્સ પ્લોટ નં-એ-૨/૧૨ તેમજ મે. વાપી સ્પેક્ટ્રોકેમ પ્રા.લી. ની અલગ અલગ જગ્યા ઓ પર ખોદકામ કરી Iron Waste થી Contaminated કાળી માટી નો TSDF માં નિકાલ કરવામાં આવેલ છે. તેમ છતાં પણ ઉપરોક્ત એકમોની અલગ અલગ જગ્યા પર વાહનોના Loading & Unloading દરમિયાન Contaminated કાળી માટી ઢોળાયેલ જોવા મળેલ જે માટીને ઉપાડી તેનો TSDF ખાતે નિકાલ કરી અત્રેની કચેરીએ જાણ કરવી.

Compliance Observed in this Inspections.

18/11/2018

3/5 (Through XGN)

N I C



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
- મુલાકાતે એકમની હદમાં plot No- A2/12 (M/s. Percynic chemical) ખોદકામ કરી આર્યન વેસ્ટ કાઢવાની કામગીરી પ્રગતિમાં જણાયેલ છે. ખોદકામ દરમ્યાન ઉદભવેલા વેસ્ટને કોમન ડીસ્પોઝલ સાઇટ ખાતે મોકલવામાં આવતી વિગત તેમજ તેની કાર્યવાહી ફોટોગ્રાફી સહિત અત્રેની કચેરીએ જમાં કરાવતા રહેવું	501448(27/10/18)	Fully Complied
મુલાકાતે DGVCL નું disconnection થયેલ જોવા મળેલ છે. પાણીની લાઇનનું disconnection GIDC authority દ્વારા કરવામાં આવેલ નથી; We have also disconnected water supply of Vapi Spectrochem Pvt.Ltd. on 15.10.2018 and copy of the disconnection certificate is uploaded herewith@#\$. We have also disconnected power supply of Percynic Chemicals on 08.10.2018 and water supply disconnected on 16.11.2018. We are uploading herewith both the certificate for your kind reference@#\$. (17/11/2018)	501448(27/10/18)	Fully Complied
• આપના એકમમાં ખોદકામ કાર્ય કરવામાં આવે છે જે આજરોજની મુલાકાત દરમ્યાન બંધ જોવાય મળેલ છે. આપના દ્વારા કરવામાં આવતી ખોદકામ તથા ખોદકામ દરમ્યાન ઉદભવતા વેસ્ટને કોમન ડીસ્પોઝલ સાઇટ ખાતે મોકલાવામાં આવતી કાર્યવાહીની વિગત અત્રેની કચેરીએ જમા કરાવતા રહેવું.	501341(26/10/18)	Fully Complied
3. એકમની હદમાં પ્લોટ ન અ-૨/૧૨ (પ્રસનિક કેમીકલ) પ્લોટ નં. ૩-બી અને ૩-એ માં ખોદકામ કરી આર્યન વેસ્ટ કાઢી એકત્ર કરવાની કામગીરી પ્રગતિમાં છે તો આ કામગીરીનું સંપૂર્ણ વિડીયોગ્રાફી ફોટોગ્રાફી કરી અત્રેની કચેરી તેમજ વડી કચેરીને રજુ કરવી.; Work of removal of iron waste from the area of plot No. a2/12 (Percynic Chemicals) Plot No. 3B and 3A is in progress and will continue the same. We are submitting herewith CD of photographs and videography of the removal of iron waste from the starting up to 12.10.2018. (16/10/2018)	499732(11/10/18)	Partial Compliance
2. મુલાકાત સમયે એકમનો વીજ પુરવઠો DGVCL દ્વારા ડીસકનેક્ટ કરેલ છે પરંતુ એકમનો પાણી પુરવઠાનું કનેક્શન ડીસકનેક્ટ થયેલ નથી તો તે ડીસકનેક્ટ કરાવી બોર્ડને જાણ કરવી.; We are enclosing herewith power disconnection certificate of DGVCL of Dt. 11.10.18 and also submitting water disconnection certificate from GIDC Dt.15.10.18. (16/10/2018)	499732(11/10/18)	Fully Complied
1. આપના એકમને GPCB દ્વારા ઇશ્યુ કરવામાં આવેલ તારીખ ૦૫/૧૦/૨૦૧૮ ના ક્લોઝર ડાયરેક્શનનું ચુસ્તપણે પાલન કરવું.; We will strictly observe of closure direction issued by GPCB on 05.10.2018. (16/10/2018)	499732(11/10/18)	Partial Compliance



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (24762)

A Sample Details

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler+T.F.H	11		YES	N.A	Solid Fuel	250 Kg/Hr.	agro waste briquett fuel,yes with apcm found in operation.
2	D.G. Sets	9	240 KVA	YES	N.A	Diesel	40 Lit/Hr.	stand by

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds	I -26.1	162.000-M.T	COL,STO,DST,TRA
2	Used or Spent Oil	I -5.1	0.020-M.T	COL,DSS,CYC,STO,TRA
3	Chemical sludge from waste water treatment	I -35.3	1.000-M.T	COL,STO,DST,TRA
4	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	2.460-M.T	COL,STO,RRE

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	2,4,5 trichloro aniline	0.000	20.000 - M.T	0.000	
2	Iron Oxide (Black & Red),Manganese Ore,Gypsum,Kaolin,Mica,Phosphate,Silica,Calcium Carbonate,Quartz and Talc	1000.000	1000.000 - M.T	1000.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	2,4,5 trichloronitrobenzene	0.000 - M.T
2	acetic acid	0.000 - M.T
3	caustic lye	0.000 - M.T
4	Ferric Oxide	0.000 - M.T
5	iron powder	0.000 - M.T
6	Lumps or pellets of Manganese Ore, Gypsum, Kaolin, Mica, Phosphate, Silica, Calc	0.000 - M.T
7	thiourea	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 18.560	WWG : 6.000	Water Source	Remark
1	Boiler Feed	3.240	0.000	SIDC	
2	Cooling Water	2.160	0.000	SIDC	
3	Domestic Purpose	5.000	3.000	SIDC	
4	Mnfg Process	2.160	0.300	SIDC	
5	Others	2.500	0.000	SIDC	
6	Wash Water	3.500	0.000	SIDC	

H Solid Waste

Inspection Team : N. D. TANDEL,SSO - Hadiya Bhavesh G

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(N. D. TANDEL,SSO)

M/S Vapi spectrochem p. ltd (PCB ID:24762)

M/S Vapi spectrochem p. ltd is visited with reference to revocation application for the closure direction vide letter No. GPCB/CCA/ID: 437(2)/24762 Outward no. 471320, dtd.05/10/18. Power connection of M/s.Vapi Spectrochem Pvt.Ltd was disconnected on 10/11/2018 by GEB as vide letter no.DE/DGVCL/GIDC/VAPI/TECH/GPCB/4400 dated 11/10/2018. Water connection of M/s.Vapi Spectrochem Pvt.Ltd was disconnected by GIDC as vide letter no.GIDC/CHEEO /VAPI/1904 dated on 15/10/2018. During inspection plant is not found in operation. During inspection @120 MT of iron waste found stored in to storage area within the premises of M/s.Vapi Spectrochem Pvt.Ltd. During inspection it is fund that unit has excavate contaminated soil with iron waste from the plot no. Plot no. 3A & 3B of M/s.Vapi Spectrochem Pvt.Ltd. Unit has disposed @ 317.380 MT of excavated contaminated soil with iron waste from the premises of M/s.Vapi Spectrochem Pvt.Ltd

M/s. Percynic Chemicals .

M/s. Percynic Chemicals is visited with reference to the closure direction vide letter No. GPCB/CCA/ID: 437(2)/24762 Outward no. 471321, dated 05/10/18 - M/s. Percynic Chemicals. During inspection no any plant machinery found within the premises & unit is not found in operation. Power connection of M/S Percynic Chemicals was disconnected dated on 08/10/2018 by GEB as vide letter no.DE/DGVCL/GIDC/VAPI/TECH/GPCB/4382 dated 10/10/2018 . Unit had shifted iron waste from the premises of M/s. Percynic chemicals to waste storage area of M/s.Vapi Spectrochem Pvt.Ltd. No any plant machinery observed in the premises of M/S percynic chemicals & No stock of iron waste found within premises. During inspection it is fund that unit has excavate contaminated soil with iron waste from the plot no. A2/12 of M/s. Percynic chemicals & @ 250.130 MT of excavated contaminated soil with iron waste disposed at TSDF site of M/s VGEL during the period of 20/10/2018 to 01/11/2018.

During inspection it is found that there is spread out black soil contaminated with iron waste at different location of both units premises due to loading & unloading activity of vehicles so that written instruction is given for the collect spread out black soil contaminated with iron waste & dispose at TSDF side. No production activity is observed during inspection and no w/w generation/discharge is observed. Corrective measures taken by the unit is uploaded in doc file. Other related documents are uploaded here with in pdf file.

M/s.Vapi Spectrochem Pvt.Ltd		
Direction as vide letter No. GPCB/CCA/ID: 437(2)/24762 Outward no. 471320, dtd.05/10/18		
Sr.No	Reasons of closure	Corrective measures taken by the unit
1	80 MT storage of Iron waste is found within premises	During inspection @120 MT of iron waste found stored in to storage area within the premises of M/s.Vapi Spectrochem Pvt.Ltd. Unit has obtain CTE -94864 for the product of Iron Oxide from the iron waste & Unit will applied for CCA after establishment of manufacturing plant.
2	In plot no-A2/12 , M/s. Percynic chemicals, 35-40 MT iron waste stock observed illegally storage without any leachate collection system	Unit had shifted iron waste from the premises of M/s. Percynic chemicals to waste storage area of M/s.Vapi Spectrochem Pvt.Ltd & provided leachate collection system at storage area. During inspection @120 MT of iron waste found stored in to storage area within the premises of M/s.Vapi Spectrochem Pvt.Ltd.

3	Digging 3.5 ft at west side of plot A2/12 , There is found black soil contaminated with iron waste .	During inspection it is fund that unit has excavate contaminated soil with iron waste from the plot no. A2/12 of M/s. Percynic chemicals & Plot no. 3A & 3B of M/s.Vapi Spectrochem Pvt.Ltd & excavated contaminated soil with iron waste sent to TSDF site of VGEL, Vapi. Unit has disposed @ 317.380 MT contaminated soil with iron waste from the premises of M/s.Vapi Spectrochem Pvt.Ltd and @ 250.130 MT from the premises of M/s. Percynic chemicals at TSDF site of M/s VGEL during the period of 20/10/2018 to 01/11/2018. During inspection it is found that there is spread out black soil contaminated with iron waste at different location due to loading & unloading activity of vehicles so that written instruction is given for the collect spread out black soil contaminated with iron waste & dispose at TSDF side.
4	Digging 1.5 ft at East side of M/s. Percynic chemicals, There is found black soil contaminated with iron waste .	During inspection it is fund that unit has excavate contaminated soil with iron waste from the plot no. A2/12 of M/s. Percynic chemicals & Plot no. 3A & 3B of M/s.Vapi Spectrochem Pvt.Ltd & excavated contaminated soil with iron waste sent to TSDF site of VGEL, Vapi. Unit has disposed @ 317.380 MT contaminated soil with iron waste from the premises of M/s.Vapi Spectrochem Pvt.Ltd and @ 250.130 MT from the premises of M/s. Percynic chemicals at TSDF site of M/s VGEL during the period of 20/10/2018 to 01/11/2018. During inspection it is found that there is spread out black soil contaminated with iron waste at different location due to loading & unloading activity of vehicles so that written instruction is given for the collect spread out black soil contaminated with iron waste & dispose at TSDF side.
M/s. Percynic Chemicals		
Direction as vide letter No. GPCB/CCA/ID: 437(2)/24762 Outward no. 471321, dated 05/10/18		
Sr.No	Reasons of closure	Corrective measures taken by the unit
1	@35-40 MT iron waste stock is observed without any leachate connection system.	During inspection @120 MT of iron waste found stored in to storage area within the premises of M/s.Vapi Spectrochem Pvt.Ltd. Unit has obtain CTE -94864 for the product of Iron Oxide from the iron waste & Unit will applied for CCA after establishment of manufacturing plant.
2	It is found that during digging @3.5 ft at west side of plot A2/12 , There is black soil contaminated with iron waste .	During inspection it is fund that unit has excavate contaminated soil with iron waste from the plot no. A2/12 of M/s. Percynic chemicals & Plot no. 3A & 3B of M/s.Vapi Spectrochem Pvt.Ltd & excavated contaminated soil with iron waste sent to TSDF site of VGEL, Vapi. Unit has disposed @ 317.380 MT contaminated soil with iron waste from the premises of M/s.Vapi Spectrochem Pvt.Ltd and @ 250.130 MT from the premises of M/s. Percynic chemicals at TSDF site of M/s VGEL during the period of 20/10/2018 to 01/11/2018. During inspection it is found that there is spread out black soil contaminated with iron waste at different location due to loading & unloading activity of vehicles so that written instruction is given for the collect spread out black soil contaminated with iron waste & dispose at TSDF side.
3	It is found that during digging @1.5 ft at west side of plot A2/12 , There is black soil contaminated with iron waste .	During inspection it is fund that unit has excavate contaminated soil with iron waste from the plot no. A2/12 of M/s. Percynic chemicals & Plot no. 3A & 3B of M/s.Vapi Spectrochem Pvt.Ltd & excavated contaminated soil with iron waste sent to TSDF site of VGEL, Vapi. Unit has disposed @ 317.380 MT contaminated soil with iron waste from the premises of M/s.Vapi Spectrochem Pvt.Ltd and @ 250.130 MT from the premises of M/s. Percynic chemicals at TSDF site of M/s VGEL during the period of 20/10/2018 to 01/11/2018. During inspection it is found that there is spread out black soil contaminated with iron waste at different location due to loading & unloading activity of vehicles so that written instruction is given for the collect spread out black soil contaminated with iron waste & dispose at TSDF side.

Date & Place – 15/11/2018, Vapi

Sd/-
(B.G.Hadiya –AEE)

Sd/-
(N.D. Tandel –SSO)

Photographs taken during the visit on dated 15/11/18







DAKSHIN GUJARAT VIL COMPANY LIMITED

CONSUMER SERVICES DIVISION
Regd. & Generate office: "Vijaya Bhawan", 2nd Floor, Chhatrapati Road, Vapi, Gujarat 389004

GIDC DISCONNECTION OFFICE,
No. GIDC POST OFFICE, CHHAIKASTA, VAPI - 389005
Phone: 0260-2431344 Fax: 0260201012



DE/DGVCL/GIDC/VAPI/TECH/GPCR/ 4389

DT: 08.10.2018

10/10/18

To,
The Environmental Engineer,
Gujarat Pollution Control Board,
Paryavaran Bhanar,
Sector 10-A,
Gandhinagar-382010.

SUB: DISCONNECTION OF L.T. POWER SUPPLY OF M/S. PERCYNIC CHEMICALS PLOT NO. A-2/12 5ST
PHASE GIDC VAPI.

REF: - GPCR/COA-VSD-487(XI)/10-24762/471321 DT/ 05.10.2018.

With reference to the above subject please find enclosed here with reading of L.T. Connection
which is disconnected (TWO PHASE DISCONNECTED) on dated 08/10/2018. Details are as under.

CONSUMER NO: 06102000269
CONSUMER NAME : PERCYNIC CHEMICAL
METER NO- DGHP 276228
READING
KWH: 2870
KVArh: 5223.4
MD : 8.058

Dy. Engineer (O & M),
DGVCL,
GIDC Vapi S/Dir.

- Copy Forwards to,
- (1) The Executive Engineer,
DGVCL, Ind Division,
Baltha,
Vapi
 - (2) The Regional Officer
Gujarat Pollution Control Board
GIDC -- VAPI
 - (3) Sr. Asst. (Billing)
GIDC Vapi S/Dir



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	- Is the Industry in Operation ??	No.	unit under closure direction.
a	- R.O File No	24762	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

Haz Waste Related

a	- Haz waste Catg confirmative with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	yes	
g	- Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	
h	- Installed capacity of the plane based on machinery installed (Capacity of Machine,No. of Batch/Day,Annual Capacity)	-----	
i	- Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	- Is unit complying the conditions gives in SOP/Guidelines?	Yes	
k	- Facility is adequate for the applied process	Yes	
l	- Passbook is maintained?	Yes	
m	- Details of PLI, if applicable	----	
n	- Details of safety specs provided by the facility	-----	
o	- Seperate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	- Quantity of Hazardous waste procured as per CCA?	Yes	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (24762)



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Unit is inspected w.r.to party request letter submitted to this office on dtd.25/10/2018. Unit is under closure direction. During visit unit is found not in operation and no any production activity is observed. During visit; removal, lifting and disposal work of Iron waste from the plot no. 3A,3B and A2/12 M/s Percynic chemicals (which was dump and deep burial illegally) is found not going on, due to unavailability of JCB. Unit has started the lifting and disposal of Iron waste from 24/10/2018. They have disposed total 329.420 MT iron waste to common disposal site at TSDF,Vapi through manifest up to 22/10/2018 (copy of manifest uploaded in pdf). As informed; further continuously, lifting and disposal work is being carried out for removal of entire sludge. [447]-03/11/2018

W.C Notings:

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

• આપના એકમમાં ખોદકામ કાર્ય કરવામાં આવે છે જે આજરોજની મુલાકાત દરમિયાન બંધ જોવા અમોલ છે. આપના દ્વારા કરવામાં આવતી ખોદકામ તથા ખોદકામ દરમિયાન ઉદભવતા વેસ્ટને કોમન ડીસ્પોઝલ સાઇટ ખાતે મોકલાવામાં આવતી કાર્યવાહીની વિગત અત્રેની કચેરીએ જમા કરાવતા રહેવું.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
3. એકમની હદમાં પ્લોટ ન અ-૨/૧૨ (પ્રસનિક કેમીકલ) પ્લોટ નં. ૩-બી અને ૩-એ માં ખોદકામ કરી આર્થન વેસ્ટ કાઢી એકત્ર કરવાની કામગીરી પ્રગતિમાં છે તો આ કામગીરીનું સંપૂર્ણ વિડીયોગ્રાફી ફોટોગ્રાફી કરી અત્રેની કચેરી તેમજ વડી કચેરીને રજુ કરવી.; Work of removal of iron waste from the area of plot No. a2/12 (Percynic Chemicals) Plot No. 3B and 3A is in progress and will continue the same. We are submitting herewith CD of photographs and videography of the removal of iron waste from the starting up to 12.10.2018. (16/10/2018)	499732(11/10/18)	Partial Compliance
2. મુલાકાત સમયે એકમનો વીજ પુરવઠો DGVCL દ્વારા ડીસકનેક્ટ કરેલ છે પરંતુ એકમનો પાણી પુરવઠાનું કનેક્શન ડીસકનેક્ટ થયેલ નથી તો તે ડીસકનેક્ટ કરાવી બોર્ડને જાણ કરવી.; We are enclosing herewith power disconnection certificate of DGVCL of Dt. 11.10.18 and also submitting water disconnection certificate from GIDC Dt.15.10.18. (16/10/2018)	499732(11/10/18)	Fully Complied
1. આપના એકમને GPCB દ્વારા ઇશ્યુ કરવામાં આવેલ તારીખ ૦૫/૧૦/૨૦૧૮ ના ક્લોઝર ડાયરેક્શનનું ચુસ્તપણે પાલન કરવું.; We will strictly observe of closure direction issued by GPCB on 05.10.2018. (16/10/2018)	499732(11/10/18)	Partial Compliance
આ સ્ટોરેજ ટેન્કનું વેસ્ટ વોટર ઇટીપી કલેક્શન ટેન્ક આગળ અપર ગ્રાઉન્ડ રાખેલ સ્ટોરેજ ટેન્કમાં લાવવામાં આવે છે આ સ્ટોરેજ ટેન્કની બોટમમાં વાલ્વ રાખેલ છે જેમાં Flexible pipe જોડાઇ તેવી સિસ્ટમ જોવા મળેલ.; We are storing effluent containing Amonical Nitrogen in the tank and we have removed the system of flexible pipe line and provided fixed line. (16/10/2018)	497575(27/09/18)	Fully Complied
ઉપરોક્ત બાબતોની પૂર્તતા ઇન-૩માં અત્રેની કચેરીએ કરવી તેમજ Online XGN માં અપલોડ કરવું.	497575(27/09/18)	Partial Compliance
મુલાકાત સમયે ઇટીપી આઉટલેટ ડિસ્ચાર્જ જોવા મળેલ નહીં.; At the time of visit there was no eneough effluent so no discharge (16/10/2018)	497575(27/09/18)	Still Pending
એકમની મુલાકાત અત્રેની કચેરીએ તારીખ ૧૫/૦૯/૨૦૧૮ અને તારીખ ૨૬/૦૯/૨૦૧૮ ના રોજ ઇ-મેઇલ દ્વારા મળેલ ફરિયાદના અનુસંધાને કરવામાં આવેલ.	497575(27/09/18)	Compliance NOT Required



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

એકમની મુલાકાત સમયે એકમના ખુલ્લા પ્લોટ નં 3B ઉપર જેસીબી દ્વારા ખોદકામ કરવામાં આવેલ જે બાબતનું પંચનામું કરવામાં આવેલ અને ખોદકામ દરમિયાન દરેક ખાડાઓમાંથી એક-એક નમુનાઓ પૃથ્થકરણ અર્થે એકત્રિત કરવામાં આવેલ.; Copy of panchnama received "iron oxide lying in our plot 3B is very old and its an open unguarded plot. We believe that the material is non hazardous, however we will dispose off the same as per the undertaking given. (16/10/2018)	497575(27/09/18)	Compliance NOT Required
વધુમાં એકમના ઇનવર્ડ-આઉટવર્ડ રજીસ્ટર જોતાં એકમમાં OC07 એટલે કે "2-chloro 1,4 Di-Methoxy Benzene" લાવવામાં આવેલ તેમજ આ મટીરીયલ આપની હયાત ઉત્પાદન પ્રક્રિયાનો ભાગ નથી જે અંગે ખુલાસો કરવો.; We had brought the material 2 cl-1.4 dmb only for the purpose of storage. (16/10/2018)	497575(27/09/18)	Still Pending
મુલાકાત સમયે "Iron Oxide" નું ઉત્પાદન કાર્યરત જોવા મળેલ જે ઉત્પાદન પ્રક્રિયા માટે આપના દ્વારા CCA મેળવેલ નથી, જે અંગે ખુલાસો કરવો.; At the time of visit we were manufacturing Iron Oxide as we have already obtained NOC for the manufacturing Iron Oxide. Copy of the NOC is enclosed herewith for your kind reference. We have also applied for the consent to manufacture iron oxide. (16/10/2018)	497575(27/09/18)	Still Pending
એકમમાંથી જનરેટ થતું એમોનિકલ નાઇટ્રોજન વાળું વેસ્ટ વોટરની સ્ટોરેજ ટેન્કમાંથી એક નમુનો પૃથ્થકરણ અર્થે એકત્રિત કરવામાં આવેલ.; Generation effluent of Amonical Nitrogen is very little quantity which at present we are diluting with the domestic and boiler blow down water. (16/10/2018)	497575(27/09/18)	Compliance NOT Required
એમોનિકલ નાઇટ્રોજન ધરાવતાં વેસ્ટ વોટરની કોઇ ટ્રિટમેન્ટ ફેસિલિટી જોવા મળેલ નહિં. હાલમાં એમોનિકલ નાઇટ્રોજન ધરાવતાં વેસ્ટ વોટરનો આખરી નિકાલ કેવી રીતે કરો છો? જે બાબતે સ્પષ્ટતા કરવી.; Effluent containing of Amonical Nitrogen, at present we are diluting the small quantity of effluent containing Amonical Nitrogen with domestic and boiler blow down water. we are a member of CMEE so if required we will send this effluent to CMEE. (16/10/2018)	497575(27/09/18)	Still Pending



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (24762)

A Sample Details

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler+T.F.H	11		YES	N.A	Solid Fuel	250 Kg/Hr.	agro waste briquett fuel,yes with apcm found in operation.
2	D.G. Sets	9	240 KVA	YES	N.A	Diesel	40 Lit/Hr.	stand by

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds	I -26.1	162.000-M.T	COL,STO,DST,TRA
2	Used or Spent Oil	I -5.1	0.020-M.T	COL,DSS,CYC,STO,TRA
3	Chemical sludge from waste water treatment	I -35.3	1.000-M.T	COL,STO,DST,TRA
4	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	2.460-M.T	COL,STO,RRE

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	2,4,5 trichloro aniline	0.000	20.000 - M.T	0.000	
2	Iron Oxide (Black & Red),Manganese Ore,Gypsum,Kaolin,Mica,Phosphate,Silica,Calcium Carbonate,Quartz and Talc	1000.000	1000.000 - M.T	1000.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	2,4,5 trichloronitrobenzene	0.000 - M.T
2	acetic acid	0.000 - M.T
3	caustic lye	0.000 - M.T
4	Ferric Oxide	0.000 - M.T
5	iron powder	0.000 - M.T
6	Lumps or pellets of Manganese Ore, Gypsum, Kaolin, Mica, Phosphate, Silica, Calc	0.000 - M.T
7	thiourea	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 18.560	WWG : 6.000	Water Source	Remark
1	Boiler Feed	3.240	0.000	SIDC	
2	Cooling Water	2.160	0.000	SIDC	
3	Domestic Purpose	5.000	3.000	SIDC	
4	Mnfg Process	2.160	0.300	SIDC	
5	Others	2.500	0.000	SIDC	
6	Wash Water	3.500	0.000	SIDC	

H Solid Waste

Inspection Team : R.K. Maheta,SO - K.J.Mistry,SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(R.K. Maheta,SO)



Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
(Hazardous Waste Manifest)

Manifest No:
770651
24/10/2018

Copy 6

To be returned by the Operator of the facility to the Occupier after treatment and disposal of hazardous material/waste.

1	Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO:3A &3B,PHASE-I, GIDC ESTATE,GIDC Vapi - 396195 DIST : Valsad, TAL : Pardi, GIDC : Vapi
2	Transporter's Name & Address :	C D Transport, Vapi Ph: 9824460508
3	Transporter's Registration No :	15227
4	Vehicle No & Type :	GJ15AT4830 - DUMPER
5	Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
6	Facility's Reg No with PCB :	[24763]
7	Waste Type :	Land Filling Waste
8	Waste Description & Codes :	26.1
9	Total Quantity :	26,830 Metric Tonne 26830 Containers: 1
10	Consistency :	Solid
11	Waste Description :	WASTE IRON

12 **Occupier's Certificate:** I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.
 VAPI SPECTROCHEM PVT.LTD.
 Plot No. 3A & 3B, Phase-1,
 GIDC, VAPI - 396195.
 Name & Stamp of Industry Date: 24/10/2018 Signature

13 **Transporter Acknowledgement of Receipt of Wastes**
 Stamp of: C D Transport Date: 24/10/2018 0:00 Signature

14 **Discrepancy Note Space**

15 **Facility Owner or Operator's Certification of Receipt of Hazardous Waste**
 Stamp of: Vapi Waste & Eff Mngmt Ltd. VAPI [24763] RECEIVED
Date: 24/10/18
Signature

Sr	Quantity	Hazardous Waste Type
1	26,830	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds

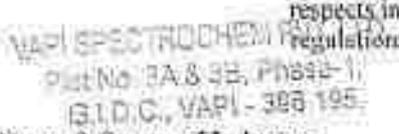
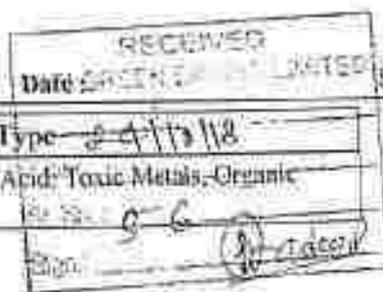


Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
(Hazardous Waste Manifest)

Manifest No:
770638
24/10/2018

Copy 6

To be returned by the Operator of the facility to the Occupier after treatment and disposal of hazardous material/waste.

1	Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO:3A &3B,PHASE-I,GIDC ESTATE,GIDC Vapi - 396195 DIST : Valsad, TAL : Pardi, GIDC : Vapi						
2	Transporter's Name & Address :	Cd Transorp, 3 RD PHASE GIDC Ph: 9714425775						
3	Transporter's Registration No :	CD TRANSPORT						
4	Vehicle No & Type :	GJ15AT2800 - DUMPER						
5	Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd. VAPI [24763]						
6	Facility's Reg No with PCB :	[24763]						
7	Waste Type :	Land Filling Waste						
8	Waste Description & Codes :	26.1						
9	Total Quantity :	23.250-Metric Tonne <i>23.250</i> Containers: 1						
10	Consistency :	Solid						
11	Waste Description :	WASTE IRON						
12	Occupier's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.  Name & Stamp of Industry: Vapi Spectrochem Pvt. Ltd. Date: 24/10/2018 Signature:  For VAPI SPECTROCHEM PVT. LTD Signature						
13	Transporter Acknowledgement of Receipt of Wastes	Director / Authorised Stamp of: Cd Transorp Date: 24/10/2018 0:00 Signature						
14	Discrepancy Note Space							
15	Facility Owner or Operator's Certification of Receipt of Hazardous Waste	Stamp of: Vapi Waste & Eff Mngmt Ltd. VAPI [24763] 						
<table border="1"> <thead> <tr> <th>Sr</th> <th>Quantity</th> <th>Hazardous Waste Type</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>23.250</td> <td>26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds</td> </tr> </tbody> </table>			Sr	Quantity	Hazardous Waste Type	1	23.250	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds
Sr	Quantity	Hazardous Waste Type						
1	23.250	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds						



Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
(Hazardous Waste Manifest)

Manifest No:
770645
24/10/2018

Copy 6

To be returned by the Operator of the facility to the Occupier after treatment and disposal of hazardous material/waste.

1	Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO:3A &3B,PHASE-1, GIDC ESTATE,GIDC Vapi - 396195 DIST - Valsad, TAL - Porol, GIDC : Vapi
2	Transporter's Name & Address :	Sai Darshan Transport, SURAT Ph: 9824577045
3	Transporter's Registration No :	WBH/ANK/SIT/65
4	Vehicle No & Type :	GJ15AT2900 - DUMPER
5	Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd, VAPI [24763]
6	Facility's Reg No with PCB :	[24763]
7	Waste Type :	Land Filling Waste
8	Waste Description & Codes :	26.1
9	Total Quantity :	24,270 Metric Tonne <i>24900</i> Containers: 1
10	Consistency :	Solid
11	Waste Description :	IRON WASTE
12	Occupier's Certificate :	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations. VAPI SPECTROCHEM Plot No. 3A & 3B, Phase-1 GIDC, VAPI - 396195 Name & Stamp of Industry Date: 24/10/2018 Signature
13	Transporter Acknowledgement of Receipt of Wastes:	Stamp of: Sai Darshan Transport Date : 24/10/2018 0:00 Signature Director / Authorised
14	Discrepancy Note Space	
15	Facility Owner or Operator's Certification of Receipt of Hazardous Waste	Stamp of: Vapi Waste & Eff Mngmt Ltd, VAPI [24763] Date: 24/10/2018 Signature RECEIVED Date: 24/10/2018 Signature Sr: 1 Quantity: 24,270 Hazardous Waste Type: 26.1 - Process Waste Sludge/Residues Containing Acid/Toxic Metals, Organic compounds Sl: 1



Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
(Hazardous Waste Manifest)

Manifest No:
770213
23/10/2018

Copy 6

To be returned by the Operator of the facility to the Occupier after treatment and disposal of hazardous material/waste.

1	Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO:3A & 3B, PHASE-I, GIDC ESTATE, GIDC Vapi - 396195 DIST : Valsad, TAL : Pardi, GIDC : Vapi
2	Transporter's Name & Address :	Cd Transtorp, 2 RD PHASE GIDC Ph 9714425775
3	Transporter's Registration No :	CD TRANSPORT
4	Vehicle No & Type :	GJ15AT2800 - DUMPER
5	Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
6	Facility's Reg No with PCB :	[24763]
7	Waste Type :	Land Filling Waste
8	Waste Description & Codes :	26.1
9	Total Quantity :	23.430 Metric Tonne: 23.430 Containers: 1
10	Consistency :	Solid
11	Waste Description :	Waste Iron

12 Occupier's Certificate : I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.

VAPI SPECTROCHEM
 Plot No: 3A & 3B Phase-I,
 GIDC, VAPI - 396195

For VAPI SPECTROCHEM PVT. LTD

Name & Stamp of Industry Date: 23/10/2018 Signature

13 Transporter Acknowledgement of Receipt of Wastes:

Stamp of: Cd Transtorp Date : 23/10/2018 9:00 Signature

14 Discrepancy Note Space

15 Facility Owner or Operator's Certification of Receipt of Hazardous Waste

Stamp of: Vapi Waste & Eff Mngmt Ltd. VAPI [24763] Date: 23/10/2018 Signature

Sr	Quantity	Hazardous Waste Type
1	23.430	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds

RECEIVED
 Date: 23/10/2018
 Signature

23/10/2018

1 (Through XGN)



Vapi Waste & Eff Mngmt Ltd, VAPI [24763]
(Hazardous Waste Manifest)

Manifest No:
770036
23/10/2018

Copy 6

To be returned by the Operator of the facility to the Occupier after treatment and disposal of hazardous material/waste.

1 Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrachem Pvt.Ltd PLOT NO:3A &3B,PHASE-I, GIDC ESTATE,GIDC Vapi - 396195 DIST : Valsad, TAL : Pardi , GIDC : Vapi
2 Transporter's Name & Address :	Sai Darshan Transport, SURAT Ph: 9824577045
3 Transporter's Registration No :	BEH./ANK/SIDT-65
4 Vehicle No & Type :	GJ15AT2900 - DUMPER
5 Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd, VAPI [24763]
6 Facility's Reg No with PCB :	[24763]
7 Waste Type :	Land Filling Waste
8 Waste Description & Codes :	26.1
9 Total Quantity :	34.770 Metric Tonne 25220 Containers: 1
10 Consistency :	Solid
11 Waste Description :	IRON WASTE

12 **Occupier's Certificate :** I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.

 Name & Stamp of Industry: _____ Date: 23/10/2018 Director's Signature: 

13 **Transporter Acknowledgement of Receipt of Wastes.**
 Stamp of: Sai Darshan Transport Date: 23/10/2018 0:00 Signature: _____

14 **Discrepancy Note Space**

15 **Facility Owner or Operator's Certification of Receipt of Hazardous Waste**
 Stamp of: Vapi Waste & Eff Mngmt Ltd, VAPI [24763] Date: 23/10/18 Signature: _____

Sr	Quantity	Hazardous Waste Type
1	34.770	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds

Vapi Waste & Eff Mngmt Ltd, VAPI [24763]
(Hazardous Waste Manifest)

Manifest No:
770034
23/10/2018

Copy 6

To be returned by the Operator of the facility to the Occupier after treatment and disposal of hazardous material/waste.

1	Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO: 3A & 3B, PHASE-I, GIDC ESTATE, GIDC Vapi - 396195 DIST : Valsad, TAL : Pardi, GIDC : Vapi
2	Transporter's Name & Address :	Cd Transorp, 3 RD PHASE GIDC Plot 9714425775
3	Transporter's Registration No :	CD TRANSPORT
4	Vehicle No & Type :	GJ15AT2800 - DUMPER
5	Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd, VAPI [24763]
6	Facility's Reg No with PCB :	[24763]
7	Waste Type :	Land Filling Waste
8	Waste Description & Codes :	26.1
9	Total Quantity :	28,090 Metric Tonne 28090 Containers: 1
10	Consistency :	Solid
11	Waste Description :	IRON WASTE

12 **Occupier's Certificate :** I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.

(Stamp: Vapi Spectrochem Pvt. Ltd., GIDC, VAPI - 396195)

Name & Stamp of Industry Date: 23/10/2018 Director / Au Signature

13 **Transporter Acknowledgement of Receipt of Wastes**

Stamp of: Cd Transorp Date: 23/10/2018 0:00 Signature

14 Discrepancy Note Space

15 **Facility Owner or Operator's Certification of Receipt of Hazardous Waste**

Stamp of: Vapi Waste & Eff Mngmt Ltd, VAPI [24763] Date: 23/10/18 Signature

Sr	Quantity	Hazardous Waste Type
1	28,090	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds

Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
(Hazardous Waste Manifest)

Manifest No:
770211
23/10/2018

Copy 6

To be returned by the Operator of the facility to the Occupier after treatment and disposal of hazardous material/waste.

Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO:3A & 3B, PHASE-1, GIDC ESTATE, GIDC Vapi - 396195 DIST : Valsad, TAL : Parli, GIDC : Vapi
Transporter's Name & Address :	Sai Darshan Transport, SURAT Ph: 9824577045
Transporter's Registration No :	WBH/ANK/SDT/65
Vehicle No & Type :	GJ15AT2900 - DUMPER
Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
Facility's Reg No with PCB :	[24763]
Waste Type :	Land Filling Waste
Waste Description & Codes :	26.1
Total Quantity :	23.490 Metric Tonne <i>23.490</i> Containers: 1
Consistency :	Solid
Waste Description :	Waste Iron

Occupier's Certificate : I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.

VAPI SPECTROCHEM PVT LTD
Plot No. 3A & 3B, Phase-1,
GIDC, VAPI - 396195

VAPI SPECTROCHEM PVT LTD
[Signature]
Date: 23/10/2018 **Director / Signature**

13 Transporter Acknowledgement of Receipt of Wastes

Stamp of: *Sai Darshan Transport* **Date : 23/10/2018 0:00** **Signature**

14 Discrepancy Note Space

15 Facility Owner or Operator's Certification of Receipt of Hazardous Waste

Stamp of: *Vapi Waste & Eff Mngmt Ltd. VAPI [24763]* **Date: 23/10/18** **Signature**

Sr	Quantity	Hazardous Waste Type
1	23.490	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds

RECEIVED
VAPI SPECTROCHEM PVT LTD
Date: 23/10/18 **Signature**



Vapi Waste & Eff Mgmt Ltd. VAPI [24763]
(Hazardous Waste Manifest)

Manifest No:
769466
22/10/2018

Copy 4

To be returned to the transporter by the operator of facility/recycler after accepting waste.

1	Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO.3A & 3B, PHASE-1, GIDC ESTATE, GIDC Vapi - 396195 DIST: Valsad, TAL: Pardi, GIDC - Vapi
2	Transporter's Name & Address :	Cd Transorp, 3 RD PHASE, GIDC, Ph: 9714425775
3	Transporter's Registration No :	CD TRANSPORT
4	Vehicle No & Type :	G315AT2980 - DUMPER
5	Designated Facility Name & Site Add:	Vapi Waste & Eff Mgmt Ltd, VAPI [24763]
6	Facility's Reg. No with PCB :	[24763]
7	Waste Type :	Land Filling Waste
8	Waste Description & Codes :	26.1
9	Total Quantity :	26.320 Metric Tonne
10	Consistency :	Solid
11	Waste Description :	waste iron

12 **Occupier's Certificate :** I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.

VAPI SPECTROCHEM PVT. LTD.
Plot No. 3A & 3B, Phase-1,
G.I.D.C., VAPI - 396 195.

Name & Stamp of Industry: _____ Date: 22/10/2018

Director/Authorized Signature: _____

13 **Transporter Acknowledgement of Receipt of Wastes**

Stamp of: Cd Transorp Date: 22/10/2018 0:00 Signature: _____

14 **Discrepancy Note Space**

15 **Facility Owner or Operator's Certification of Receipt of Hazardous Waste**

Stamp of: Vapi Waste & Eff Mgmt Ltd, VAPI [24763]

RECEIVED
VAPI WASTE & EFFLUENT MGMT. LTD.
Date: _____ Signature: _____

Sr	Quantity	Hazardous Waste Type
1	26.320	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds



Vapi Waste & Eff Mngmt Ltd, VAPI [24763]
 (Hazardous Waste Manifest)

Manifest No:
 769471
 22/10/2018

Copy 4

To be returned to the originator by the operator of facility receiving after unloading waste

1 Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO: 1A & 3B, PHASE-1, GIDC ESTATE, GIDC Vapi - 386105 DIST: Valsad, TAL: Pardi, GIDC, Vapi
2 Transporter's Name & Address :	C D Transport, VAPI Ph. 982460108
3 Transporter's Registration No:	15727
4 Vehicle No & Type :	GJ15AT0802 - DUMPER
5 Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd, VAPI [24763]
6 Facility's Reg No with PCB :	[24763]
7 Waste Type :	Land Filling Waste
8 Waste Description & Codes :	26.1
9 Total Quantity :	27,180 Metric Tonne
10 Consistency :	Solid
11 Waste Description :	WASTE IRON

12 Occupier's Certificate: I hereby declare that the contents of the assignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.

Name & Stamp of Industry: _____ Date: 22/10/2018 Signature: _____

13 Transporter Acknowledgment of Receipt of Wastes

Stamp of: C D Transport Date: 22/10/2018 0:00 Signature: _____

14 Discrepancy Note Space

15 Facility Owner or Operator's Certification of Receipt of Hazardous Waste

Stamp of: Vapi Waste & Eff Mngmt Ltd, VAPI [24763] Date: 22/10/2018 Signature: _____

Sl	Quantity	Hazardous Waste Type
1	27,180	26.1 - Process Waste/Sludge Residues Containing Acid, Toxic Metals, Organic compounds

RECEIVED
 VAPI GREEN ENVIRONMENT LIMITED
 Date: 22/10/2018
 Signature: _____





Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
(Hazardous Waste Manifest)

Manifest No:
769475
22/10/2018

Copy 4

To be returned to the transporter by the operator of facility/cycler after accepting waste.

1	Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO:3A & 3B, PHASE-1, GIDC ESTATE, GIDC Vapi - 396195 DIST: Valsad, TAL: Pardi, GIDC: Vapi
2	Transporter's Name & Address:	Sai Darshan Transport, SURAT Ph: 9824577645
3	Transporter's Registration No:	BEIL/ANK/501/85
4	Vehicle No & Type:	G15A12000 - DUMPER
5	Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
6	Facility's Reg No with PCB:	[24763]
7	Waste Type:	Land filling Waste
8	Waste Description & Codes:	26.1
9	Total Quantity:	31.450 Metric Tonne 31.51 A.D
10	Consistency:	Solid Containers: 1
11	Waste Description:	WASTE IRON

12 **Occupier's Certificate:** I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.
 VAPI SPECTROCHEM PVT. LTD.
 Plot No: 3A & 3B, GIDC, VAPI - 396195.
 Name & Stamp of Industry: _____ Date: 22/10/2018 Director/Authorise Signature: _____

13 **Transporter Acknowledgement of Receipt of Wastes**
 Stamp of: Sai Darshan Transport Date: 22/10/2018 0:00 Signature: _____

14 **Discrepancy Note Space**

15 **Facility Owner or Operator's Certification of Receipt of Hazardous Waste**
 Stamp of: Vapi Waste & Eff Mngmt Ltd. VAPI [24763] RECEIVED VAPI SPECTROCHEM PVT. LTD. Signature: _____

Sr	Quantity	Hazardous Waste Type
1	31.450	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds



Vapi Waste & Eff Mngmt Ltd, VAPI [24763]
 (Hazardous Waste Manifest)

Manifest No:
 769482
 22/10/2018

Copy 4

To be returned to the transporter by the operator of facility/recycler after accepting waste.

1	Occupier's Name & Mailing Address: Registration No: 24763	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO:3A & 3B, PHASE-I, GIDC ESTATE, GIDC Vapi - 396195 DIST - Valsad, TAL - Pardi, GIDC : Vapi
2	Transporter's Name & Address :	C D Transport, Vapi Ph: 9824460505
3	Transporter's Registration No :	15227
4	Vehicle No & Type :	G115A14830 - DUMPER
5	Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd, VAPI [24763]
6	Facility's Reg No with PCB :	[24763]
7	Waste Type :	Land Filling Waste
8	Waste Description & Codes :	26.1
9	Total Quantity :	31.150 Metric Tonne Containers: 1
10	Consistency :	Solid
11	Waste Description :	WASTE IRON

12 **Occupier's Certificate:** I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.

VAPI SPECTROCHEM PVT. LTD.
 Plot No. 3A & 3B
 GIDC Vapi - 396195

VAPI SPECTROCHEM PVT. LTD.
 Date: 22/10/2018 Director / Auth. Signature

13 **Transporter Acknowledgement of Receipt of Wastes**

Stamp of: *C D Transport* Date: 22/10/2018 0:00 Signature

14 **Discrepancy Note Space**

15 **Facility Owner or Operator's Certification of Receipt of Hazardous Waste**

Stamp of: *Vapi Waste & Eff Mngmt Ltd, VAPI [24763]* Date: 22/10/18 Signature

Sr	Quantity	Hazardous Waste Type
1	31.150	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds

22/10/2018

1 (Through XGN)

Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
(Hazardous Waste Manifest)

Manifest No:
769138
20/10/2018

Copy 4

To be returned to the transporter by the operator of facility/recycler after accepting waste:

Occupier's Name & Mailing Address: Registration No: 480	24762 - Vapi Spectrochem Pvt.Ltd PLOT NO:3A &3B,PHASE-I, GIDC ESTATE,GIDC Vapi - 396195 DIST : Valsad, TAL : Pardi, GIDC : Vapi
Transporter's Name & Address :	Shree Gurukrupa Trading Company, AHMEDABAD, Ph: 9824460508
Transporter's Registration No :	15227
Vehicle No & Type :	GJ15YY7805 - TRUCK
Designated Facility Name & Site Add:	Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
Facility's Reg No with PCB :	[24763]
Waste Type :	Land Filling Waste
Waste Description & Codes :	26.1
Total Quantity :	27.140 Metric Tonne <i>27.3015</i> Containers: 1
Consistency :	Solid
Waste Description :	Waste Iron

Occupier's Certificate : I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.

VAPI SPECTROCHEM PVT. LTD.
 Plot No. 3A & 3B, Phase I,
 G.I.D.C., VAPI - 396 195.

Director / Authorized
 Signature

Date: 20/10/2018

Name & Stamp of Industry

3 **Transporter Acknowledgement of Receipt of Wastes**

Date : 20/10/2018 0:00

Signature

Stamp of: Shree Gurukrupa Trading Company

14 **Discrepancy Note Space**

15 **Facility Owner or Operator's Certification of Receipt of Hazardous Waste**

Stamp of: Vapi Waste & Eff Mngmt Ltd. VAPI [24763]
 Date: 21/10/18

Signature

Sr	Quantity	Hazardous Waste Type
1	27.140	26.1 - Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds

N I C

1 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details Vapi Spectrochem Pvt.Ltd

Outward No: 42346-12/11/2018

Email : nishith@hemachem.com
Telephone : 0260-6456524
PLOT NO:3A &3B,
PHASE-I, GIDC ESTATE,
GIDC Vapi - 396195
DIST : Valsad, TAL : Pardi , SIDC : Vapi

Inspection Id : 501448 (After Direction) Ro Name : Vapi

2 Type / Scale / Sector / Status : RED / SMALL / Organic Chemicals manufacturing / In Operation

3 Inspection Dt & Time : 27/10/2018 11:10 / Air , Water , Hazd Person Contacted : Mr. Subhasbhai patel- Incharge

4 Env Audit Detail : Sch : N.A , Not Applicable , Year : 2011 , On Dt : 07/09/2011

Commissioned Dt : 10/09/1994 Production Start Dt : 15/10/1994 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 13.560 Dom : 5.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 3.000 Dom : 3.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: GIDC

8 Disposal Mode of Industrial / Domestic : Underground Drainage System / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): GIDC Underground drainage / 0

10 Status of water consent Under the Water Act,1974: AWH-73691-16/07/2020 Last Inward:143887-25/08/2018[ONL]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Cum Equalization,P-Collection Tank,P-Nuetralization,S-Settling Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 8 , Capacity of All =

No Data

Fuel Used : Diesel,Solid Fuel

Stack Attached to : Boiler+T.F.H,D.G. Sets

14 TSDF Name : Vapi Waste & Eff Mngmt Ltd. VAPI [24763]

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2015-2016 Water Cess Return : 2016-2017 HW Monthly Return : 2018-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
20/09/2018	DIR	05/10/2018	EPA,IMM,	496605	DIR	OTH	471321
15/09/2018	DIR	05/10/2018	EPA,IMM,	495817	DIR	NOT	471320
13/06/2018	SCN	30/07/2018		483962	SCN	VIG	463532

Monthly Patrak Data : Last Return : 201808 HAZD Waste Disposal : NO DATA

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 66270, ETP - 810, APCM - 0	Meter Reading - 0, Kilo Litre - 999	Meter Reading - 0, Kilo Litre - 9



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updatons

e	- Electric Company Name (Power Supply)	DGVCL	
p	- On South Direction of the location of the Company	COAL STORAGE	
p	- On North Direction of the location of the Company	OPEN SPACE	
o	- Production since (Date) or Proposed	15/10/1994	
p	- On West Direction of the location of the Company	FILTRATION PLANT	
p	- On East Direction of the location of the Company	OPEN SPACE	
o	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
g	- Nos of Stacks (Flue Gas & Process)	0, 0	
h	- Regd with T.S.D.F	VAP-Vapi Waste & Eff Mngmt Ltd. VAPI [24763]	
k	- Recycler Registration Valid ??	Yes	
f	- Display Board Provided at the Entrance ?	No.	
j	- Name & Address of MAIN Re-Cycler	---	
i	- Recyclable Hazd Waste Disposal to	Within State	
l	- CETP Name	VWE-Vapi Waste & Effluent Management Co.Ltd. (VAL-24764)	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	

General Observation

a	- R.O File No	24762	
a	- Is the Industry in Operation ??	No.	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	No.	
e	- SMF availability	Not Reqd	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	

Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	Yes	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	No.	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	
e	- LogBook / XGN Manifests / Disposal Records TALLYING ??	Not At All	
f	- Stock of Haz-Waste @ premises/Whether EXCESS ?	-----/yes	Work of removal of Iron waste & stacking (which was deep burial illegally) is going on by JCB from the plot No A2/12(M/s. Percynic chemical)



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

g	- Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	
h	- Installed capacity of the plant based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	-----	
i	- Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	- Is unit complying the conditions gives in SOP/Guidelines?	Yes	
k	- Facility is adequate for the applied process	Yes	
l	- Passbook is maintained?	Yes	
m	- Details of PLL, if applicable	-----	
o	- Separate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	- Quantity of Hazardous waste procured as per CCA?	Yes	

Water Parameter

b	- Source of Water Supply	GIDC	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	No	
f	- Treatment System ADEQUATE to handle existing effluent	Repair/Main Req'd	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	0	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (24762)

This unit is visited w.r.to closure direction vide HO letter no. GPCB/CCA/ID: 437(2)/24762 Outward no. 471321, dated 05/10/18 and reasons are stated there in.Detail IR & Point wise compliance as per the closure direction with photographs taken during the visit are uploaded h/w in the PDF. File. Please may refer it. [576]-05/11/2018

W.C Notings: -----[576-LSO]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

- મુલાકાતે એકમની હદમાં plot No- A2/12 (M/s. Percynic chemical) ખોદકામ કરી આર્યન વેસ્ટ કાઢવાની કામગીરી પ્રગતિમાં જણાવેલ છે. ખોદકામ દરમ્યાન ઉદભવેલા વેસ્ટને કોમન ડીસ્પોઝલ સાઇટ ખાતે મોકલવામાં આવતી વિગત તેમજ તેની કાર્યવાહી ફોટોગ્રાફી સહિત અત્રેની કચેરીએ જમાં કરાવતા રહેવું
મુલાકાતે DGVCL નું disconnection થયેલ જોવા મળેલ છે. પાણીની લાઇનનું disconnection GIDC authority દ્વારા કરવામાં આવેલ નથી

Compliance Observed in this Inspections.

12/11/2018

3/6 (Through XGN)

N I C



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
• આપના એકમમાં ખોદકામ કાર્ય કરવામાં આવે છે જે આજરોજની મુલાકાત દરમિયાન બંધ જોવાય મળેલ છે. આપના દ્વારા કરવામાં આવતી ખોદકામ તથા ખોદકામ દરમિયાન ઉદભવતા વેસ્ટને કોમન ડીસ્પોઝલ સાઇટ ખાતે મોકલાવામાં આવતી કાર્યવાહીની વિગત અત્રેની કચેરીએ જમા કરાવતા રહેવું.	501341(26/10/18)	Still Pending
3. એકમની હદમાં પ્લોટ ન અ-૨/૧૨ (પ્રસનિક કેમીકલ) પ્લોટ નં. ૩-બી અને ૩-એ માં ખોદકામ કરી આર્થન વેસ્ટ કાઢી એકત્ર કરવાની કામગીરી પ્રગતિમાં છે તો આ કામગીરીનું સંપૂર્ણ વિડીયોગ્રાફી ફોટોગ્રાફી કરી અત્રેની કચેરી તેમજ વડી કચેરીને રજુ કરવી.; Work of removal of iron waste from the area of plot No. a2/12 (Percynic Chemicals) Plot No. 3B and 3A is in progress and will continue the same. We are submitting herewith CD of photographs and videography of the removal of iron waste from the starting up to 12.10.2018. (16/10/2018)	499732(11/10/18)	Partial Compliance
2. મુલાકાત સમયે એકમનો વીજ પુરવઠો DGVCL દ્વારા ડીસકનેક્ટ કરેલ છે પરંતુ એકમનો પાણી પુરવઠાનું કનેક્શન ડીસકનેક્ટ થયેલ નથી તો તે ડીસકનેક્ટ કરાવી બોર્ડને જાણ કરવી.; We are enclosing herewith power disconnection certificate of DGVCL of Dt. 11.10.18 and also submitting water disconnection certificate from GIDC Dt.15.10.18. (16/10/2018)	499732(11/10/18)	Fully Complied
1. આપના એકમને GPCB દ્વારા ઇશ્યુ કરવામાં આવેલ તારીખ ૦૫/૧૦/૨૦૧૮ ના ક્લોઝર ડાયરેક્શનનું ચુસ્તપણે પાલન કરવું.; We will strictly observe of closure direction issued by GPCB on 05.10.2018. (16/10/2018)	499732(11/10/18)	Partial Compliance
આ સ્ટોરેજ ટેન્કનું વેસ્ટ વોટર ઇટીપી કલેક્શન ટેન્ક આગળ અપર ગ્રાઉન્ડ રાખેલ સ્ટોરેજ ટેન્કમાં લાવવામાં આવે છે આ સ્ટોરેજ ટેન્કની બોટમમાં વાલ્વ રાખેલ છે જેમાં Flexible pipe જોડાઇ તેવી સિસ્ટમ જોવા મળેલ.; We are storing effluent containing Amonical Nitrogen in the tank and we have removed the system of flexible pipe line and provided fixed line. (16/10/2018)	497575(27/09/18)	Fully Complied
ઉપરોક્ત બાબતોની પૂર્તતા દિન-૩માં અત્રેની કચેરીએ કરવી તેમજ Online XGN માં અપલોડ કરવું.	497575(27/09/18)	Partial Compliance
મુલાકાત સમયે ઇટીપી આઉટલેટ ડિસ્ચાર્જ જોવા મળેલ નહીં.; At the time of visit there was no enough effluent so no discharge (16/10/2018)	497575(27/09/18)	Still Pending
એકમની મુલાકાત અત્રેની કચેરીએ તારીખ ૧૫/૦૯/૨૦૧૮ અને તારીખ ૨૬/૦૯/૨૦૧૮ ના રોજ ઇ-મેઇલ દ્વારા મળેલ ફરિયાદના અનુસંધાને કરવામાં આવેલ.	497575(27/09/18)	Compliance NOT Required
એકમની મુલાકાત સમયે એકમના ખુલ્લા પ્લોટ નં ૩B ઉપર જેસીબી દ્વારા ખોદકામ કરવામાં આવેલ જે બાબતનું પંચનામું કરવામાં આવેલ અને ખોદકામ દરમિયાન દરેક ખાડાઓમાંથી એક-એક નમુનાઓ પૃથ્થકરણ અર્થે એકત્રિત કરવામાં આવેલ.; Copy of panchnama received "iron oxide lying in our plot 3B is very old and its an open unguarded plot. We believe that the material is non hazardous, however we will dispose off the same as per the undertaking given. (16/10/2018)	497575(27/09/18)	Compliance NOT Required
વધુમાં એકમના ઇનવર્ડ-આઉટવર્ડ રજીસ્ટર જોતાં એકમમાં OC07 એટલે કે "2-chloro 1,4 Di-Methoxy Benzene" લાવવામાં આવેલ તેમજ આ મટીરીયલ આપની હયાત ઉત્પાદન પ્રક્રિયાનો ભાગ નથી જે અંગે ખુલાસો કરવો.; We had brought the material 2 cl-1.4 dmb only for the purpose of storage. (16/10/2018)	497575(27/09/18)	Still Pending
મુલાકાત સમયે "Iron Oxide" નું ઉત્પાદન કાર્યરત જોવા મળેલ જે ઉત્પાદન પ્રક્રિયા માટે આપના દ્વારા CCA મેળવેલ નથી, જે અંગે ખુલાસો કરવો.; At the time of visit we were manufacturing Iron Oxide as we have already obtained NOC for the manufacturing Iron Oxide. Copy of the NOC is enclosed herewith for your kind reference. We have also applied for the consent to manufacture iron oxide. (16/10/2018)	497575(27/09/18)	Still Pending



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

એકમમાંથી જનરેટ થતું એમોનિકલ નાઇટ્રોજન વાળું વેસ્ટ વોટરની સ્ટોરેજ ટેન્કમાંથી એક નમુનો પૃથ્થકરણ અર્થે એકત્રિત કરવામાં આવેલ.; Generation effluent of Amonical Nitrogen is very little quantity which at present we are diluting with the domestic and boiler blow down water. (16/10/2018)	497575(27/09/18)	Compliance NOT Required
એમોનિકલ નાઇટ્રોજન ધરાવતાં વેસ્ટ વોટરની કોઇ ટ્રિટમેન્ટ ફેસિલિટી જોવા મળેલ નહિં. હાલમાં એમોનિકલ નાઇટ્રોજન ધરાવતાં વેસ્ટ વોટરનો આખરી નિકાલ કેવી રીતે કરો છો? જે બાબતે સ્પષ્ટતા કરવી.; Effluent containing of Amonical Nitrogen, at present we are diluting the small quantity of effluent containing Amonical Nitrogen with domestic and boiler blow down water. we are a member of CMEE so if required we will send this effluent to CMEE. (16/10/2018)	497575(27/09/18)	Still Pending



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (24762)

A Sample Details

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler+T.F.H	11		YES	N.A	Solid Fuel	250 Kg/Hr.	agro waste briquett fuel,yes with apcm found in operation.
2	D.G. Sets	9	240 KVA	YES	N.A	Diesel	40 Lit/Hr.	stand by

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds	I -26.1	162.000-M.T	COL,STO,DST,TRA
2	Used or Spent Oil	I -5.1	0.020-M.T	COL,DSS,CYC,STO,TRA
3	Chemical sludge from waste water treatment	I -35.3	1.000-M.T	COL,STO,DST,TRA
4	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	2.460-M.T	COL,STO,RRE

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	2,4,5 trichloro aniline	0.000	20.000 - M.T	0.000	
2	Iron Oxide (Black & Red),Manganese Ore,Gypsum,Kaolin,Mica,Phosphate,Silica,Calcium Carbonate,Quartz and Talc	1000.000	1000.000 - M.T	1000.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	2,4,5 trichloronitrobenzene	0.000 - M.T
2	acetic acid	0.000 - M.T
3	caustic lye	0.000 - M.T
4	Ferric Oxide	0.000 - M.T
5	iron powder	0.000 - M.T
6	Lumps or pellets of Manganese Ore, Gypsum, Kaolin, Mica, Phosphate, Silica, Calc	0.000 - M.T
7	thiourea	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 18.560	WWG : 6.000	Water Source	Remark
1	Boiler Feed	3.240	0.000	SIDC	
2	Cooling Water	2.160	0.000	SIDC	
3	Domestic Purpose	5.000	3.000	SIDC	
4	Mnfg Process	2.160	0.300	SIDC	
5	Others	2.500	0.000	SIDC	
6	Wash Water	3.500	0.000	SIDC	

H Solid Waste

Inspection Team : Rachana M. Kantharia, SO - S.B.Patel,SO

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Rachana M. Kantharia, SO)

- **(M/s. Percynic chemical)_Plot No A2/12**

This unit is visited w.r.to closure direction vide HO letter no. GPCB/CCA/ID: 437(2)/24762 Outward no. 471321, dated 05/10/18 and reasons are stated there in. During visit unit is found not in operation. During visit it is observed that DGVCL had disconnected power supply on dated 08/10/18. As per the DGVCL disconnection of power supply letter meter reading-2870KWH, DGVCL letter is uploaded h/w.

During visit, Single phase power supply is found working for utility purpose. DGVCL meter reading observed 2883.4 KWH during visit. It was also observed that water supply line is not disconnected by the respective authority till the date of visit. Work of removal of Iron waste & stacking (which was deep burial illegally) is going on by JCB from the plot No A2/12(M/s. Percynic chemical). Point wise compliance as per the closure direction & photographs taken during the visit are uploaded h/w in the PDF. File.

HO letter no. GPCB/CCA/ID: 437(2)/24762 Outward no. 471321, dated 05/10/18

Sr.No	Points of direction order	Observation during visit
1	@35-40 MT iron waste stock is observed without any leachate connection system	This Iron waste disposal is not carried out till the date of visit
2	In west direction iron waste obs. by @3.5 feet depth	Work of removal of Iron waste & stacking (which was deep burial illegally) is going on by JCB from the plot No A2/12(M/s. Percynic chemical)
3	In east direction iron waste obs. by @3.5 feet depth	Work of removal of Iron waste & stacking (which was deep burial illegally) is going on by JCB from the plot No A2/12(M/s. Percynic chemical)

Date & Place –27/10/2018, Vapi

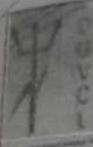
Sd/-
(S.B.Patel (SO))

Sd/-
(R.M.Kantharia(SO))



- **(M/s. Percynic chemical)_Plot No A2/12**

Photograph taken during visit dated – 27/10/2018

	DAKSHIN GUJARAT VIJ COMPANY LIMITED CINU40102GJ2003SGC042909 Regd & Corporate office:- "Urja Sadan", Nana Varnchha Road, SURAT 395006 GIDC SUB-DIVISION OFFICE, Nr. GIDC POST OFFICE, CHAR RASTA, VAPI- 396195 Phone:- 0260-2431544 Mo:- 9879201012	

DE/DEVCL/GIDC/VAPI/TECH/GPCB/ 4389

DT: 08.10.2018
10/10/18

To,
The Environmental Engineer,
Gujarat Pollution Control Board,
Paryavaran Bhavan,
Sector 10-A,
Gandhinagar-382010.

SUB- DISCONNECTION OF L.T. POWER SUPPLY OF M/S. PERCYNIC CHEMICALS PLOT NO. A-2/12 1ST PHASE GIDC VAPI.

REF: - GPCB/CCA-VSD-437(2)/ID:24762/471321 DT: 05.10.2018.

With reference to the above subject please find enclosed here with reading of L.T. Connection which is disconnected (TWO PHASE DISCONNECTED) on dated 08/10/2018, Details are as under,

CONSUMER NO: 06102000269
 CONSUMER NAME : PERCYNIC CHEMICAL
 METER NO- DGHP 276228
 READING
 KWH: 2876
 KVAh: 5223.4
 MD : 4.058

Dy. Engineer (O & M),
 DGVC,
 GIDC Vapi S/Dn.

- Copy Forwards to,
- (1) The Executive Engineer,
DGVC, Ind Division,
Balitha,
Vapi
 - (2) The Regional Officer
Gujarat Pollution Control Board
GIDC-VAPI
 - (3) Sr. Asst. (Billing)
GIDC Vapi S/dn

Priority
NRO. After disconnection
IR - ?

[Handwritten Signature]

G.P.C. Board, V
 Regional Off
 22 OCT 2018

Fwd:To report on factual aspects by joint committee monitoring of Central Pollution Control Board and Gujarat Pollution Control Board in matter of OA 823/2018

Bhavdip R Gajjar(GoG-GPCB Dept.)

Sat 1/19/2019 11:33 AM

To:Legal Officer <legal.gpcb@gmail.com>;

Cc:Legal Officer <legal.gpcb@gmail.com>; dhruv.pal <dhruv.pal@hotmail.com>;

📎 1 attachments (6 MB)

FINAL_REPORT-Visist_to_Vapi_Spectrum..wrt_NGT_PB_OA_823_of_2;

----- Forwarded Message -----

From: "Bhavdip R Gajjar(GoG-GPCB Dept.)" <ro-gpcb-vapi@gujarat.gov.in>

Date: 17-Jan-2019 6:19 PM

Subject: To report on factual aspects by joint committee monitoring of Central Pollution Control Board and Gujarat Pollution Control Board in matter of OA 823/2018

To: ngt.filing@gmail.com, filing.ngt@gmail.com

Cc: ms-gpcb <ms-gpcb@gujarat.gov.in>, "Ranjitsinh3 H Bhati(GoG-GPCB Dept.)" <uh-gpcb-lega@gujarat.gov.in>, "Sushil2 H Vegda(GoG-GPCB Dept.)" <uh-gpcb-vapi@gujarat.gov.in>, westzonecpcb@yahoo.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI ORIGINAL APPLICATION NO. 823 OF 2018

IN THE MATTER OF:

Ranveer Singh (Applicant) versus State of Gujarat (Respondent)

ct:- To report on factual aspects by joint committee monitoring of Central Pollution Control Board and Gujarat Pollution Control Board

:- Honorable NGT Principal bench order Dt:-18th December 2018 in matter of Original Application No 823/2018

Respected Sir.

In reference to Original Application No 823/2018. Order passed by Honorable NGT Principal bench order Dt:-18th December 2018. For Joint committee comprising of Central pollution control board and Gujarat Pollution Control Board has to report of factual aspects within one month by e mail at ngt.filing@gmail.com. Same report is attached herewith in pdf file. This is for kind information please

Thanking You,

(Regional Officer)

B.R.Gajjar

7/8/2019

Fwd:To report on factual aspects by join... - Bhavdip R Gajjar(GoG-GPCB Dept.)

Gujarat Pollution Control Board



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details vapi spectrochem pvt.ltd **Outward No: 43035-21/02/2019**

Email : nishith@hemachem.com PLOT NO:3A &3B,
PHASE-I, GIDC ESTATE,
GIDC Vapi - 396195
Telephone : 0260-6456524 DIST : Valsad, TAL : Pardi , SIDC : Vapi

Inspection Id : 515234 (On Complaint) Ro Name : Vapi

2 Type / Scale / Sector / Status : RED / SMALL / Organic Chemicals manufacturing / In Operation

3 Inspection Dt & Time : 21/02/2019 11:00 / Hazd **Person Contacted :** Shri Subhashbhai Patel - Manager

4 Env Audit Detail : Sch : N.A , Not Applicable . , Year : 2011 , On Dt : 07/09/2011

Commissioned Dt : 10/09/1994 Production Start Dt : 15/10/1994 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 13.560 Dom : 5.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 3.000 Dom : 3.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: GIDC

8 Disposal Mode of Industrial / Domestic : Underground Drainage System / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): GIDC Underground drainage / 0

10 Status of water consent Under the Water Act,1974: AWH-73691-16/07/2020 Last Inward:143887-25/08/2018[ONL]

11 Effluent Treatment plant (ETP) : Units, if provided and status :
ETP Details : P-Collection Cum Equalization,P-Collection Tank,P-Nuetralization,S-Settling Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 8 , Capacity of All =

No Data
Fuel Used : Diesel,Solid Fuel
Stack Attached to : Boiler+T.F.H,D.G. Sets

14 TSDF Name : Vapi Waste & Eff Mngmt Ltd. VAPI [24763]

15 Lab Charges Pending : NIL **Water Cess Charges Pending :** NIL

16 Last Env. Form V : 2015-2016 **Water Cess Return : 2016-2017** **HW Monthly Return : 2018-99**

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
20/09/2018	DIR	05/10/2018	EPA,IMM,	496605	DIR	OTH	471321
15/09/2018	DIR	05/10/2018	EPA,IMM,	495817	DIR	NOT	471320
13/06/2018	SCN	30/07/2018		483962	SCN	VIG	463532

Monthly Patrak Data : Last Return : 201808 **HAZD Waste Disposal : NO DATA**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 66270, ETP - 810, APCM - 0	Meter Reading - 0, Kilo Litre - 999	Meter Reading - 0, Kilo Litre - 9



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (24762)

This telephonic complain is received from Shri Rajkumar Paswan (Contact No. 9978181040) regarding blackish coloured waste dumped near Rata Khadi, cemetery land. With respect to this complain site visit is carried out on Dated: 20-02-2019 and also on Dated: 21-02-2019 with Manager of M/s. Vapi Spectrochem Pvt. Ltd & Sarpanchshri of Village Rata Shri Miteshbhai Patel. Detail inspection report in prescribe format with photographs is uploaded herewith in .pdf File. [671]-21/02/2019

~ RO Comments/Reply :We may include this unit as per NGT order No. 95/2018-21/02/2019

W.C Notings:

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

તા. 20/02/2019 ના રોજ અત્રેની કચેરીએ કાળા રંગનો કોઈ વેસ્ટ ગામ: રાતા, રાતા ખાડીના સ્મશાન ભૂમી પાસે ઠાલવી નાખવામાં આવેલ એ બાબતે ફરીયાદ મળેલ. જે અનુસંધાને તા 20/02/2019ના રોજ કરેલ સ્થળ તપાસ દરમિયાન સદર માટીના ઢગલાઓને પ્રાથમિક નજરે જોતાં તેમજ આપના એકમમાં ઠાલમાં થઈ રહેલ કાર્યવાહીને જોતાં, સદર માટી આપના એકમમાંથી આ સ્થાને ઠાલવવામાં આવેલ હોવાનું જણાવેલ. આથી સદર સ્થાને આજ રોજ તા. 21/02/2019 ના રોજ શ્રી સુભાષભાઈ પટેલ, મેનેજરશ્રી (મે. વાપી સ્પેક્ટ્રોકેમ પ્રા.લી.) સાથે રૂબરૂ મુલાકાત લીધેલ. મુલાકાત દરમિયાન આપના ધ્વારા સદર માટી એકમની હોવાની મનાઈ કરેલ. જેથી સદર બાબતે વધુ તપાસ અર્થે રાતા ગામના સરપંચશ્રી મિતેશભાઈ પટેલની ટેલીફોનિક સંપર્ક સાધી રૂબરૂ મુલાકાત લીધેલ. સરપંચશ્રીએ મુલાકાત સમયે આ માટી વાપી સ્થિત એકમ મે. હેમા ડાયકેમ ગ્રુપમાંથી આવેલ હોવાનું જણાવેલ જેથી સદર માટી (આર્યન મિશ્રીત) આપના એકમમાંથી આવેલ હોવાનું પ્રસ્થાપિત થતાં સદર બાબતે શ્રી સુભાષભાઈ પટેલ ધ્વારા પણ કબૂલાત કરવામાં આવેલ, અને જણાવેલ કે આ આર્યન મિશ્રીત માટી ડમ્પર ધ્વારા ખાલી કરવામાં આવેલ છે. જેનો જથ્થો આશરે 100 મેટ્રીક ટન જેટલો છે. આથી ઉપર આથી ઉપરોક્ત બાબત ધ્યાને લેતા આપશ્રી ધ્વારા આપનો આર્યન મિશ્રીત માટી ગેરકાયદેસર રીતે નિકાલ કરવામાં આવે છે. જેને તાત્કાલીક આપના એકમમાં લઈ લેવું. અને નિયમ મુજબ સુરક્ષિત યોગ્ય નિકાલ કરી ફોટોગ્રાફ સહીત અત્રેની કચેરીને જાણ કરવી.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૧. આપના દ્વારા તા. 17/12/2018નો પત્ર અત્રેની પ્રાદેશિક કચેરીએ રજુ કરેલ જેના અનુસંધાને આજ રોજ આપના એકમની મુલાકાત લીધેલ તે દરમિયાન આપના માલિકી હેઠળના એકમ મે. પરસાયનીક કેમીકલ્સને આપવામાં આવેલ સુચનોની પુર્તતા કરી અત્રેની કચેરીને કાણ કરવી.; We will do the needful in this matter and let you know accordingly. (29/01/2019)	507505(19/12/18)	Still Pending



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1. મુલાકાત સમયે આપના દ્વારા મે. પ્રસાનિક કેમીકલ્સ પ્લોટ નં-એ-૨/૧૨ તેમજ મે. વાપી સ્પેક્ટ્રોકેમ પ્રા.લી. ની અલગ અલગ જગ્યા ઓ પર ખોદકામ કરી Iron Waste થી Contaminated કાળી માટી નો TSDF માં નિકાલ કરવામાં આવેલ છે. તેમ છતાં પણ ઉપરોક્ત એકમોની અલગ અલગ જગ્યા પર વાહનોના Loading & Unloading દરમિયાન Contaminated કાળી માટી ઢોળાયેલ જોવા મળેલ જે માટીને ઉપાડી તેનો TSDF ખાતે નિકાલ કરી અત્રેની કચેરીએ જાણ કરવી.; With the reference to the revocation application submitted by us on 15-11-2018 we would like to inform you that at time of local office visit on 15-11-2018 there was remaining to clear some contaminated soil which was spread out while loading the iron waste. now we have cleared all the spreaded contaminated soil to solid waste site from Percynic Chemicals A2/12 and Vapi Spectrochem Pvt. Ltd. Plot no. 3A & 3B wide manifest no. 782251 dated 17-11-2018. we are Uploading here with following documents. @\$1) Copy of Manifest no. 782251 Dt. 17-11-2018 for 25260 kgs, @\$2) Copy of Test report for soil sample from Enviro Tech & Engineers Pvt Ltd. @\$3) Power Disconnection letter from DGVCL dt 08-10-2018 of Percynic Chemicals A2/12. @\$4) Water disconnection letter from GIDC Dt 16-11-2018 of Percynic Chemicals A2/12. @\$@ Further to the Revocation application dated 22-11-2018 we are uploading here with Photograph of 3A & 3B & Percynic Chemicals A2/12. Showing completion of all the removal work of contaminated soil. @\$ (22/11/2018)

503079(15/11/18)

Still Pending

Complaint Investigation Report

ક્રમ	Points	Details
1	Complaint received From	Telephonic complain received from Shri Rajkumar Paswan on Dated: 20/02/2019.
2	Complaint received Against	Telephonic complain received to this office regarding Blackish coloured waste dumped at Village Rata, Crematory near Rata Khadi.
3	Complaint Received Date	Dated: 20/02/2019.
4	Date of Inspection	Dated: 20/02/2019 and Dated: 21/02/2019
5	Person Contacted During Inspection	Shri Miteshbhai Patel – Sarpanchshri, Village Rata, Shri Subhashbhai Patel – Manager, M/s. Vapi Spectrochem Pvt Ltd.,
6	Grievances with respect to the pollution issues	-----
7		<p>With reference to above mentioned complain first we try to contact with complainer through telephone (Contact No. 9978181040), While discussing we requested complainer to show us site to where he observed blackish coloured waste, however he refused to come at site for show dumped waste and said for do inquiry as per your side. Hence we further investigate the Rata Khadi area and during inspection it is observed that Near Crematory at Rata Khadi Black Soil is found stacked. During inspection no any vehicles observed at that site. Primarily these wastes are observed contaminated with Iron Waste. Photographs taken during inspection are attached herewith.</p> <p>Looking to the earlier activity done by M/s. Vapi Spectrochem Pvt. Ltd. Regarding removed iron waste containing soil from their premises it can be say that these soil may dumped by M/s. Vapi Spectrochem Pvt. Ltd.</p> <p>Hence this site is visited on Dated: 21/02/2019 with Manager of M/s. Vapi Spectrochem Pvt. Ltd. @100 MT Soil contaminated with iron waste observed at site. While asking about these soils to Manager of M/s. Vapi Spectrochem Pvt. Ltd. He not accepted that these soils dumped by them. Hence we further personally contacted with Shri Miteshbhai Patel – Sarpanchshri, Village Rata after telephonic discussion. After personally contacted and site visit with Sarpanchshri He stated that these soil is received from Hema Group of Industry located in Vapi GIDC for construction of ground. After statement of Sarpanchshri Manager of M/s. Vapi Spectrochem Pvt. Ltd has accepted that these soil is dumped by them at this location. For that unit has submitted confession letter which is uploaded hereunder. Written instruction given to unit for immediately lift these contaminated soils and disposed it as per Rules and submit the compliance report with Photographs.</p>
8	Collection of sample	-----
9	Grievances other than pollution issues	-----
10	Conclusion	Fact is found in this complain and it is observed that M/s. Vapi Spectrochem Pvt Ltd has dumped their iron contaminated soil as a unauthorized way at Village Rata, Near Crematory at Rata Khadi.

મુલાકાત લેનાર અધિકારી:

Sd/-

Sd/-

G. M. Rajaparti (SSA)

L. A. Patel (AEE)

Complaint Investigation Report

Location of Village Rata Near Crematory at Rata Khadi



Complaint Investigation Report



Complaint Investigation Report



Photographs shows @100 MT iron contaminate soil

ફરિયાદ તપાસ અહેવાલ

ક્રમ	મુદાઓ	માહિતી
1	Complaint received From	અત્રેની કચેરીએ તા. ૨૦/૦૨/૨૦૧૯ ના રોજ મળેલ શ્રી રાજકુમાર પાસવાન દ્વારા મળેલ ટેલિફોનિક ફરિયાદ.
2	Complaint received Against	ગામ - રાતા પાસે રાતા ખાડી નજીક આવેલ સ્મશાન ભૂમિ આગળ કાળા રંગનો વેસ્ટ ઠાલવેલ હોવાની અત્રેની કચેરીને મળેલ ટેલિફોનિક ફરિયાદ.
3	Complaint Received Date	તા. ૨૦/૦૨/૨૦૧૯
4	Date of Inspection	તા. ૨૦/૦૨/૨૦૧૯ અને તા. ૨૧/૦૨/૨૦૧૯.
5	Person Contacted During Inspection	-----
6	Grievances with respect to the pollution issues	-----
7		<p>ઉપરોક્ત ફરિયાદ અનુસંધાને સૌપ્રથમ રાતા ખાડી આગળ જઈ ફરિયાદીના સંપર્ક નં. (૯૯૭૮૧૮૧૦૪૦) પર સંપર્ક કરેલ અને તેમને કાળા રંગનો વેસ્ટ ઠાલવેલ સ્થળ બતાવવા માટે વિનંતી કરેલ પરંતુ ફરિયાદીશ્રીએ સ્થળ પર આવવાની મનાઈ કરેલ અને તેમણે અમોને જે-તે કાર્યવાહી આપના સ્થાને કરો એમ કહી આવવાની મનાઈ કરેલ. આથી રાતા ખાડીના તટ કિનારે તપાસ હાથ ધરેલ. તપાસ દરમિયાન રાતા ખાડી કિનારે સ્મશાન ભૂમિ કિનારે કાળી માટીના ઢગલાંઓ ખુલ્લી જગ્યામાં ખાલી કરેલ જોવા મળેલ. મુલાકાત સમયે કોઈ પણ વાહન સદર જગ્યા પર જોવા મળેલ નહિં. આ માટી સાથે આયર્ન વેસ્ટ મિશ્રિત થયેલ હોઈ એમ પ્રાથમિક દ્રષ્ટિએ જણાવેલ. મુલાકાત સમયે લીધેલ ફોટોગ્રાફ આ સાથે બીડેલ છે.</p> <p>વધુમાં હાલમાં મેં. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી. દ્વારા તેમની પ્રિમાઈસિસમાંથી આયર્ન વેસ્ટ મિશ્રિત માટી કાઢવાની પ્રક્રિયા હાથ ધરેલ હતી જેને ધ્યાને લેતાં આ કૃત્ય મેં. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી. દ્વારા કરવામાં આવેલ હોવાની પૂરેપૂરી શક્યતાઓ રહેલ છે.</p> <p>આથી સદર સ્થાને તા. ૨૧/૦૨/૨૦૧૯ ના રોજ મેં. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી. ના મેનેજરશ્રી સુભાષભાઈ પટેલને રાતા ખાડી કિનારે સ્મશાન ભૂમિ ખાતે લઈ જઈ આયર્ન વેસ્ટ મિશ્રિત માટીના ઢગલાંઓ બતાવેલ, જે અંદાજીત ૧૦૦ મેટ્રિક ટન જેટલો જણાવેલ. સદર બાબતે એકમના મેનેજરશ્રી સુભાષભાઈ પટેલે આ માટી ન નાંખી હોવાનું જણાવેલ. આથી સદર બાબતે રાતા ગામના સરપંચશ્રી મિતેશભાઈ પટેલનો ટેલિફોનિક સંપર્ક સાધી રૂબરૂ મુલાકાત અર્થે બોલાવેલ. સરપંચશ્રી સાથે રૂબરૂ મુલાકાત બાદ તેમણે સદર માટી વાપી સ્થિત હેમા ડાય કેમના ગૃપમાંથી કોઈ સપ્લાયર દ્વારા ગામમાં ગ્રાઉન્ડ બનાવવાના હેતુસર લાવવામાં લાવેલ છે. આમ સરપંચશ્રીને આ નિવેદન બાદ એકમના મેનેજરશ્રી સુભાષભાઈ પટેલે પણ આ આયર્ન વેસ્ટ મિશ્રિત માટી તેમના દ્વારા બિન - અધિકૃત રીતે નાંખવામાં આવેલ હોવાની કબૂલાત કરેલ. જે બાબતનો એકમ દ્વારા કરેલ કબૂલાતનામુ આ સાથે બીડે લ છે. મુલાકાત સમયે એકમને સદર વેસ્ટ રાતા ગામેથી તાત્કાલિક ઉઠાવી સુરક્ષિત યોગ્ય નિકાલ કરી ફોટોગ્રાફ સહિત વિગતવાર માહિતી રજૂ કરવા લેખિતમાં સૂચના આપવામાં આવેલ.</p>

ફરિયાદ તપાસ અહેવાલ

8	Collection of sample	-----
9	Grievances other than pollution issues	-----
10	Conclusion	સદર ફરિયાદમાં તથ્ય જણાવેલ અને ફરિયાદીશ્રીએ બતાવેલ સ્થાને મેં. વાપી સ્પેક્ટ્રોકેમ પ્રા. લી. દ્વારા બિન અધિકૃત રીતે ઠાલવેલ માલૂમ પડેલ જે બાબતે એકમને તાત્કાલિક નિયમાનુસર પગલાં લેવા લિખિતમાં સૂચના આપવામાં આવેલ

મુલાકાત લેનાર અધિકારી:

Sd/-

જી.એમ.પ્રજાપતિ (સિ.વૈ.મ)

Sd/-

એલ.એ.પટેલ (મ.પ.ઇ)

ફરિયાદ તપાસ અહેવાલ

સ્થળ ગામ રાતા, રાતા નદીને કિનારે, સ્મશાન ભૂમિ પાસે



ફરિયાદ તપાસ અહેવાલ



કરિયાદ તપાસ અહેવાલ



અંદાજીત ૧૦૦ મેટ્રિક ટન આયર્ન વેસ્ટ મિશ્રિત માટીના ઢગલાંઓ

ફરિયાદ તપાસ અહેવાલ

VAPI SPECTROCHEM PVT. LTD.
Plot No. 3A & 3B, Phase-1,
G.I.D.C., VAPI - 396 195.

તા. ૨૧/૨/૨૦૧૬ ના રોજ જી.પી.સી.બી.
વાપી ના અધિકારી શ્રી આર. સાથે ગામ: રાવાની રાવા-
ખાડી નજીક સ્થાનનું ભુમી પાર્સ આવીલ ખુલ્લી જગ્યા
ની ખુલાકાત લીધેલ છે. અર્જન જે સ્થાન પર અગાઉ
દ્વારા અપાસકે ૮૦૫૫૨૦ મેટ્રીક ટન જેટલું કરેલા ગારી આર્ચવ
કંચાગીઠિટ (અશ્રીત) ઉપર દ્વારા નાખવામાં આવીલ કીમ્પે.
અર્જન આજના અગાઉ દ્વારા સદર વેચવું લીકરીકી
જુ કાર્ય ચાલુ કરી લીધેલ છે. અર્જન અર્થ વેચવું મેનિફેસ્ટ મુશ
TDSF માં નિકાલ કરી VPCB ની કચેરી અર્થ નાણા કચેરું.
જે અર્જન અર્થના વલદીયા આ વાખત ની નિકાલ કરવું અર્જન
આવી ભુલ આજ દિવસ પછી કરવું નથી. જોની લેખીતમાં
બાદીધરી આપુ છું.

લિ.
આપની આમ્નાકિત.

For VAPI SPECTROCHEM PVT. LTD.
Subhash Patel
Director / Authorise
Subhash Patel

એકમે લિખિતમાં આપેલ કબૂલાતનામું

To furnish report on joint inspection of M/s Vapi Spectrochem Pvt. Ltd. and M/s Percynic Chemical, Vapi in compliance of order of Hon'ble NGT, Principal Bench, New Delhi

Bhavdip R Gajjar(GoG-GPCB Dept.)

Fri 5/31/2019 2:37 PM

To:ngt.filing@gmail.com <ngt.filing@gmail.com>; filing.ngt@gmail.com <filing.ngt@gmail.com>;

Cc:ms-gpcb <ms-gpcb@gujarat.gov.in>; Sushil2 H Vegda(GoG-GPCB Dept.) <uh-gpcb-vapi@gujarat.gov.in>; sushilgpcb@gmail.com <sushilgpcb@gmail.com>; legal.gpcb@gmail.com <legal.gpcb@gmail.com>; Ranjitsinh3 H Bhati(GoG-GPCB Dept.) <uh-gpcb-lega@gujarat.gov.in>;

📎 1 attachments (3 MB)

Final_Report_Jt_inspection-Vapi_Spectrochem-NGT-30.05.2019.pdf;

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 823 OF 2018

IN THE MATTER OF:

Ranveer Singh (Applicant) versus State of Gujarat (Respondent)

Subject :- To furnish report on joint inspection of M/s Vapi Spectrochem Pvt. Ltd. and M/s Percynic Chemical, Vapi in compliance of order of Hon'ble NGT, Principal Bench, New Delhi

Ref:- (1) Honorable NGT Principal bench order Dt:-1st March 2019 in matter of Original Application No 823/2018

Respected Sir.

In reference to Original Application No 823/2018, order passed by Honorable NGT Principal bench order Dt:- 1st March 2019 to furnish report on joint inspection of M/s Vapi Spectrochem Pvt. Ltd. and M/s Percynic Chemical, Vapi in compliance of order of Hon'ble NGT, Principal Bench, New Delhi and take appropriate action in accordance with law and furnish and action taken report within two month by e-mail at ngt.filing@gmail.com i.e. on or before 31.05.2019. This is for kind information please.

Thanking You,

B.R.Gajjar
(Regional Officer)
Gujarat Pollution Control Board

TALUKA COURT, VAPI**Case Details**

Case Type	: CC - CRIMINAL CASE		
Filing Number	: 1084/2019	Filing Date:	04-04-2019
Registration Number	: 1084/2019	Registration Date:	04-04-2019
CNR Number	: GJVL08-001153-2019		

Case Status

First Hearing Date	: 30th April 2019		
Next Hearing Date	: 03rd August 2019		
Stage of Case	: PROCESS TO ACCUSED		
Court Number and Judge	: 5-ADDL. SR. CIVIL JUDGE & A.C.J.M.		

Petitioner and Advocate

1) GUJARAT POLLUTION CONTROL BOARD Advocate- J.S.PATEL

Respondent and Advocate

1) M/S. VAPI SPECTRO PVT. LTD. 2) SUBHASHBHAI PATEL
--

Acts

Under Act(s)	Under Section(s)
ENVIRONMENT (PROTECTION) ACT, 1986	19,

History of Case Hearing

Registration Number	Judge	Business On Date	Hearing Date	Purpose of hearing
1084/2019	ADDI CIVIL JUDGE & J.M.F.C		24-06-2019	PROCESS TO ACCUSED
1084/2019	ADDL. SR. CIVIL JUDGE & A.C.J.M.		03-08-2019	PROCESS TO ACCUSED

Order not uploaded by concerned court



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

RPAD

REVOCATION OF CLOSURE DIRECTION ISSUED UNDER SECTION-5 OF ENVIRONMENT (PROTECTION) ACT- 1986 FOR THE VIOLATIONS OF THE HAZARDOUS & OTHER WASTE (MANAGEMENT & TRANSBOUNDARY MOVEMENT) RULES -2016 AS AMENDED FROM TIME TO TIME

WHEREAS you are having an industrial plant for the manufacturing of Organic Chemicals. located at Plot No: 3A & 3B, Phase-I, GIDC Estate Vapi-396195, Tal: Pardi, Dist: Valsad.

AND WHEREAS Gujarat Pollution Control Board has granted Consolidated Consent and Authorization (CC&A), AWH -73691, which is valid upto 16/07/2020 and amended thereof with certain conditions.

AND WHEREAS closure direction was issued under Section-5 of Environment (Protection) Act- 1986, as amended from time to time vide letter No. GPCB/CCA-VSD-437(2)/ID: 24762/471320 dated 05/10/2018.

AND WHEREAS, during the inspection of your industrial plant on 11/03/2019 and 17/11/2018 by the authorized officer of the Board, and observed that:

1. Unit has removed total 770 MT Hazardous Waste & Contaminated Soil from M/s. Percynic Chemical, A-2/12, Phase-I, GIDC Estate, Vapi-396195, Tal- Pardi and from M/s. Vapi Spectrochem Pvt. Ltd., Plot No: 3A & 3B, Phase-I, GIDC Estate Vapi-396195 and disposed to TSDF, Vapi through Manifest system.
2. Unit has submitted Preliminary Assessment Report of Contaminated site, as per CPCB Guidelines on Implementing Liabilities for Environmental Damages due to Handling & Disposal of Hazardous Waste and Penalty.
3. Committee has submitted Report to the Hon'ble NGT in the matter of O.A. No. 823/2018.

ORDER

Under the above circumstances, I, **K. C. Mistry, Member Secretary**, Gujarat Pollution Control board, in exercise of the power conferred under file No. Legal -G-28, for under Section-5 of Environment (Protection) Act-1986, is directed to revoke the closure order issued vide letter no. No. GPCB/CCA-VSD-437(2)/ID: 24762/471320 dated 05/10/2018 for 3 months from the date of issue of order with following specific conditions:

1. You shall carry out Ground water and soil sampling on six monthly basis and results shall be submitted to GPCB.
2. The Penalty of Rs.2,00,000 (Rs. 2 Lacs) may be taken from the industry due to illegal dumping of waste which was violation of HoW (M & TM), Rules 2016 under E (P) Act, 1986.
3. Environmental Compensation of Rs. 13,08,000 (Rs. 13 Lacs and 8 Thousand) may be taken from the industry.

For and on behalf of
Gujarat Pollution Control Board,


(K. C. Mistry)
Member Secretary

NO: GPCB/CCA-VSD-437(3)/ID-24762/

Date:

Issued to:

✓ M/S. VAPI SPECTROCHEM PVT. LTD.
PLOT NO: 3A & 3B, Phase-I
GIDC VAPI- 396195,
TAL: PARDI, DIST: VALSAD.

COPY TO: -

- 1) The Deputy Engineer (O & M)
Dakshin Gujarat Vij Company Limited,
G.I.D.C. Sub-Division Office,
Near G.I.D.C. Post Office,
Char Rasta, Vapi-396195.

With a request to re-connect the supply of Electricity with immediate effect for 3 Months from the issue date of this order to the industrial plant of M/s. Plot No: 3A & 3B, Phase-I, GIDC Estate Vapi-396195, GIDC Vapi, Dist.- Valsad, Tal- Pardi and intimate to us accordingly.



GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

- 2) The Executive Engineer,
Vapi Notified Area
Administrative Section,
Plot No: C-1/ 501, 2nd Floor,
GIDC Vapi, Killa Pardi,
Dist; Valsad

With a request to re-connect the supply of Electricity with immediate effect for **3 Months** from the issue date of this order to the industrial plant of M/s. Plot No: 3A & 3B, Phase-I, GIDC Estate Vapi-396195, GIDC Vapi, Dist.- Valsad, Tal- Pardi and intimate to us accordingly.

- 3) The Regional Officer,
G.P.C.B.-Vapi,
Plot No. C-5/124, N.H. No.-8,
Near Hotel Pritam, GIDC Vapi,
Dist: Valsad.....for inspection and submit detailed report of compliance.

For and on behalf of
Gujarat Pollution Control Board,

(K. C. Mistry)

Member Secretary

Outward No:510209,16/06/2019



GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

RPAD

REVOCATION OF CLOSURE DIRECTION ISSUED UNDER SECTION-5 OF ENVIRONMENT (PROTECTION) ACT- 1986 FOR THE VIOLATIONS OF THE HAZARDOUS & OTHER WASTE (MANAGEMENT & TRANSBOUNDARY MOVEEMENT) RULES'-2016 AS AMENDED FROM TIME TO TIME

WHEREAS you are having an open plot located at Plot No: A2/12, Phase-I, GIDC Vapi-396195, Tal: Pardi, Dist: Valsad.

AND WHEREAS closure direction was issued under Section-5 of Environment (Protection) Act- 1986, as amended from time to time vide letter No. GPCB/CCA-VSD-437(2)/ID: 24762/471321 dated 05/10/2018.

AND WHEREAS, during the inspection of your industrial plant on 11/03/2019 by the authorized officer of the Board, and observed that:

1. There is no industrial activity carried out by unit on this plot.
2. Committee has submitted report to the Hon'ble NGT in the matter of O. A. No. 823/2018.

ORDER

Under the above circumstances, I, **K. C. Mistry, Member Secretary**, Gujarat Pollution Control board, in exercise of the power conferred under file No. Legal -G-28, for under Section-5 of Environment (Protection) Act-1986, is directed to revoke the closure order issued vide letter no. GPCB/CCA- VSD-437(2)/ID: 24762/471321 dated 05/10/2018.

For and on behalf of
Gujarat Pollution Control Board,


(K. C. Mistry)

Member Secretary

NO: GPCB/CCA-VSD-437(4)/ID: 24762/

Issued to:

M/S. PERCYNIC CHEMICALS

PLOT NO: A2/12,

PHASE-I, GIDC VAPI-396195,

TAL: PARDI, DIST: VALSAD.

dated:

Outward No. GPCB/CCA-VSD-437(4)/07/2019

COPY TO: -

- 1) The Deputy Engineer (O & M)
Dakshin Gujarat Vij Company Limited,
G.I.D.C. Sub-Division Office,
Near G.I.D.C. Post Office,
Char Rasta, Vapi-396195.

With a request to re-connect the supply of Electricity with immediate effect from the issue date of this order to the industrial plant of M/s. Percynic Chemicals, located at Plot No: A2/12, Phase-I, GIDC Vapi-396195, Tal: Pardi, Dist: Valsad and intimate to us accordingly.

- 2) The Executive Engineer,
Vapi Notified Area
Administrative Section,
Plot No: C-1/ 501, 2nd Floor,
GIDC Vapi, Killa Pardi,
Dist; Valsad

With a request to re-connect the supply of Water with immediate effect from the issue date of this order to the industrial plant of M/s. M/s. Percynic Chemicals, located at Plot No: A2/12, Phase-I, GIDC Vapi-396195, Tal: Pardi, Dist: Valsad and intimate to us accordingly.

- 3) The Regional Officer,
G.P.C.B.-Vapi,
Plot No. C-5/124, N.H. No.-8,
Near Hotel Pritam, GIDC Vapi,
Dist: Valsad.....for verify and submit detailed report of compliance as above.

**For and on behalf of
Gujarat Pollution Control Board,**


**(K. C. Mistry)
Member Secretary**

Outward No:512268, 04/07/2019

Report regarding appropriate action taken in accordance with law by Gujarat Pollution Control Board in above referred matter and in consideration Hon'ble NGT Original Application No. 823 of 2018

Bhavdip R Gajjar(GoG-GPCB Dept.)

Tue 6/25/2019 4:47 PM

To:ngt.filing@gmail.com <ngt.filing@gmail.com>; filing.ngt@gmail.com <filing.ngt@gmail.com>;

Cc:ms-gpcb <ms-gpcb@gujarat.gov.in>; westzonecpcb@yahoo.com <westzonecpcb@yahoo.com>; brnaidu.cpcb@nic.in <brnaidu.cpcb@nic.in>; Legal Officer <legal.gpcb@gmail.com>; Ranjitsinh3 H Bhati(GoG-GPCB Dept.) <uh-gpcb-lega@gujarat.gov.in>; Sushil2 H Vegda(GoG-GPCB Dept.) <uh-gpcb-vapi@gujarat.gov.in>; Rajesh N Parmar(GoG-GPCB Dept.) <nuh-gpcb-vapi@gujarat.gov.in>; dhruv.pal@hotmail.com <dhruv.pal@hotmail.com>; dhruvpal.legal@gmail.com <dhruvpal.legal@gmail.com>;

📎 1 attachments (398 KB)

Action Taken report Vapi Spetrochem.pdf;

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 823 OF 2018

IN THE MATTER OF:

Shri Ranveer Singh (Applicant) versus State of Gujarat (Respondent)

Subject:- To report regarding appropriate action taken in accordance with law by Gujarat Pollution Control Board in above referred matter and in consideration Hon'ble NGT Principal bench order Dt:-18th December 2018.

Ref:- Honorable NGT Principal bench order Dt:-18th December 2018 in matter of Original Application No 823/2018.

Respected Sir.

In reference to Original Application No 823/2018 order passed by Honorable NGT Principal bench order Dt:-18th December 2018. Joint committee comprising of Central Pollution Control Board and Gujarat Pollution Control Board (GSPCB) and committee report filed to Hon'ble NGT through e-mail on 31.05.2019 by RO, GPCB Vapi. As per committee report penalty and environment compensation are to be recovered from industry i.e. M/s. Vapi Spectrochem Ltd, Vapi and in this regard action taken report by e-mail at ngt.filing@gmail.com to this tribunal is attached herewith. This is for kind information please.

Action taken report was submitted on Dated: 24/06/2019 by E-mail in which it was typographical mistake, which is corrected in this report i.e. in first, forth & fifth line of report Dated shows 15/09/2019, 17/09/2019, 20/09/2019, 21/09/2019, which is corrected in this report and actual date is 15/09/2018, 17/09/2018, 20/09/2018, 21/09/2018. So you are requested to consider this report instead of report submitted by E-mail on Dated: 24/06/2019.

Thanking You,

B.R.Gajjar
(Regional Officer)
Gujarat Pollution Control Board



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

NO:GPCB/CCA-VSD-437(4)/ID:24762/ 518121

Date: 23/08/19

To,

Regional Officer,

Regional Office,

Vapi-396195, Dist: Valsad.

Sub. Regarding deposition of Penalty in CPCB in context with the Hon'ble NGT order dated 03/07/2019 in the matter of O.A. No. 823/2018

Ref. Para 3 of Hon'ble NGT Order dated 03/07/2019 in the matter of O.A. No. 823/2018.

Respected Sir,

In connection with above mentioned subject and reference, as per Hon'ble NGT Order dated 03/07/2019 in the matter of O.A. No. 823/2018, Ranveer Singh Vs. State of Gujarat, GPCB has paid penalty of Rs. 1 lakh vide UTR No. SBIN319217290123-689726 dated 05/08/2019 in CPCB, New Delhi and the copy of the same is attached herewith.

Therefore, you are hereby kindly informed to incorporate the same in Action Taken Report, which is to be submitted in the Hon'ble NGT before 31/08/2019.

Thanking You,

(Sushil Vegda)

Senior Environmental Engineer

Copy To;

1. Legal Branch, Head Office, GPCB, Gandhinagar.



Account Name : GUJ POLLUTION CONTROL BOARD
 Address : PARYAVARAN BHAVAN, SECTOR-10-
 A,, GANDHINAGAR, Gandhinagar
 AHMEDABAD/ GANDHI NAGAR
 GUJRAT-382010
 IN

Date : 5 Aug 2019
 Account Number : 00000010325062238
 Account Description : CA-GEN-PUB OTH-NONRURAL-INR
 Branch : GANDHINAGAR
 Drawing Power : 0.00
 Interest Rate(% p.a.) : 16.7
 MOD Balance : 0.00
 CIF No. : 80252440288
 IFS Code : SBIN0001355
 MICR Code : 380002075
 Balance as on 5 Aug 2019 : 7,48,94,862.06

Account Statement from 5 Aug 2019 to 5 Aug 2019

Txn Date	Value Date	Description	Ref No./Cheque No.	Branch Code	Debit	Credit	Balance
5 Aug 2019	5 Aug 2019	BY TRANSFER-RTGS UTR NO: BARBR52019 08050046061 2-LYCOS CHEMTECH	TRANSFER FROM 31998560443 00 / LYCOS CHEMTECH	4430		2,00,000.00	7,50,94,862.06
5 Aug 2019	5 Aug 2019	CHEQUE DEPOSIT- 587551	TRANSFER TO 65025849384 FALUCK INTERNATIO NAL / 587551	1041		2,00,000.00	7,52,94,862.06
5 Aug 2019	5 Aug 2019	CHQ TRANSFER-NEFT UTR NO: SBIN3192172 90123-689726 CENTRAL POLLUTION CONTROL BOARD ZON	/ 689726 CENTRAL POLLUTION CONTROL BOARD ZON	1355	1,00,000.00		7,51,94,862.06



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details Vapi Spectrochem Pvt.Ltd

Outward No: 44119-07/08/2019

Email : nishith@hemachem.com
Telephone : 0260-6456524
PLOT NO:3A &3B,
PHASE-I, GIDC ESTATE,
GIDC Vapi - 396195
DIST : Valsad, TAL : Pardi , SIDC : Vapi

Inspection Id : 534628 (On/For Revocation) Ro Name : Vapi

2 Type / Scale / Sector / Status : RED / SMALL / Organic Chemicals manufacturing / In Operation

3 Inspection Dt & Time : 29/07/2019 17:00 / Air , Water , Hazd Person Contacted : Mr. Subhash Patel - Manager

4 Env Audit Detail : Sch : N.A , Not Applicable , Year : 2011 , On Dt : 07/09/2011

Commissioned Dt : 10/09/1994 Production Start Dt : 15/10/1994 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 13.560 Dom : 5.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 3.000 Dom : 3.000 Tubewells: 0

7 Consumer No.(Electric Meter): 38393 Source of Water Supply: GIDC

8 Disposal Mode of Industrial / Domestic : Underground Drainage System / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): GIDC Underground drainage / 0

10 Status of water consent Under the Water Act,1974: AWH-73691-16/07/2020 Last Inward:161818-19/07/2019[ONL]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Cum Equalization,P-Collection Tank,P-Nuetralization,S-Settling Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=1 , Flue Gas =2, Process =0 , ETP Cap = 8 , Capacity of All =

No Data

Fuel Used : Diesel,Solid Fuel

Stack Attached to : Boiler+T.F.H,D.G. Sets

14 TSDF Name : Vapi Waste & Eff Mngmt Ltd. VAPI [24763]

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2015-2016 Water Cess Return : 2016-2017 HW Monthly Return : 2019-06

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
21/02/2019	REV	04/07/2019	PER,	515234	REV	COM	512268
20/04/2019	REV	16/06/2019	3MT,	522323	REV	OTH	510209
11/03/2019	NOT	28/05/2019	33A,,	517285	NOT	ROU	508264

Monthly Patrak Data : Last Return : 201907 HAZD Waste Disposal : NO DATA

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 33027, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 0	Meter Reading - 0, Kilo Litre - 0



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updatons

e	- Electric Company Name (Power Supply)	DGVCL	
p	- On West Direction of the location of the Company	FILTRATION PLANT	
o	- Production since (Date) or Proposed	15/10/1994	
0	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
p	- On North Direction of the location of the Company	OPEN SPACE	
p	- On South Direction of the location of the Company	COAL STORAGE	
p	- On East Direction of the location of the Company	OPEN SPACE	
g	- Nos of Stacks (Flue Gas & Process)	0, 0	
k	- Recycler Registration Valid ??	Yes	
h	- Regd with T.S.D.F	VAP-Vapi Waste & Eff Mngmt Ltd. VAPI [24763]	
f	- Display Board Provided at the Entrance ?	Yes	
j	- Name & Address of MAIN Re-Cycler	----	
i	- Recyclable Hazd Waste Disposal to	Within State	
l	- CETP Name	VWE-Vapi Waste & Effluent Management Co.Ltd. (VAL-24764)	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	

General Observation

a	- R.O File No	24762	
a	- Is the Industry in Operation ??	Yes	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	No.	
h	- Provision of any STAND-BY Pump ??	No.	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	Yes	
e	- SMF availability	Provided	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	

GEM

18	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	Yes	
----	--	-----	--

Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

e	-	LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	-	Stock of Haz-Waste @ premises/Whether EXCESS ?	as per the crux	
g	-	Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	
h	-	Installed capacity of the plant based on machinery installed (Capacity of Machine,No. of Batch/Day,Annual Capacity)	---	
i	-	Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	-	Is unit complying the conditions gives in SOP/Guidelines?	Yes	
k	-	Facility is adequate for the applied process	Yes	
l	-	Passbook is maintained?	Yes	
m	-	Details of PLL, if applicable	---	
n	-	Details of safety specs provided by the facility	---	
o	-	Seprate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	-	Quantity of Hazardous waste procured as per CCA?	Yes	

Water Parameter

b	-	Source of Water Supply	GIDC	
c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	02	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (24762)

This unit is visited with reference to the revocation order issued vide H.O Letter . Detail IR report with points given as per the issued revocation order is uploaded here with. Please May refer it. [576]-30/07/2019 [576]-30/07/2019

W.C Notings: -----[456-LSO]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

આપના દ્વારા છેલ્લા ૩ માસના પાણીનો વપરાશ તથા સોર્સ ,ઉત્પાદન, ગંદા પાણીનો નિકાલ, જોખમી ઘન કચરાનો નિકાલ ક્યાં નિકાલ કરેલ છે તે અંગેની તમામ વિગતો દિન - ૩ માં અત્રેની કચેરી તથા ONLINE XGN પર જાણ કરવા જણાવવામાં આવે છે.

એકમને આપવામાં આવેલ revocation order No - GPCB/CCA-VSD-437(3)/ID-24762/510209 on dated 16/06/2019 નું ચુસ્તપણે પાલન કરવું

Compliance Observed in this Inspections.



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
<p>તા. 20/02/2019 ના રોજ અત્રેની કચેરીએ કાળા રંગનો કોઈ વેસ્ટ ગામ: રાતા, રાતા ખાડીના સ્મશાન ભૂમી પાસે ઠાલવી નાખવામાં આવેલ એ બાબતે ફરીયાદ મળેલ. જે અનુસંધાને તા 20/02/2019ના રોજ કરેલ સ્થળ તપાસ દરમિયાન સદર માટીના ઢગલાઓને પ્રાથમિક નજરે જોતાં તેમજ આપના એકમમાં હાલમાં થઈ રહેલ કાર્યવાહીને જોતાં, સદર માટી આપના એકમમાંથી આ સ્થાને ઠાલવવામાં આવેલ હોવાનું જણાયેલ. આથી સદર સ્થાને આજ રોજ તા. 21/02/2019 ના રોજ શ્રી સુભાષભાઈ પટેલ, મેનેજરશ્રી (મે. વાપી સ્પેક્ટ્રોકેમ પ્રા.લી.) સાથે રૂબરૂ મુલાકાત લીધેલ. મુલાકાત દરમિયાન આપના ધ્વારા સદર માટી એકમની હોવાની મનાઈ કરેલ. જેથી સદર બાબતે વધુ તપાસ અર્થે રાતા ગામના સરપંચશ્રી મિતેશભાઈ પટેલની ટેલીફોનિક સંપર્ક સાધી રૂબરૂ મુલાકાત લીધેલ. સરપંચશ્રીએ મુલાકાત સમયે આ માટી વાપી સ્થિત એકમ મે. હેમા ડાયકેમ ગ્રુપમાંથી આવેલ હોવાનું જણાવેલ જેથી સદર માટી (આર્યન મિશ્રીત) આપના એકમમાંથી આવેલ હોવાનું પ્રસ્થાપિત થતાં સદર બાબતે શ્રી સુભાષભાઈ પટેલ ધ્વારા પણ કબૂલાત કરવામાં આવેલ, અને જણાવેલ કે આ આર્યન મિશ્રીત માટી ડમ્પર ધ્વારા ખાલી કરવામાં આવેલ છે. જેનો જથ્થો આશરે 100 મેટ્રીક ટન જેટલો છે. આથી ઉપર; With reference to above subject and GPCB visit to the area on 21/02/2019, We wish to clarify that our unit is closed and we had sent all our Iron waste to TSDF site, We had separated the good soil so it can be used further after the inspection of GPCB, this was collected in one area of the plot and was also observed and noted during the combined visit of GPCB and CPCB on 27th December 2018, this soil was non-hazardous so was given to our supplier of soil who is supplying the new murrum for remediation. During this segregation some Iron dusting got mixed with the soil and hence had a little blackish colour the soil is also inherently black in nature. This soil was also seen by Mitesh bhai and he being the sarpanch wanted to use this in filling the low lying area of his village however his competitors didn't take this well and complained. As per the direction of GPCB we took the soil back, segregated the same and send it to TSDF site on 23rd and 27th February. @#\$Uploaded Documents.Manifesto of Vapi Solid waste. Date - 23/02/2019 Manifesto no 840219 Quantity 24440 kgs. Date - 23/02/2019 Manifesto no 840170 Quantity 22280 kgs. Dated - 27/02/2019 Manifesto no 842413 Quantity 31500 kgs.~We have submitted our reply on Notice letter received on 21-02-2019 regarding material disposed near RATA village. We have lifted the material and send it TSDF site to VAPI.@#\$@#\$We are also submitting the Gram Panchayat letter confirming the material is lifted and there is no soil left on open ground of RATA village.@#\$@#\$Uploaded Reply copy and Gram Panchayat RATA letter. (26/03/2019)</p>	515234(21/02/19)	Still Pending
<p>આથી ઉપરોક્ત બાબત ધ્યાને લેતા આપશ્રી ધ્વારા આપનો આર્યન મિશ્રીત માટી ગેરકાયદેસર રીતે નિકાલ કરવામાં આવે છે. જેને તાત્કાલીક આપના એકમમાં લઈ લેવું. અને નિયમ મુજબ સુરક્ષિત યોગ્ય નિકાલ કરી ફોટોગ્રાફ સહીત અત્રેની કચેરીને જાણ કરવી.; We have lifted all the soil which was sent to Rata village and sent to Vapi Waste on 23 & 27 Feb 2019. Pictures of material lifted from Rata village also pictures of clear land at the Rata village and details of material sent to TSDF site to Vapi with manifesto copy for the same Uploaded on site. (02/03/2019)</p>	515234(21/02/19)	Still Pending



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (24762)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-11	@7-8 on ph strip / 26	1700-1700	REP	## final outlet of the etp ~ -	browinsh
2	H-1	-- /	1710-1710	REP	soil sample collected from the m/s. vapi spectorchem pvt.ltd , plot no -3 a ~	--
3	H-1	/	1740-1740	REP	soil sample collected from open plot of m/s. vapi spectorchem pvt.ltd , plot no -3 b ~	
4	H-1	/	1810-1810	REP	soil sample collected from the m/s. percynic chemicals, plot no - a2/12 ~	

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler+T.F.H	11		YES	N.A	Solid Fuel	250 Kg/Hr.	agro waste briquett fuel,yes with apcm found in operation.
2	D.G. Sets	9	240 KVA	YES	N.A	Diesel	40 Lit/Hr.	stand by

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Process Waste Sludge/Residues Containing Acid, Toxic Metals, Organic compounds	I -26.1	162.000-M.T	COL,STO,DST,TRA
2	Used or Spent Oil	I -5.1	0.020-M.T	COL,DSS,CYC,STO,TRA
3	Chemical sludge from waste water treatment	I -35.3	1.000-M.T	COL,STO,DST,TRA
4	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	2.460-M.T	COL,STO,RRE

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	2,4,5 trichloro aniline	0.000	20.000 - M.T	0.000	
2	Iron Oxide (Black & Red),Manganese Ore,Gypsum,Kaolin,Mica,Phosphate,Silica,Calcium Carbonate,Quartz and Talc	1000.000	1000.000 - M.T	1000.000	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	2,4,5 trichloronitrobenzene	0.000 - M.T
2	acetic acid	0.000 - M.T
3	caustic lye	0.000 - M.T
4	Ferric Oxide	0.000 - M.T
5	iron powder	0.000 - M.T
6	Lumps or pellets of Manganese Ore, Gypsum, Kaolin, Mica, Phosphate, Silica, Calc	0.000 - M.T
7	thiourea	0.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 18.560	WWG : 6.000	Water Source	Remark
1	Boiler Feed	3.240	0.000	SIDC	
2	Cooling Water	2.160	0.000	SIDC	
3	Domestic Purpose	5.000	3.000	SIDC	
4	Mnfg Process	2.160	0.300	SIDC	
5	Others	2.500	0.000	SIDC	
6	Wash Water	3.500	0.000	SIDC	

H Solid Waste

Inspection Team : Rachana M. Kantharia, SO - S.B.Patel,SO

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.



Gujarat Pollution Control Board

PCB Id: 24762

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Signature By(Rachana M. Kantharia, SO)

- **PCB ID _ 24762_M/s. VAPI SPECTROCHEM PVT.LTD**

This unit is visited with reference to the revocation order issued vide H.O Letter No – GPCB/CCA-VSD-437(3)/ID-24762/510209 on dated 16/06/2019. Unit is engaged for the production of 2,4,5 Trichloro aniline . During visit unit is found in operation & production of 2,4,5 Trichloro aniline is going on. Provided ETP units are found in operation & treated waste water is being discharged into the CETP through U/G drainage line system. One representative waste water sample is collected from the final outlet of ETP for the analysis purpose. Noted final outlet reading is 670.2 KL during the visit. @ 8 MT iron waste stock is stored in the storage area. During visit 03 nos. Of soils samples are collected during the visit from the following location for the analysis purpose.

1. From the M/s. Vapi Spectorchem Pvt.Ltd , Plot No -3 A
2. From open plot of M/s. Vapi Spectorchem Pvt.Ltd , Plot No -3 B
3. From the M/s. Percynic Chemicals, Plot No – A2/12

H.O Letter No – GPCB/CCA-VSD-437(3)/ID-24762/510209 on dated 16/06/2019		
Sr. No	Specific condition given as per the issued revocation order	Action taken by the unit
1	You shall carry out ground water & soil sampling on six monthly basis and results shall be submitted to GPCB	Unit will submit the results of water & soil sampling on six monthly basis & results will be submitted to GPCB
2	The penalty of Rs. 2 Lacs may be taken from the industry due to illegal dumping of waste which was violation of HoW (M & TM), Rules 2016 under E(P) Act, 1986	This penalty paid by the unit
3	Environmental compensation of Rs. 13 Lacs & 8 Thousand may be taken from the industry	This penalty paid by the unit

- **M/s. Percynic Chemicals**

This unit is visited with reference to the revocation order issued vide H.O Letter No – GPCB/CCA-VSD-437(4)/ID-24762/512268 on dated 04/07/2019. During visit at Plot No – A2/12 of M/s. Percynic Chemicals , there is no any industrial production activity is going on. From this unit there is no generation/discharge of waste water is observed.

Date -29/07/2019
Place -Vapi

Sd/-
S.B.Patel,SO

Sd/-
R.M.Kantharia,SO



TEST REPORT

QR/5.10/01

Page: 1 of 1

Customer's Name and Address :

GUJARAT POLLUTION CONTROL BOARD C-5/124, N.H.NO.8, G.I.D.C., NEAR HOTEL PRITAM, VAPI.-396 195	Test Report No. : PLPL/190731015 Issue Date : 01/08/2019 Customer's Ref. : Lt No. GPCB/RO-Vapi/Lab-33(A)/2935 Dt.29.07.19
--	--

Description of Sample : Solid Sample	Quantity/No. of Samples : 500 gm/01
Sampling By : Sample Sent By Party	Protocol (Purpose) : QC
Sample Receipt Date : 31/07/2019	Lab ID : PLPL/190731015
Packing/Seal : Sealed	Test of Parameters : As Per Table
Date of Starting of Test : 31/07/2019	Date of Completion : 01/08/2019
Identification of Sample : A RO-Va*	

RESULT TABLE

SR. NO.	PARAMETERS	UNIT	RESULT	TEST METHOD
1.	Iron	%	3.1	SOP/INS/UN/Fe/01
2.	Aniline	mg/kg	Not Detected	SOP/INS/UN/06
3.	2,4,5 Tri Chloro Nitro Benzene	mg/kg	Not Detected	

Note: There are no conaminant of Aniline and 2,4,5 Tri Chloro Nitro Benzene found in the above analyzed sample.also, the Fe content is more or less in the range.(Reff.P.K.Gupta).d
: Detail given by customer.

Dr. Maheshwari Solanki
Sr. Scientist

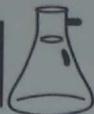
Dr. Arun Bajpai
Lab Manager(Q)

Note: This report is subject to terms & conditions mentioned overleaf

- FSSAI Approved Lab
- Recognised by MoEF, New Delhi Under Sec. 12 of Environmental (Protection) Act-1986
- GPCB approved schedule II auditor
- ISO 14001
- OHSAS 18001
- ISO 9001

"Pollucon House", Plot No. 5 & 6, Opp.Balaji Industrial Society, Old Shantinath Silk Mill Lane, Near Gaytri Farsan Mart, Navjivan Circle,Udhana Magdalla Road, Surat-395007, Gujarat, India.

Phone : 0261-2635750, 0261-2635751, 0261-2635775, 07016605174, WEB: www.polluconlab.com, E. mail: pollucon@gmail.com, info@polluconlab.com



TEST REPORT

QR/5.10/01

Page: 1 of 1

Customer's Name and Address :

GUJARAT POLLUTION CONTROL BOARD C-5/124, N.H.NO.8, G.I.D.C., NEAR HOTEL PRITAM, VAPI.-396 195	Test Report No. : PLPL/190731016 Issue Date : 01/08/2019 Customer's Ref. : Lt No.GPCB/RO-Vapi/Lab-33(A)/2935 Dt.29.07.19
--	---

Description of Sample	: Solid Sample	Quantity/No. of Samples	: 500 gm/01
Sampling By	: Sample Sent By Party	Protocol (Purpose)	: QC
Sample Receipt Date	: 31/07/2019	Lab ID	: PLPL/190731016
Packing/Seal	: Sealed	Test of Parameters	: As Per Table
Date of Starting of Test	: 31/07/2019	Date of Completion	: 01/08/2019
Identification of Sample	: B-O Vap*		

RESULT TABLE

SR. NO.	PARAMETERS	UNIT	RESULT	TEST METHOD
1.	Iron	%	2.86	SOP/INS/UN/Fe/01
2.	Aniline	mg/kg	Not Detected	SOP/INS/UN/06
3.	2,4,5 Tri Chloro Nitro Benzene	mg/kg	Not Detected	

Note: There are no contaminant of Aniline and 2,4,5 Tri Chloro Nitro Benzene found in the above analyzed sample. also, the Fe content is more or less in the range. (Reff. P.K. Gupta).
: Detail given by customer.

Dr. Maheshwari Solanki
Sr. Scientist

Dr. Arun Bajpai
Lab Manager(Q)

Note: This report is subject to terms & conditions mentioned overleaf

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Phone : 0261-2635750, 0261-2635751, 0261-2635775, 07016605174, WEB: www.polluconlab.com, E. mail: pollucon@gmail.com, info@polluconlab.com



TEST REPORT

QR/5.10/01
Page: 1 of 1

Customer's Name and Address :

GUJARAT POLLUTION CONTROL BOARD
C-5/124, N.H.NO.8, G.I.D.C.,
NEAR HOTEL PRITAM, VAPI.-396 195

Test Report No. : **PLPL/190731017**

Issue Date : **01/08/2019**

Customer's Ref. : **Lt No.GPCB/RO-Vapi/Lab-33(A)/2935**
Dt.29.07.19

Description of Sample : **Solid Sample** Quantity/No. of Samples : **500 gm/01**
Sampling By : **Sample Sent By Party** Protocol (Purpose) : **QC**
Sample Receipt Date : **31/07/2019** Lab ID : **PLPL/190731017**
Packing/Seal : **Sealed** Test of Parameters : **As Per Table**
Date of Starting of Test : **31/07/2019** Date of Completion : **01/08/2019**
Identification of Sample : **C RO Vapi***

RESULT TABLE

SR. NO.	PARAMETERS	UNIT	RESULT	TEST METHOD
1.	Iron	%	2.46	SOP/INS/UN/Fe/01
2.	Aniline	mg/kg	Not Detected	SOP/INS/UN/06
3.	2,4,5 Tri Chloro Nitro Benzene	mg/kg	Not Detected	

Note: There are no conaminant of Aniline and 2,4,5 Tri Chloro Nitro Benzene found in the above analyzed sample.also,the Fe content is more or less in the range.(Reff.P.K.Gupta).d # : Detail given by customer.

Dr. Maheshwari Solanki
Sr. Scientist

Dr. Arun Bajpai
Lab Manager(Q)

● FSSAI Approved Lab

● Recognised by MoEF, New Delhi Under

Sec. 12 of Environmental (Protection) Act-1986

● GPCB approved

schedule II auditor

● SAS 18001

● ISO 9001

Note: This report is subject to terms & conditions mentioned overleaf

"Pollucon House", Plot No. 5 & 6, Opp.Balaji Industrial Society, Old Shantinath Silk Mill Lane, Near Gaytri Farsan Mart,
Navjivan Circle,Udhana Magdalla Road, Surat-395007, Gujarat, India.

Phone : 0261-2635750, 0261-2635751, 0261-2635752, 0261-2635753, 0261-2635754, 0261-2635755

Corporate Office : Unit # 111, 1st Floor, Hubtown Solaris, N.S. Phadke Marg, Near East - West Flyover, Andheri (East), Mumbai - 400 069. | Tel.: +91-22-6163 9999 | Fax: +91-22-6163 9825
CIN # U24110GJ1990PTC013343

Factory : Plot # 3A/3B, Phase - I, G.I.D.C., Vapi - 396 195, Gujarat.
Tel.: +91-260-6456524 | www.vapispectrochem.com

Ref: 2018-19/VSPL/
GPCB ID: 24762

Date : 24th June, 2019

To,
The Regional Officer
Gujarat Pollution Control Board
Vapi

Sub: Payment submission Revocation application for Vapi Spectrochem Pvt. Ltd.

Respected Sirs,

Please find given below the details of payment made by us towards Revocation letter issued:

Rs.2 Lakhs paid vide RTGS No. BARBR22019062120206169 / 21.6.2019 in Bank Account Number 10325062238, State Bank of India, Gandhinagar

RS.13 lakhs 8 thousand paid
Rs.10 lakhs vide RTGS No. BARBD19172302315 /21.6.2019 in Bank Account Number 10325062238 State Bank of India, Gandhinagar

Rs.3 lakhs 8 thousand vide RTGS No. BARBR22019062120206168 /21.6.2019 in Bank Account Number 10325062238, State Bank of India, Gandhinagar

We request you to consider our revocation application.

Thanking you, for your consideration.

Yours truly
For VAPI SPECTROCHEM PVT LTD.

Authorised Signatory



Latest
NGT Matters
↓

To furnish report of joint inspection carried out by CPCB & GPCB (Committee formed by Hon'ble NGT) of M/s Vapi Spectrochem Pvt. Ltd. and M/s Percynic Chemical, Vapi in compliance of order of Hon'ble NGT Dated.03.07.2019, Principal Bench, New Delhi.

Bhavdip R Gajjar(GoG-GPCB Dept.)

Fri 8/30/2019 4:58 PM

To:ngt.filing@gmail.com <ngt.filing@gmail.com>; filing.ngt@gmail.com <filing.ngt@gmail.com>;

Cc:ms-gpcb <ms-gpcb@gujarat.gov.in>; Sushil2 H Vegda(GoG-GPCB Dept.) <uh-gpcb-vapi@gujarat.gov.in>; sushilgpcb@gmail.com <sushilgpcb@gmail.com>; legal.gpcb@gmail.com <legal.gpcb@gmail.com>; Ranjitsinh3 H Bhati(GoG-GPCB Dept.) <uh-gpcb-lega@gujarat.gov.in>; pratikgpcb@rediffmail.com <pratikgpcb@rediffmail.com>;

📎 6 attachments (7 MB)

Annexure-1-REPORT OF THE JOINT COMMITTEE (MAY 2019) AS PER ORDER 01.03.2019.pdf; Annexure-2-Hon'ble NGT order dated 03.07.2019.pdf; Annexure-3-Revocation order for Closure Direction – Ms Vapi Spectrochem Pvt Ltd.pdf; Annexure-4-Revocation order for Closure Direction – Ms Percynic Chemicals.pdf; Annexure-5-Photographs.pdf; 1. Report-VSPL-Vapi-NGT_OA_No_823_of_2018-August_2019.pdf;

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 823 OF 2018

IN THE MATTER OF:

Ranveer Singh (Applicant) versus State of Gujarat (Respondent)

Subject :- To furnish joint inspection report of M/s Vapi Spectrochem Pvt. Ltd. and M/s Percynic Chemical, Vapi carried out by CPCB & GPCB (Committee formed by Hon'ble NGT) in compliance of order of Hon'ble NGT, Principal Bench, New Delhi.

Ref:- (1) Honorable NGT Principal bench order Dt:-3rd July 2019 in matter of Original Application No 823/2018

Respected Sir.

In reference to Original Application No 823/2018, order passed by Honorable NGT Principal bench order Dt:- 3rd July 2019 to furnish report on joint inspection by CPCB & GPCB (Committee formed by Hon'ble NGT) of M/s Vapi Spectrochem Pvt. Ltd. and M/s Percynic Chemical, Vapi in compliance of order of Hon'ble NGT, Principal Bench, New Delhi on or before 31/08/2019. Joint report by CPCB & GPCB (Committee formed by Hon'ble NGT) is attached here with requisite Annexures (1 to 5).

Kindly consider it as a compliance of Hon'ble NGT order dated 03/07/2019 in above matter.

Thanking You,

B.R.Gajjar
(Regional Officer)
Gujarat Pollution Control Board